

IN THE HIGH COURT OF BOMBAY AT GOA ALTHINO PANAJI GOA.

LIST OF WRIT PETITION (SINGLE JUDGE) READY MATTERS AS ON 31-05-2020

| Sr.No | Case No. | Petn. Adv. | Petitioner | Respondent | Resp. Adv. | Remark |
|-------|-------------|---|--|---|--|---|
| 1 | WP/196/2011 | MR. GAURISH AGNI ADV. GAURISH N. AGNI PET.NO.1(A) POA 1(B) & (C) | SHRI VILAS VAIKUNTH SARDESAI THROUGH CONSTITUED P.O.A MRS. ROMA ABHAY PRABHU NACHINOLKAR | SMT. PRITABAI SURYAKANT SHETGAONKAR AND 3 ORS., | SHRI SHAILENDRA G. BHOBE FOR RES 1 TO 3. ADV. SARVESH KAMAT FOR R.NO.1 & 3 | RULE - IN VIEW OF ORDER DATED 12.09.17 PASSED IN MCA/734/2017 AMENDMENT NOT CARRIED OUT |
| 2 | WP/203/2011 | MR. MAHESH AMONKAR | UNION OF INDIA, MINISTRY OF DEFENCE., | SHANTI DEVI REP. BY HER CONSTITUTED ATTORNEY F. B. SINGH | MR. P. LOTLIKAR FOR RES. 1 | |
| 3 | WP/470/2011 | ADV. V. P. THALI. | CARLOS FRANCISCO MONTEIRO | JOSEFINA BAPTISTA (SINCE DECEASED) THROUGH LR\S ., | FOR SELF AND POA OF RES.1A,B C,D,E,F G, H,I. | |
| 4 | WP/605/2011 | PRASHEEN LOTLIKAR | HIGHSTREET CRUISES AND ENTERTAINMENT PRIVATE LIMITED REP. BY DARIUS KHAMBATTA., | GOA COASTAL ZONE MANAGEMENT AUTHORITY REP. BY ITS MEMBER-SECRETARY., | ADV. PAI NIKHIL DEELIP AGA FOR R.NO. 1 ADV. SAGAR GURUDAS DHARGALKAR FOR R.NO.1 | |
| 5 | WP/701/2011 | MR. NITIN SARDESSAI SHANTASHRI KUDCHADKAR L. RAGHUNANDAN DEEP SHIRODKAR | VINAYAK G. KAMAT | PREMAVATI KRISHNA NAIK AND 13 ORS., | ADV. PRASHEEN LOTLIKAR FOR R.NOS.1 TO 14. | |
| 6 | WP/736/2011 | MR. SHIVAN DESAI | AIR INDIA LTD.,THROUGH ITS DY. G.M | EDC LIMITED, | ADV. U. R. TIMBLE FOR THE RESPONDENT. | |
| 7 | WP/779/2011 | VALMIKI MENEZES | ANTONIO VITHAL LUIS | ZEFERINO F. VAZ AND ORS., | MR. MANISH SALKAR, G.A. FOR RESP. 1. | RULE - NECESSARY CORRECTION HAS BEEN CARRIED OUT - NOTICE ISSUED TO R-6(B) & R-6(C) OF WHICH SERVICE REPORT IS AWAITED - |
| 8 | WP/813/2011 | MR. D. J. PANGAM MR. PULKIT BANDODKAR | LA CITADEL COLONY RESIDENTS ASSOCIATION THROUGH ITS PRESIDENT BERNARD D\SOUZA AND ANR., | THE LAW SECRETARY, GOVT. OF GOA AND 2 ORS., | SHRI GURU SHIRODKAR, GA, FOR RESP. 1 & 2. MR. M.S. JOSHI FOR RES.3 | |

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| 9 | WP/11/2012 | VALMIKI MENEZES | CARMELINA D\SOUZA E BARRETO AND ANR., | LATE JOAO CONCEICAO BARRETO AND ORS., | ADV. R. G. RAMANI FOR R.NOS. 3, 3A, 3B, 3E & 3F. |
| 10 | WP/27/2012 | MR. DEEPAK GAONKAR | YOGIRAJ RAMCHANDRA TULASKAR | INDIRA RAMCHANDRA MARATHE REP. BY POA JAYANT VISHNU MARATHE., | ADV. SHIVAN DESAI FOR R.NO.1. |
| 11 | WP/63/2012 | ADV. ROHIT BRAS DE SA | GROUP CONSTRUCTION COMPANY THROUGH ITS DIRECTOR RASIKLAL GANGANI | GANADISH KHANDEPARKAR AND OTHER | ADV. P. KAMAT FOR R.NO.7. ADV. P. SAWANT FOR R NOS. 4 & 5. ADV. YASHODHAN JAMBHLE FOR R NOS. 1 & 6. ADV. YASHODHAN JAMBHLE FOR R NOS. 2 & 3. |
| 12 | WP/82/2012 | ADV. A.A. AGNI | THE PUBLIC INFORMATION OFFICER | DR. AURELIANO FERNANDES | |
| 13 | WP/101/2012 | SANDESH D. PADIYAR | GAURISH SHANKHWALKAR | DOMNIC D\SOUZA AND OTHER | |
| 14 | WP/106/2012 | MR. R. G. RAMANI | MENINO COUTINHO (SINCE DECEASED) THROUGH LR\S | SEBASTIAO MIRANDA AND ANR., | ADV. J. GODINHO FOR R.NO.1. |
| 15 | WP/116/2012 | JOAQUIM GODINHO | LALITA VALLABHANENI | MAJOR (RETD) VIREN ANTHONY THOMAS | ADV. J. P. MULGAONKAR. |
| 16 | WP/157/2012 | A.D. BHOBE | PALLET HOTELS (I) PVT. LTD., REP BY AUTHORIZED REPRESENTATIVE GROUP GENERAL MANAGER FELIX FERNANDES | DIRECTOR OF URBAN DEVELOPMENT AND 2 ORS. | ADV. SUSAN LINHARES FOR R.NO.1. ADV. SANKALP BHANGUI FOR R.NO. 2 ADV. KRISHNA M. N. DESSAI FOR R.NO. 2 ADV. PRASHIL AROLKAR FOR R.NO. 2 ADV. SANDESH D. PADIYAR FOR R.NO. 2 ADV. E. O. MENDES FOR R.NO.3. |
| 17 | WP/163/2012 | PRASHEEN LOTLIKAR | SANTOSH BABU TUBKI AND ANR., | RAGHOBAN GANBA SAWANT REP. BY P.O.A ANANT GANBA SAWANT AND ANR., | ADV. C. A. COUTINHO. |
| 18 | WP/173/2012 | VALMIKI MENEZES | MURLIDHAR L. NAIK | GOA SHIPYARD LTD., | |
| 19 | WP/176/2012 | ADV. VIJAY PALEKAR | GOA TRADE AND COMMERCIAL WORKERS UNION | U.P. STATE BRIDGE CORPORATION LTD., | ADV. ARUNKUMAR V. NIGALYE FOR RESPONDENT |

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| 20 | WP/204/2012 | GAURISH AGNI | SADANAND DHARMA NAIK AND ANR., | UMESH RAGNUNATH SINAI BORKAR AND 27 ORS., | ADV A.D.BHOBE FOR R NOS. 2, 3, 4 & 5 ADV. ABHAY NACHINOLKAR R.NO. 14,15,16,19,20,23,24 ADV. ABHAY NACHINOLKAR FOR R.NO. 21, 22, 27, 28 |
| 21 | WP/241/2012 | VALMIKI MENEZES | LAMARTINE BERNABE CONCEICAO DIAS AND 7 ORS., | COMMUNIDADE OF CAVELOSSIM REP. BY ATTORNEY, AVILASH RODRIGUES AND 4 ORS., | MR. NOEL AFONSO (CAVEATOR) FOR R-1 ADV. DATTAPRASAD V. LAWANDE GA, FOR R.NO. 2 & 3 ADV. NITIN SARDESSAI FOR R.NO. 1 |
| 22 | WP/244/2012 | VALMIKI MENEZES | ASHISH COLACO, PRISONER NO. C-395, CENTRAL JAIL, AGUADA-GOA | GOA STATE INFORMATION COMMISSION AND ANR., | |
| 23 | WP/250/2012 | VALMIKI MENEZES | MANUEL PEREIRA | MARIA LETICIA FRANCISCA LUDOMIRA RODRIGUES (SINCE DEC.) REP BY ANA S. RODRIGUES & 7 ORS., | ADV. J.P. MULGAONKAR R.NOS. - 7 & 8 ADV. SUELLEN CORREIA FOR RESPONDENT NO. 3(B), 3(C) ADV. S. SAWANT FOR RESPONDENT 3(B), 3(C) ADV. F.E. NORONHA FOR RESPONDENT NO. 3(B) 3(C) |
| | | | | | - AMENDMENT CARRIED OUT AS PER ORDER DTD. 12.03.2018 PASSED IN MCA/182/2018. - PUBLICATION NOTICE ISSUED TO R-1(A)(IV)(A) TO R-1(A)(IV)(C), R-5(B), R-5(C) & R-6 OF WHICH SERVICE REPORT IS AWAITED |
| | WITH MCA/311/2019 IN WP/250/2012 | ADV. JAGANNATH JAYANT MULGAONKAR | DANA ARANHA, REP. BY THEIR CONST. ATTORNEY, BERNARD FRANCIS SIRUR AND ANR., | MARIA LETICIA FRANCISCA LUDOMIRA RODRIGUES (DEC) REP. BY ANA S. LIA DOS M. RODRIGUES AND 7 ORS., | ADV. F.E. NORONHA FOR RESPONDENT NO. 3(B) 3(C) ADV. SUELLEN CORREIA FOR RESPONDENT NO. 3(B), 3(C) ADV. S. SAWANT FOR RESPONDENT 3(B), 3(C) |
| | | | | | VACATING INTERIM RELIEF GRANTED BY ORDER DTD.22.06.2012 - |
| 24 | WP/262/2012 | MR. C. MASCARENHAS | R. S. SAWANT AND BROS., REP. BY ITS PARTNER, GAJANAN SAWANT., | LAXMAN N. NAIK., | ADV. SANDESH D. PADIYAR |
| 25 | WP/269/2012 | SUDIN USGAONKAR | CARLOS TAVORA AND ORS., | MARIA FELICIDADE FERNANDES E LOBO AND 2 ORS., | ADV. A. A. AGNI FOR R NOS. 1 & 2. ADV. A. A. AGNI FOR R - 3. |

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| 26 | WP/290/2012 | C. MASCARENHAS | RADHA NANDALAL KALRO AND 5 ORS., | DAMODAR NARCINVA NAIK AND 4 ORS., | ADV. V. MENEZES FOR R.NOS.2, 3, 4 & 5. ADV. M.S. JOSHI FOR R.NO.1. |
| 27 | WP/319/2012 | SHIVAN DESAI | DOLPHIN ADVENTURE SPORTS LIMITED, REP BY ITS MANAGING DIRECTOR MALCOLM COELHO | SAGAR CO-OPERATIVE HOUSING SOCIETY LTD., THROUGH ITS SECRETARY, | ADV. JOSE FILIPE MELO. |
| 28 | WP/323/2012 | NTIN SARDESSAI | MARIA EMILIA YVETTE GODINHO ALVARES COLACO | VICTOR LIGORIO FERNANDES | ADV. SUDESH USGAONKAR. |
| 29 | WP/362/2012 | PRASHEEN LOTLIKAR | MULLA M. MUZAWAR AND 4 ORS., | SADRUDDIN ROYAL THROUGH HIS CONSTITUTED ATTORNEY, PRAVEEN NIZAR LALANI AND 12 ORS., | ADV. J. GODINHO FOR R.NO.1. |
| 30 | WP/384/2012 | D.J. PANGAM ADV. D. J. PANGAM | AKAR CREATIONS REP. BY ROHIT PRAKASH BORKAR | CYRILA ANINHA CARDOSO | ADV. D. VERNEKAR. ADV. GAURI PAI FOR R.NO. 1A ADV. PARIMAL REDKAR FOR R.NO. 1A ADV. DHARMANAND V.VERNEKAR FOR R.NO. 1A |
| 31 | WP/413/2012 | MR. D. J. PANGAM | LEANDRO CARDOSO REP. BY P.O.A JOHN CARDOZO., | INACIO CARDOSO | ADV. NIGEL DA COSTA FRIAS. |
| 32 | WP/422/2012 | MR. P.A. KAMAT | ATTORNEY OF COMMUNIDADE OF SERULA AND ANR., | HARIHAR V. CHODANKAR AND 2 ORS., | |
| 33 | WP/449/2012 | JAGANNATH JAYANT MULGAONKAR JAYANT PANDURANG MULGAONKAR | DR. VISHWANATH R.S. HEDE | PARVATI NAIK AND 21 ORS., | |
| | WITH | | | | |
| | WP/631/2012 | JAGANNATH JAYANT MULGAONKAR JAYANT PANDURANG MULGAONKAR | DR. RAMAKRISHNA T. PARKAR AND 3 ORS., | PARVATI NAIK AND 18 ORS., | |

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| 34 | WP/450/2012 | VIJAY A. PALEKAR | MICRO INTERCONNECTION REP. BY ITS AUTHORIZED REPRESENTATIVE ANIL KHER | WORKMEN REP. BY THE SECRETARY AND 2 ORS., | |
| 35 | WP/463/2012 | PRITAM ROHIDAS GAUDE | GANESHAM R. KANKONKAR | MANAJING DIRECTOR KADAMBA TRANSPORT CORPORATION LTD., | ADV. AJIT R. KANTAK |
| 36 | WP/489/2012 | SHIVRAJ GAONKAR | MUDKAPPA H. GULABAL AND 5 ORS., REP. BY GOMANTAK MAZDOOR SANGH THRO\ ITS GENERAL SECRETARY | HOTEL LEELA VENTURE LTD., | |
| | WITH | | | | |
| | WP/601/2012 | PULKIT BANDODKAR | HOTEL LEELA VENTURE LIMITED THROUGH ITS POA MANOHAR P. RAUT | MUDKAPPA H. GULABAL AND 7 ORS., | |
| 37 | WP/490/2012 | VIJAY A. PALEKAR | I.F.B. INDUSTRIES LTD., REP. BY ITS DULY AUTHORIZED REPRESENTATIVE JAYANTA CHANDA | REG. PROVIDENT FUND COMMISSIONER AND 2 ORS., | |
| 38 | WP/516/2012 | NIGEL DA COSTA FRIAS | YOGESH KITLEKAR | THE GOVERNING COUNCIL, THROUGH ITS CHAIRMAN, AND 4 ORS., | |
| 39 | WP/537/2012 | ADV. J. GODINHO (U/LAS) | PRAMOD POLY D\SILVA AND ANR., | THE CHIEF EXECUTIVE OFFICER AND ANR., | |
| 40 | WP/565/2012 | D.J. PANGAM | FARHA ROOHI | THE DIRECTOR OF EDUCATION, GOVT. OF GOA AND ANR., | ADV. PRASHEEN SARESH LOTLIKAR, FOR R.NO. 2 |
| 41 | WP/575/2012 | PARIKSHIT SAWANT | MALCOM SEBY COLACO | ANTONIO MANUEL D FERNANDES AND 2 ORS., | ADV. C. A. COUTINHO FOR R.NO. 1 & 2 |
| 42 | WP/584/2012 | VALMIKI MENEZES | FATI HARI PALYEKAR AND ANR., | CHARLES FLORENCE YVETTE PAIS AND 3 ORS., | |
| 43 | WP/601/2012 | PULKIT BANDODKAR | HOTEL LEELA VENTURE LIMITED THROUGH ITS POA MANOHAR P. RAUT | MUDKAPPA H. GULABAL AND 7 ORS., | |
| 44 | WP/611/2012 | D.J. PANGAM | PRADIP BALKRISHNA DESHPRABHU AND 6 ORS., | VASUDEO RAJENDRA DESHPRABHU AND 8 ORS., | |

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| 45 | WP/618/2012 | A.V. NIGALYE | DIGAMBER S. BANDODKAR | THE REGIONAL PROVIDENT FUND COMMISSIONER GOA REGION, AND ANR., | |
| | WITH | | | | |
| | WP/133/2014 | ADV. G. K. SARDESSAI ADV. VIJAY A. PALEKAR | DYNAQUIP ENGINEERS REPRESENTED BY IT PARTNER PUSHKAR R. KOTNIS., | THE REGIONAL P. F. COMMISSIONER AND ANR., | SERVICE IS COMPLETE. |
| | WITH | | | | |
| | WP/619/2012 | ARUNKUMAR V. NIGALYE | RAMCHANDRA S. BANDODKAR | THE REGIONAL PROVIDENT FUND COMMISSIONER, GOA REGION & ANR., | |
| 46 | WP/619/2012 | ARUNKUMAR V. NIGALYE | RAMCHANDRA S. BANDODKAR | THE REGIONAL PROVIDENT FUND COMMISSIONER, GOA REGION & ANR., | |
| 47 | WP/629/2012 | ADV. VALMIKI MENEZES | WORKMEN REP. BY GOMANTAK MAZDOOR SANGH THROUGH ITS GENERAL SECRETARY | GOA BAGAYTDAR SHANKARI KVS MARYADIT | ADV. ARUN KUMAR V. NIGALYE, FOR R.NO. 1 |
| 48 | WP/631/2012 | JAGANNATH JAYANT MULGAONKAR JAYANT PANDURANG MULGAONKAR | DR. RAMAKRISHNA T. PARKAR AND 3 ORS., | PARVATI NAIK AND 18 ORS., | |
| 49 | WP/682/2012 | SARUESH KAMAT MALYEKER | JAYASHRI BHINGO GHADI KARAPURKAR AND 3 ORS., | SACRED HEART OF JESUS & MARY ASYLUM OF ALDONA THROUGH ATTORNEY FILOMENA FERNANDES | ADV. JOSEPH S VAZ, FOR R. NO. 1 |
| 50 | WP/690/2012 | SUDIN USGAONKAR | CHANDRAKANT K. PEDNEKAR | MAMLATDAR OF BARDEZ AND ANR., | |
| 51 | WP/705/2012 | VIJAY A. PALEKAR | HERITAGE PRINCES REAL ESTATE DEVELOPERS REP. BY PARTNER PARESH PAI | THE ASST. PROVIDENT FUND COMMISSIONER, AND ANR., | ADV. P. P. SINGH FOR R.NO. 1 |
| 52 | WP/709/2012 | JOAQUIM GODINHO | SUBHASH PAANDURANG SATARDEKAR | PARVATI PANDURANG MADVAL AND 3 ORS., | ADV. AGNELO F DINIZ FOR R. NO. 1, 2, 3, 4. |

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| 53 | WP/710/2012 | JOAQUIM GODINHO | SUBHASH PAANDURANG SATARDEKAR | PARVATI PANDURANG MADVAL AND 4 ORS., | ADV. AGNELO F DINIZ FOR R. NO. 1, 2, 3, 4. |
| 54 | WP/713/2012 | A. AGNI | THE PUBLIC INFORMATION OFFICER GOA UNIVERSITY, | BERTHA D\MELLO E DANIEAL AND ANR., | ADV. C. A. COUTINHO, FOR R.NO. 1 |
| 55 | WP/715/2012 | ANDREA SHEELA FRNANDES | GUNAVANTI PACO PILARNEKAR THROUGH ATTORNEY SURESH P. PILARNEKAR | THE CHIEF SECRETARY GOVT. OF GOA AND 4 ORS., | ADV. ASHWIN D. BHOBE FOR R.NO. 5 ADV. GEETESH RAMESH SHETYE FOR R.NO.1,2,3 & 4 |
| 56 | WP/774/2012 | SUDIN USGAONKAR | RUKMINIBAI G. BHATIKAR (SINCE DEC.) REP. BY MANGESH G. BHATIKAR AND ORS., | THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND ANR., | |
| | WITH | | | | |
| | WP/775/2012 | SUDIN USGAONKAR | SUNITA SHAM NAIK AND ANR., | THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND ANR., | ADV. PRACHI SAWANT AGA, FOR R.NO. 1 & 2 |
| | WITH | | | | |
| | WP/776/2012 | SUDIN USGAONKAR | SUNITA SHAM NAIK REP. BY ATTORNEY SAMIR NAIK | THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND ANR., | ADV. PRACHI SAWANT FOR R.NO. 1 & 2 |
| 57 | WP/775/2012 | SUDIN USGAONKAR | SUNITA SHAM NAIK AND ANR., | THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND ANR., | ADV. PRACHI SAWANT AGA, FOR R.NO. 1 & 2 |
| 58 | WP/776/2012 | SUDIN USGAONKAR | SUNITA SHAM NAIK REP. BY ATTORNEY SAMIR NAIK | THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND ANR., | ADV. PRACHI SAWANT FOR R.NO. 1 & 2 |
| 59 | WP/786/2012 | VLEDSON LUCIO BRAGANZA | SALDANHA DEVELOPERS PVT. LTD., REP BY ITS MD BENEDICT SALDANHA AND ANR., | ADMINISTRATOR OF COMMUNIDADES NORTH ZONE AND ANR., | ADV. SAGAR GURUDAS DHARGALKAR FOR R.NO.1 |
| 60 | WP/795/2012 | JAGANNATH JAYANT MULGAONKAR JAYANT PANDURANG MULGAONKAR | NARAHARI HIRU NAIK AND 15 ORS., | ADMINISTRATIVE TRIBUNAL THROUGH ITS PRESIDENT AND 3 ORS., | |

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| 61 | WP/807/2012 | ADV. SANMAN KENY | MADHUSUDAN GANGAJI PRABHU DESAI & 9 ORS., | CHANDRASHEKAR MALKARNEKAR | ADV. PARIKSHIT S. SAWANT FOR R.NO.1 ADV. MEHJABEEN ANSARI FOR R.NO.1 ADV. NEEHAL SANDEEP VERNEKAR FOR R.NO.1 | |
| 62 | WP/812/2012 | VIJAY A. PALEKAR | SAMUDRA ROPES PVT. LTD., REP. BY DIRECTOR NARAYAN NAIK | THE ASSISTANT PROVIDENT FUND COMMISSIONER, THE EMPLOYEES PROVIDENT FUND ORGANIZATION AND ANR., | ADV. P. P. SINGH FOR R.NO. 1 | |
| 63 | WP/814/2012 | VIJAY A. PALEKAR | HOTEL NAVTARA REP. BY MANAGING PARTNER CARLOS TAVORA | THE REGIONAL PROVIDENT FUND COMMISSIONER- I | ADV. P. P. SINGH FOR RESPONDENT | |
| 64 | WP/840/2012 | D.J. PANGAM | SATTARI TALUKA FARMERS SERVICE CO-OP SOCIETY LIMITED, THROUGH ITS CHAIRMAN TUKARAM V. KHOT AND ORS., | REGISTRAR OF CO-OP SOCIETIES, AND 4 ORS., | ADV. ARJUN F. NAIK FOR R.NO. 3 ADV. SUSAN LINHARES AGA FOR R.NO. 1 & 2 | |
| 65 | WP/873/2012 | NITIN SARDESSAI | MARIA VIRGINA DE MATOS SEQUEIRA AND 5 ORS., | THE CUSTODIAN OF EVACUEE PROPERTY AND ANR., | ADV. KHOLKAR NEHA UMESH FOR R.NO. 1 & 2 | |
| 66 | WP/877/2012 | D.B. AMBEKAR MR. D.B. AMBEKAR | MADLINE PEREIRA | COMMISSIONER FOR WORKMEN'S COMPENSATION AND 2 ORS., | THALMANN PRADEEP PEREIRA, FOR R.NO. 3 ADV. SUSAN LINHARES, AGA, FOR R.NO. 1 | |
| 67 | WP/32/2013 | PREMANAND A. KHOLKAR | DAMU DATTA NAIK KARMALI REP BY PROPRIETOR BHASKAR D. N. KARMALI | VAMAN VISHRAM KHANDEPARKAR | ADV. DEVIDAS J. PANGAM FOR R.NO. 1 | SERVICE IS COMPLETE |
| 68 | WP/63/2013 | PRASHEEN LOTLIKAR | AWADUT SHANTARAM NAIK | APARNA AJITKUMAR RAIKAR AND 3 ORS., | ADV. NIGEL DA COSTA FRIAS FOR R.NO. 1 | SERVICE IS COMPLETE |
| 69 | WP/65/2013 | P.P. SINGH | PRASHANT NATEKAR | COLFAX (INDIA) PVT. LTD., THROUGH DIVISIONAL MANAGER | ADV. S. M. SINGBAL | |
| 70 | WP/71/2013 | ADV. SHIVAN DESAI | CORPORATION OF THE CITY OF PANAJI THROUGH COMMISSIONER | VERNEKAR DIESELS THROUGH ITS PARTNER, TAHIR ISANI | ADV. JOAQUIM GODINHO (CAVEATOR) | |

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| 71 | WP/77/2013 | ADV. NIGEL DA COSTA FRIAS | CRISPINA D\COSTA AND 12 ORS., | LAMBERT P.A. GODINHO AND 3 ORS., | ADV. KHOLKAR NEHA UMESH FOR R.NO. 2 | |
| 72 | WP/107/2013 | ADV. VILAS P. THALI | JOAO XAVIER PINTO (SINCE DECEASED) THROUGH LR'S | THE GOA ADMINISTRATIVE TRIBUNAL THROUGH ITS PRESIDENT AND 2 ORS., | ADV. RAMACHANDRA GAJANAN RAMANI FOR R.NO. 2 | |
| 73 | WP/112/2013 | ADV. SHIVAN DESAI | THE COMMISSIONER, CORPORATION OF CITY OF PANAJI, | FRANCISCO FONSECA AND 4 ORS., | ADV. J. ABREU LOBO FOR RES. NOS. 1 & 2. | SERVICE IS COMPLETE. |
| | WITH | | | | | |
| | WP/127/2013 | ADV. PRASHEEN LOTLIKAR | RUDRESH CHODANKAR | FRANCISCO FONSECA AND 4 ORS., | ADV. J. ABREU LOBO FOR RES. NOS. 1 & 2. | SERVICE IS COMPLETE. |
| 74 | WP/127/2013 | ADV. PRASHEEN LOTLIKAR | RUDRESH CHODANKAR | FRANCISCO FONSECA AND 4 ORS., | ADV. J. ABREU LOBO FOR RES. NOS. 1 & 2. | SERVICE IS COMPLETE. |
| 75 | WP/135/2013 | ADV. SHIVAN DESAI | MARCUS R. CARDOZO | STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 4 ORS., | ADV. MANISH DAMODAR SALKAR GA FOR R.NO. 1 TO 4 ADV. PRIYANKA KAMAT AGA FOR R NO. 1 TO 4 | |
| 76 | WP/178/2013 | ADV. PRAVIN N. FALDESSAI FOR PETITIONER | THE CHIEF ELECTRICAL ENGINEER, ELECTRICITY DEPT., GOVT. OF GOA. | SARDESSAI ENGINEERING WORKS AND ANOTHER | ADV. VALMIKI MENEZES FOR RESPONDENTS | SERVICE IS COMPLETE. |
| 77 | WP/179/2013 | ADV. V.A. LAWANDE | VATSALA ANANT CHARI (DEC.) THROUGH LR'S | FRANCO BERNE MARTINS AND ANR., | | |
| 78 | WP/200/2013 | ADV. JOAQUIM GODINHO | COMUNIDADE OF NAGOA REP. BY ITS ATTORNEY JOHN PHILIP PEREIRA | THE ADMINISTRATOR COMUNIDADES OF SOUTH ZONE | | SERVICE IS COMPLETE. |
| 79 | WP/211/2013 | ADV. NITIN SARDESSAI | VINAY CHODANKAR | PHIL CORPORATION LTD., | ADV. GAURISH N. AGNI | |
| 80 | WP/212/2013 | ADV. P. P. SINGH | DR. REKHA S. PAI DUGGAL @ DR. REKHA RAMESH KAMAT TARCAR | THE GOA STATE CO-OP. BANK LIMITED AND 3 ORS., | | |
| 81 | WP/232/2013 | ADV. ROHIT BRAS DE SA | SHIVNATH MINERALS AND CHEMICALS THROUGH HIRA STEEL LIMITED | SHAIKH AFFAN AND ANR. | ADV. PARAG S RAO FOR R.NO. 1 | SERVICE IS COMPLETE. |

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| 82 | WP/242/2013 | ADV. SEBASTIAN VALES | DOREEN TRINIDADE AND ANR. | CORNELIO BALTAZAR TRINIDADE ALIAS CORNEL BALTAZAR TRINIDADE (DECEASED THROUGH HIS LR\S) AND 5 ORS. | ADV. JAGANNATH JAYANT MULGAONKAR FOR RESPONDENT | |
| | WITH CA/75/2013 IN WP/242/2013 | ADV. SEBASTIAN VALES | MRS. DOREEN TRINIDADE AND ANR. | MR. CORNELIO BALTAZAR TRINIDADE ALIAS CORNEL BALTAZAR TRINIDADE (DECEASED THROUGH HIS LR'S) AND 5 ORS. | ADV. JAGANNATH JAYANT MULGAONKAR FOR RESPONDENT | FOR STAY |
| 83 | WP/243/2013 | ADV. ASHWIN D. BHOBE | TRUPTI DATTARAM KALSHAONKAR | PANDURANG H. TORASKAR AND 7 ORS., | ADV. AJIT R. KANTAK FOR R.NO. 1 ADV. RAJAS KANTAK FOR R.NO. 1 ADV. RESHMA KANTAK FOR R.NO. 1 | SERVICE IS COMPLETE. |
| 84 | WP/276/2013 | ADV. L. RAGHUNANDAN | GANESH GUNO PAGI., | THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND ANR., | ADV. PRIYANKA KAMAT FOR R.NO 1 & 2 | |
| 85 | WP/290/2013 | ADV. KAUSHAL SHETYE FOR PETITIONER ADV. RACHANA TALAULIKAR FOR PETITIONER ADV. DEEPAK GAONKAR FOR PETITIONER | I. P. RODRIGUES., | NORTH GOA PLANNING & DEVELOPMENT AUTHORITY, THROUGH ITS MEMBER SECRETARY AND 3 ORS., | ADV. DEVIDAS J. PANGAM FOR R.NO. 4 ADV. PRAVIN N. FALDESSAI AGA FOR R.NO. 2 | |
| 86 | WP/323/2013 | ADV. THALMANN PRADEEP PEREIRA | LAMBERT P. A. GODINHO., | THE DIRECTOR OF EDUCATION, GOVERNMENT OF GOA AND 4 ORS., | ADV. SOMNATH B. KARPE FOR R.NO. 2 | |
| 87 | WP/355/2013 | ADV. VILAS P. THALI | DR. UDAY LAXMAN S. SINGBAL | PRABHAKAR SHAMBA NAIK (DECEASED BY HIS LR\S) 6 ORS., | ADV. SHIVAN DESAI FOR R.NO. 1 TO 6 | |
| 88 | WP/417/2013 | ADV. NIGEL DA COSTA FRIAS | KETHRINA NURONA VALLAO | SIMRAN AAKANKSHA AND 3 ORS. | ADV. ARUN DE SA FOR R.NO. 1 TO 3 | SERVICE IS COMPLETE |
| | WITH | | | | | |

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| | CA/228/2013 IN WP/417/2013 | ADV. NIGEL DA COSTA FRIAS | SMT. KETHRINA NURONA VALLADO | M/S. SIMRAN AAKANKSHA CONSTRUCTIONS AND 3 ORS., | | -- FOR INTERIM RELIEF |
| 89 | WP/428/2013 | ADV. JAYANT PANDURANG MULGAONKAR FOR PETITIONER ADV. JAGANNATH JAYANT MULGAONKAR FOR PETITIONER | INGRID RYNA FERNANDES | STATE OF GOA, THROUGH THE CHIEF SECRETARY AND 4 ORS. | ADV. ABHIJEET KAMAT FOR R.NO. 5 ADV. PRIYANKA KAMAT RESPONDENT NO. 1 ADV. SAPNA MORDEKAR AGA FOR R.NO.1 ADV. PRANAY A KAMAT FOR R.NO. 2 ADV. BHUPESH BANDEKAR FOR R.NO. 5 ADV. PREETAM TALAULIKAR FOR R.NO. 5 | SERVICE IS COMPLETE |
| 90 | WP/453/2013 | ADV. VISHNUPRASAD A. LAWANDE | GOKULDAS SHANTARAM KAMAT AND 2 ORS. | DATTATRAYA RAGHUNATH JOG AND ANR. | ADV. ASHWIN D. BHOBE FOR R.NO. 1 & 2 ADV. R. GAWAS FOR R.NO. 1 & 2 | EXPEDITE MATTER. |
| 91 | WP/523/2013 | ADV. KETAKI NAIK ADV. FERNANDES LUIS ALEX ADV. SHIVADATTA PRAKASH MUNJ ADV. PARIKSHIT S. SAWANT ADV. DEVIDAS J. PANGAM FOR PETITIONER | COMMUNIDADE OF NADORA REP. BY ITS ATTORNEY ANAND GOPAL GAUNS | YESUBAI SATU MANDREKAR AND 6 ORS., | ADV. PRIYANKA KAMAT FOR R.NO. 5 TO 7 ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO. 1 TO 3 | SERVICE IS COMPLETE |
| | WITH WP/536/2013 | ADV. KETAKI NAIK ADV. FERNANDES LUIS ALEX ADV. SHIVADATTA PRAKASH MUNJ ADV. PARIKSHIT S. SAWANT ADV. DEVIDAS J. PANGAM FOR PETITIONER | COMMUNIDADE OF NADORA REP. BY ITS ATTORNEY ANAND GOPAL GAUNS | TARAMATI HARICHANDRA GAWAS (DECEASED) THROUGH LR PANDURANG H. GAWAS AND 3 ORS., | ADV. SUDHA C. PAI KIR FOR R.NO.3 ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO. 1 | SERVICE IS COMPLETE |

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| 92 | WP/525/2013 | ADV. ASHWIN D. BHOBE | GOMANTAK PVT. LTD. REP. BY ITS AUTHO. REPRESENTATIVE DAYANAND G. PRABHUGAONKAR | SAVIO D\SOUZA | ADV. RYAN DA PIEDADE MENEZES U/LAS | SERVICE IS COMPLETE |
| 93 | WP/536/2013 | ADV. KETAKI NAIK ADV. FERNANDES LUIS ALEX ADV. SHIVADATTA PRAKASH MUNJ ADV. PARIKSHIT S. SAWANT ADV. DEVIDAS J. PANGAM FOR PETITIONER | COMMUNIDADE OF NADORA REP. BY ITS ATTORNEY ANAND GOPAL GAUNS | TARAMATI HARICHANDRA GAWAS (DECEASED) THROUGH LR PANDURANG H. GAWAS AND 3 ORS., | ADV. SUDHA C. PAI KIR FOR R.NO.3 ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO. 1 | SERVICE IS COMPLETE |
| 94 | WP/645/2013 | ADV. ASHWIN D. BHOBE | VINOD D. PALYEKAR | STATE OF GOA, THROUGH CHIEF SECRETARY AND 2 ORS | ADV. NIGEL DA COSTA FRIAS FOR R.NO. 3 | SERVICE IS COMPLETE. |
| | WITH | | | | | |
| | WP/649/2013 | ADV. NITIN SARDESSAI ADV. L. RAGHUNANDAN ADV. DEEP D. SHIRODKAR | VENKATESH SHIRODKAR | STATE OF GOA THROUGH THE CHIEF SECRETARY AND 2 ORS., | | SERVICE IS COMPLETE |
| 95 | WP/649/2013 | ADV. NITIN SARDESSAI ADV. L. RAGHUNANDAN ADV. DEEP D. SHIRODKAR | VENKATESH SHIRODKAR | STATE OF GOA THROUGH THE CHIEF SECRETARY AND 2 ORS., | | SERVICE IS COMPLETE |
| 96 | WP/673/2013 | ADV. PARAG S RAO PETITIONER ADV. R.ANAND PETITIONER ADV. FEMY GOMES PETITIONER ADV. AGNETHA CASSANDRA LOBO PETITIONER | FAR PAVILIONS TOURS AND TRAVELS PVT. LTD. REP. BY MANUEL P. D'SOUZA | TUI NORDIC AB AND 7 ORS., | | |
| 97 | WP/706/2013 | ADV. NIGEL DA COSTA FRIAS ADV. S. ISSANI | JULIE JACQUES | ARUNKUMAR SHAPURKAR | | SERVICE IS COMPLETE. |
| 98 | WP/732/2013 | ADV. ASHWIN D. BHOBE ADV. R. GAWAS | TUKARAM S. NARVENKER, POLICE CONSTABLE 4972., | THE CHIEF SECRETARY, STATE OF GOA AND 4 ORS., | ADV. SUSAN LINHARES AGA FOR R.NO.1 TO 4 | SERVICE IS COMPLETE |

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| 99 | WP/733/2013 | ADV. ASHWIN D. BHOBE ADV. R. GAWAS | SHAMBA DESSAI, ASSISTANT SUB INSPECTOR., | THE CHIEF SECRETARY, STATE OF GOA AND 4 ORS., | ADV. SAGAR GURUDAS DHARGALKAR FOR R.NO.1,2,3 & 4 | SERVICE IS COMPLETE |
| 100 | WP/736/2013 | ADV. ASHWIN D. BHOBE ADV. R. GAWAS | SANDEEP HIRBA KANADKAR, PC 4374., | THE CHIEF SECRETARY, STATE OF GOA AND 4 ORS., | ADV. PRAVIN N. FALDESSAI AGA FOR R.NO. 1 TO 5 | SERVICE IS COMPLETE |
| 101 | WP/737/2013 | ADV. ASHWIN D. BHOBE ADV. R. GAWAS | VISHWAS KAVLEKER, HEAD CONSTABLE/DRIVER., | THE CHIEF SECRETARY, STATE OF GOA AND 4 ORS., | | SERVICE IS COMPLETE |
| 102 | WP/738/2013 | ADV. ASHWIN D. BHOBE | SANJU M. CHANAYAKUMAR, P.C. 6167., | THE CHIEF SECRETARY, STATE OF GOA AND 4 ORS., | ADV. PRAVIN N. FALDESSAI FOR R.NO.1,2,3 & 4 | SERVICE IS COMPLETE |
| 103 | WP/752/2013 | ADV. JOAQUIM GODINHO | SHAMRAO PATIL., | KADAMBA TRANSPORT CORPORATION, THROUGH ITS MANAGING DIRECTOR., | ADV. SHIVAN DESAI FOR R.NO.1 | SERVICE IS COMPLETE. |
| 104 | WP/12/2014 | ADV. RAUNAQ RAO | SITARAM DAMODAR SINAI DESAI., | SITADEVI @ JAYA RAGHURAJ DESHPRABHU AND 10 ORS., | | |
| 105 | WP/14/2014 | ADV. ARUNKUMAR V. NIGALYE ADV. VINITA D. GAWAS | DEEPAK MATHKAR., | THE MAPUSA URBAN CO-OP. BANK OF GOA LTD., REP. BY ITS GENERAL MANAGER., | ADV. JAYANT PANDURANG MULGAONKAR FOR RESPONDENT | SERVICE IS COMPLETE |
| 106 | WP/23/2014 | ADV. MAHESH AMONKAR | SELVEL PUBLICITY AND CONSULTANTS PVT. LTD., THROUGH ITS BRANCH MANAGER, RAMESH S. NAIK., | SUFALA S. NAIK., | ADV. SOMNATH B. KARPE FOR RESPONDENT ADV. ASMITA NAKUL TIRODKAR FOR RESPONDENT ADV. ABHIJIT M. NAIK FOR RESPONDENT | STEPS NOT TAKEN IN R/O UNSERVED RESPONDENTS |
| 107 | WP/66/2014 | ADV. PARIKSHIT S. SAWANT | S. K. KAJAL., | THE CHIEF EXECUTIVE OFFICER DIRECTORATE OF VIGILANCE, KHADI AND VILLAGE INDUSTRIES AND 2 ORS., | ADV. SHASHIKANT NARAYAN JOSHI FOR R.NO. 1 ADV. SUMEDHA PRAMOD JOSHI FOR R.NO. 1 ADV. ARCHANA SACHIN PAI BIR FOR R.NO. 1 | SERVICE IS COMPLETE |
| 108 | WP/99/2014 | ADV. VISHNUPRASAD A. LAWANDE ADV. NATASHA MAYEKAR ADV. PUSHPINDER KAUR | ULHAS R. PHADTE., | SANGUEM MUNICIPAL COUNCIL THROUGH ITS CHAIRPERSON AND ANR., | ADV. VILAS P. THALI FOR R.NO. 1 | SERVICE IS COMPLETE |

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| 109 | WP/121/2014 | ADV. PULKIT BANDODKAR | LEELA KEMPENSKI GOA REP. THROUGH ITS GENERAL MANAGER, SHRIDHAR NAIR., | REGIONAL PROVIDENT FUND COMMISSIONER, EMPLOYEES PROVIDENT FUND ORG., | | SERVICE IS COMPLETE |
| 110 | WP/127/2014 | ADV. AJIT R. KANTAK ADV. RAJAS KANTAK ADV. RESHMA KANTAK | MOHAN NAMDEV USKAIKAR AND 10 ORS., | MALINI MAVLI USKAIKAR., | ADV. NILESH V. S. SHIRODKAR FOR RESPONDENT | |
| 111 | WP/133/2014 | ADV. G. K. SARDESSAI ADV. VIJAY A. PALEKAR | DYNAQUIP ENGINEERS REPRESENTED BY IT PARTNER PUSHKAR R. KOTNIS., | THE REGIONAL P. F. COMMISSIONER AND ANR., | | SERVICE IS COMPLETE. |
| 112 | WP/148/2014 | ADV. VALMIKI MENEZES | MANASI VAIDHYA AND 2 ORS., | ARLEM BREWARIES LIMITED., | ADV. ANIROODH C. SARDESAI FOR RESPONDENT ADV. KETAKI L. PEDNEKAR FOR RESPONDENT ADV. SHIVAN DESAI FOR RESPONDENT ADV. COTA VIEGAS MARIA CARMEL TERESA DE JESUS R-1 | SERVICE IS COMPLETE |
| 113 | WP/159/2014 | ADV. ASHWIN D. BHOBE ADV. RAVI GAWAS | BABOY MOTIRAM VERENKAR REP. BY THEIR ATTORNEY, MANJUNATH SRINIWAS DUKLE AND 5 ORS., | JOAO XAVIER CARDOZO REP. BY HIS ATTORNEY, JOHNNY JOAO CARDOZO., | ADV. DEVIDAS J. PANGAM FOR RESPONDENT ADV. PARIKSHIT S. SAWANT FOR RESPONDENT | |
| 114 | WP/169/2014 | ADV. DEVIDAS J. PANGAM ADV. VALLABH D. PANGAM | SEBASTIAO FERNANDES., | PETER GLADSTONE W. ROGTON THROUGH HIS ATTOR., FERREGRINANDO JOAQUIM F. FUNES AND 3 ANR., | ADV. ETHELWALD OLIMPIO MENDES FOR R.NO. 2,3 & 4 ADV. P. KERKAR FOR R.NO. 2,3 & 4 ADV. M. PRABHUDESAI FOR R.NO. 2,3 & 4 ADV. GINA MARIA ALMEIDA FOR R.NO. 2,3 & 4 | SERVICE IS COMPLETE |
| 115 | WP/173/2014 | ADV. JOSE FILIPE MELO ADV. SUNITA JOSE FILIPE MELO | PRABHAKAR SAULARAM ARLEKAR THR. DULY CONSTITUTED P. O. A., PRAVIN PRABHAKAR ARLEKAR., | ANTONIETA ADELIN TEMUSO AND ANR., | ADV. SOMNATH B. KARPE FOR R.NO. 2.1,2.2 & 2.3 ADV. DAKSHA LOTLIKAR FOR R.NO. 2.1,2.2 & 2.3 ADV. JOCELYN GODINHO FOR R.NO. 2.1,2.2 & 2.3 ADV. VLEDSON LUCIO BRAGANZA R.NO. 2.1,2.2 & 2.3 ADV. VINOD VISHNU KORGAONKAR R.NO. 2.1,2.2 & 2.3 | SERVICE IS COMPLETE. |

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| 116 | WP/174/2014 | ADV. SMITA S. GAWAS ADV. SIDHARTH S. SHIRODKAR | SHRI. SHAILESH C. GOVEKAR | THE BICHOLIM MERCHANT URBAN CO-OPERATIVE CREDIT SOCIETY LTD. | ADV. GIRISH K. SARDESSAI FOR RESPONDENT ADV. VIJAY A. PALEKAR FOR RESPONDENT | SERVICE IS COMPLETE -- FOR DISMISSAL |
| 117 | WP/191/2014 | ADV. NIGEL DA COSTA FRIAS ADV. ISSANI SHAHIR SHIRAZALI | ALBERTO CAETANO GOMES AND ANR., | CARMEN DE MIRANDA, AND 4 ORS., | ADV. SALVADOR SANTOSH REBELLO FOR R.NO. 4 & 5 ADV. RYAN DA PIEDADE MENEZES FOR R.NO. 1 | SERVICE IS COMPLETE -- |
| 118 | WP/206/2014 | ADV. PREETAM TALAULIKAR ADV. ABHIJEET KAMAT ADV. BHUPESH BANDEKAR | MARIA JUDITH BOTELHO (SINCE DECEASED) REP BY HER LEGAL REPRE. BY HER P.O.A PE. NO.3., | CORNELIO PERIERA (SINCE DECEASED) THR. LEGAL REPRESENTATIVES., | ADV. PRITHVI BANDEKAR U/LAS FOR R.NO.2 & POA 1,3,4 | |
| 119 | WP/213/2014 | ADV. NIGEL DA COSTA FRIAS ADV. LAXMI SAWANT ADV. MARK LOBO | GOKULDAS JANARDHAN SHET TALAILIKAR., | MULLA ISSUB, SINCE DECEASED THROUGH HIS LEGAL HEIRS., | ADV. KHOLKAR PREMANAND ANAND FOR R.NO. A TO L | RULE - SERVICE IS COMPLETE - STA/1620/2019 FOR CONDONATION OF DELAY IN DEPOSITING RENT IS TAGGED TO THE FILE - AS PER ORDER PASSED ON OFFICE NOTES DTD.03/05/2019, MATTER IS PLACED BEFORE THE HON'BLE COURT AS THE CHEQUES SUBMITTED ARE BEYOND TIME AND NOT AS PER THE ORDER OF THE HON'BLE COURT I.E. DEPOSIT IS MADE FOR 4 MONTHS INSTEAD OF 3 MONTHS - OFFICE NOTE ARE PLACED IN THE FILE AT FLAG 'X' & 'Y' - ORIGINAL CHEQUES ARE RETURNED IN SAFE CUSTODY OF ACCOUNTS SECTION . |
| | WITH STA/1620/2019 IN WP/213/2014 | ADV. NIGEL DA COSTA FRIAS ADV. LAXMI SAWANT ADV. MARK LOBO ADV. CORREIA MARIA SIMONE JUDITH | GOKULDAS JANARDHAN SHET TALULIKAR (DEC) THR. HIS LRS., | MULLA ISSUB (DECEASED) THROUGH HIS LEGAL HEIRS., | ADV. KHOLKAR PREMANAND ANAND FOR R.NO. A TO L | CONDONATION OF DELAY IN DEPOSITING THE RENT - |
| 120 | WP/230/2014 | ADV. RYAN DA PIEDADE MENEZES | WORKERS REP. BY THE GENERAL SECRETARY GOMANTAK MAZDOOR SANGH, PUTI GAONKAR., | NESTLE (INDIA) LTD., | | SERVICE IS COMPLETE. |

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| 121 | WP/245/2014 | ADV. PRASHEEN LOTLIKAR ADV. JOHNSON SIMOES | NUNO P. FERNANDES, EXPRED LEAVING BEHIND FOLLOWING LEGAL HEIRS. | ADRIANO PAIVA THR. LEGAL HEIRS | ADV. BETQUECAR KARISHMA CUSTA FOR R.NO. 4 & 5 ADV. MS. SONIYA G. CHODANKAR FOR R.NO. 4 & 5 | RULED ON 11/09/2014 - SERVICE IS COMPLETE - |
| 122 | WP/272/2014 | ADV. ARUN DE SA ADV. SIDHESH SHET | JOHN FRANCIS PINTO THROUGH P.O.A. JULIA ANTHONY D\SILVA | VALANKA FERNANDES | ADV. J.ABREU LOBO FOR RESPONDENT | |
| 123 | WP/310/2014 | ADV. SAHISH MAHAMBREY ADV. KISHORE AROSKAR | SALVADOR D\MELLO | JOSE DIOGO D\SOUZA (SINCE DECEASED REP. BY LEGAL REPRESENTATIVES) | ADV. MAHESH AMONKAR FOR RESPONDENT ADV. KAPIL POLE FOR R.NO. 2 & 3 ADV. MAHESH AMONKAR FOR R.NO. 2 & 3 | |
| 124 | WP/392/2014 | ADV. VIJAY A. PALEKAR ADV. L. V. PALEAR ADV. G. K. SARDESSAI | GOLDEN PEACE HOTELS & RESORTS PVT. LTD., REPRESENTED BY ITS AUTHORIZED REPE. GOPAL DEVDAAS, | THE REGIONAL PROVIDENT FUND COMMISSIONER-II AND ANR., | ADV. P. P. SINGH FOR RESPONDENT ADV. SARVESH DHUME FOR RESPONDENT ADV. GOVIND S. BHOBE FOR RESPONDENT | |
| 125 | WP/418/2014 | ADV. ASHA A. DESAI | QUIETERIA FERNANDES AND ANR., | CAITANO CARVALHO | ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR RESPOND ADV. SHAILESH REDKAR FOR REESPONDENT | |
| 126 | WP/458/2014 | ADV. PANKAJ P. PAI VERNEKAR | CHANDRAKANT P. PARKAR | ISIDORO J. DA CRUZ | ADV. ABHAY NACHINOLKAR FOR RESPONDENT | SERVICE IS COMPLETE |
| | WITH MCA/536/2014 IN WP/458/2014 | ADV. PANKAJ P. PAI VERNEKAR | CHANDRAKANT P. PARKAR | ISIDORO J. DA CRUZ | ADV. ABHAY NACHINOLKAR FOR RESPONDENT | FOR DEPOSIT OF RENT |
| 127 | WP/459/2014 | ADV. SHIRIN V. NAIK ADV. SANMAN KENI ADV. PAVITHRAN A.V ADV. SHRUSHTI S. NAIK | CLEMENT FERNANDES MAJOR OF AGE AND ANR., | GASPER FERNANDES AND ANR., | ADV. ARUN DE SA FOR R.NO. 1 ADV. SIDHESH SHET FOR R.NO. 1 ADV. SHIRODKER PANDURANG SHRIKANTA FOR R.NO. 1 | RULE - STEPS NOT TAKEN TO ISSUE RULE NOTICE |

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| | CA/103/2014 IN WP/459/2014 | ADV. SHIRIN V. NAIK | SHRI. CLEMENT FERNANDES MAJOR OF AGE AND ANR., | SHRI GASPER FERNANDES AND ANR., | ADV. ARUN DE SA FOR R.NO. 1 | FOR STAY |
| 128 | WP/472/2014 | MR. P. TALAULIKAR | SAGUN BANDODKAR (SINCE DECEASED) THROUGH LR\S AND 3 ORS., | ELVITA R. C. RODRIGUES (DECEASED) AND 6 ORS., | | |
| | | WITH | | | | |
| | MCA/273/2016 IN WP/472/2014 | ADV. PREETAM TALAULIKAR | SAGUN BANDODKAR (DECEASED) THROUGH LR\S AND 3 ORS., | ELVITA R. C. RODRIGUES (DECEASED) AND 6 ORS., | | TO PLACE ON RECORD NEWSPAPER - |
| | | WITH | | | | |
| | MCA/355/2017 IN WP/472/2014 | ADV. PREETAM TALAULIKAR | SAGUN BANDODKAR (SINCE DECEASED) THROUGH HIS LRS. AND 3 ORS., | ELVITA R. C. RODRIGUES (DECEASED) AND 6 ORS., | | FOR CONDONATION OF DELAY, BRING LEGAL HEIRS ON RECORD AND SETTING ASIDE ABATEMENT - PROCESS FEE NOT PAID TO ISSUE NOTICE |
| | | WITH | | | | |
| | MCA/831/2017 IN WP/472/2014 | ADV. PREETAM TALAULIKAR ADV. ALEESHA DOS REIS FALCAO | SAGUN BANDODKAR (DECEASED) THROUGH HIS LRS. AND 3 ORS., | ELVITA R. C. RODRIGUES (DECEASED) AND 6 ORS., | | TO SERVE UNSERVED RESPONDENT THROUGH SUBSTITUTE SERVICE - |
| 129 | WP/482/2014 | ADV. EMERICO ESTEVAM AFONSO | THE NEW INDIA ASSURANCE CO. LTD., | C. P. AMINAKUTTY @ AMINAKUTTY SINCE DEC. REP. BY HER L.R'S RESP. NO. 2 TO 9 AND 8 ORS., | ADV. KAKODKAR SHAMBHU SATCHIDANAND R.NO. 2 TO 9 | |
| 130 | WP/524/2014 | ADV. NITIN SARDESSAI ADV. L. RAGHUNANDAN ADV. DEEP D. SHIRODKAR | THE PONDA EDUCATION SOCIETY THR. ITS AUTHORIZED REPRESENTATIVE DR. S.N. MAMLE DESSAI AND ANR., | ANURADHA HARI SHENVI ALIAS ANURADHA NADKARNI | | |
| 131 | WP/541/2014 | ADV. KHOLKAR PREMANAND ANAND ADV. KHOLKAR PREMANAND ANAND PETITIONER NO.B,C & E | SHRIPAD PADMANABH SAWAIKAR THR. HIS P.O.A. VINAY VENKATESH KAMAT | THE GOA URBAN CO-OP BANK LTD., AND 2 ORS., | ADV. R. G. RAMANI FOR R.NO. 1 ADV. JOAQUIM GODINHO FOR R.NO.3(A,B,C,D & E) | |

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| 132 | WP/593/2014 | ADV. SHIVAN DESAI ADV. R. S. NAIK | ADITYA CIVIL CONTRACTORS REP. BY ITS PARTNERS AND 2 ORS., | MEHRAJ CENTRE MNF HEIGHTS CO-OPERATIVE HOUSING SOCIETY LTD., REP. BY ITS SECRETARY ADV. C. COUTINHO | ADV. LAXMAN V. ASSOLDEKAR FOR RESPONDENT | RULE - STEPS NOT TAKEN IN R/O RESPONDENT |
| 133 | WP/609/2014 | ADV. DEVIDAS J. PANGAM ADV. S. MUNJ | BHAGWATI RAVALNATH DEVASTHAN COMMITTEE THR. ITS ATTORNEY | GOA HUMAN RIGHTS COMMISSION THR. ITS SECRETARY AND 5 ORS., | ADV. AGHA IFTIKHAR FOR R.NO. 5 & 6 ADV. RAJESH K SHIVOLKAR FOR R.NO.2 ADV. SINFOROSA LOPES FOR R.NO. 5 & 6 ADV. NARAYAN D. GOVEKAR FOR R.NO. 5 & 6 | |
| 134 | WP/618/2014 | ADV. JOAQUIM GODINHO ADV. RESHMI RAMDAS SAWANT ADV. APPOLONIA FIONA MESQUITA | SADMA NARAYAN VIR CHANGED TO MADHURA MAHESH PARWATKER | MAHESH SHANU PARWATKAR | | |
| 135 | WP/628/2014 | ADV. DEVIDAS J. PANGAM ADV. D. P. CHAWDIKAR ADV. P. C. CHAWDIKAR | SPECTRA PAVERS PVT. LIMITED THR. ITS AUTHORISED REPRESENTATIVE MANJUNATH M. | THE ASSISTANT PROVIDENT FUND COMMISSIONER | ADV. CARLOS ALVARES FERREIRA FOR RESPONDENT | |
| 136 | WP/647/2014 | ADV. SUSHANT Y KORGAONKAR | MARY PEREIRA AND 6 ORS. | ANANT VENGURLEKAR @ BABI VENGURLEKAR & LRS. | ADV. PRASHEEN LOTLIKAR FOR R.NO. 1A & 1D ADV. PADGAONKAR CHAITANYA PRAKASH R.NO. 1A & 1D ADV. JOHNSON SIMOES FOR R.NO. 1A & 1D ADV. SHRIRAM POLLE FOR R.NO. 1A & 1D ADV. MARUSHKA DE MONTE FURTADO FOR R.NO. 1A & 1D | PROCESS FEE NOT PAID TO ISSUE NOTICE TO R-1(B)(I) AND R-1(B)(II), 1(C), 1(E) TO 1(H) |
| 137 | WP/652/2014 | ADV. VALMIKI MENEZES | NATIVIDADE FERNANDES. | RAMESH HOTELS AND RESORTS PVT. LTD., | ADV. CARLOS ALVARES FERREIRA FOR RESPONDENT ADV. ASHWIN C. COSTA FOR RESPONDENT ADV. JASON FERNANDES FOR RESPONDENT ADV. RICHARD ALMEIDA FOR RESPONDENT | SERVICE IS COMPLETE |

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| 138 | WP/692/2014 | ADV. VIJAY A. PALEKAR ADV. G. K. SARDESSAI | M/S. CASA BLANCA BEACH RESORT, REP. BY MRS. AMITA RIVONKAR. | SHRI GURUDATTA D. K. | | SERVICE IS COMPLETE |
| 139 | WP/725/2014 | ADV. VLEDSON LUCIO BRAGANZA ADV. JOCELYN GODINHO ADV. V. KORGAONKAR ADV. S KARPE | CELINA ALMEIDA. | MINISTER OF URBAN DEVELOPMENT AND 2ORS. | ADV. VILAS P. THALI FOR R.NO. 3 ADV. SUSAN LINHARES AGA FOR R.NO. 1 & 1(A) | SERVICE IS COMPLETE |
| 140 | WP/755/2014 | ADV. A. D. BHOBE ADV. U. KHOT ADV. SHRADHA BHOBE ADV. V. SHETYE | PANDURANG TILU GOSAVI. | PRABHAKAR NARAYAN BHATIKAR AND 2 ORS. | ADV. R. G. RAMANI FOR R.NO. 2B & 3 | |
| 141 | WP/766/2014 | ADV. RYAN DA PIEDADE MENEZES | PRINCIPAL, SHREE AMEYA VIDYAPRASARAK MANDALS AND 2 ORS. | THE ADMINISTRATIVE TRIBUNAL BY ITS CHAIRMAN AND 3 ORS. | ADV. GAURISH N. AGNI FOR R.NO. 3 ADV. SAGAR GURUDAS DHARGALKAR FOR R.NO.2 ADV. TARZAN D'COSTA FOR R.NO. 4 ADV. SHAIKH FAHAD FOR R.NO. 3 ADV. VIBERT NORONHA FOR R.NO. 3 ADV. FERNANDES ANABEL ELDOMA FURTADO FOR R.NO. 3 | |
| 142 | WP/779/2014 | ADV. PADGAONKAR CHAITANYA PRAKASH *FOR PETITIONER ADV. UGAM DEULKAR *FOR PETITIONER ADV. VIOLA DE MENDONCA *FOR PETITIONER | BHIKU BABUSO ZALMI @ BHIKU BABUSO GAUDE. | BABAL MATI NAIK (DECEASED) THOUGH ITS PRESENT ATTORNEY RIDHESH M. SUKHTANKAR 3 ORS. | ADV. ASHWIN D. BHOBE FOR R.NO. 2 ADV. TANVI KAMAT GHANEKAR FOR R.NO. 3 ADV. PADGAONKAR KISHAN C FOR R.NO. 3 ADV. PALYEKAR VINITA VISHRAM FOR R.NO. 3 ADV. SUDIN MANOHAR USGAONKAR FOR R.NO. 3 ADV. S.BHOBE FOR R.NO. 2 ADV. V.SHETYE FOR R.NO. 2 | RULE - PROCESS FEE NOT PAID TO ISSUE NOTICE TO R.4 |
| 143 | WP/791/2014 | ADV. SHIVAN DESAI | SHRIMATI D. VOLVOIKAR THROUGH HER POA ASHOK D. VOLVOIKAR. | DATTA C. KHORJUVEKAR (SINCE DECEASED) THROUGH HIS LEGAL HEIRS., AND ANR. | ADV. GAJENDRA USGAONKAR R.NO. 1B TO E,G,H,J TO O | |
| 144 | WP/797/2014 | ADV. ASHWIN D. BHOBE ADV. SHRADHA BHOBE ADV. V. SHETYE | SYLVESTRE ROCHA @ SYLVESTRE ROCHA. | CHANDRAKANT P. BHAGAT AND 6 ORS. | | |

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| 145 | WP/11/2015 | ADV. VIRENDRA PARSEKAR | SHRIKANT VISHNU DEUSKAR. | JAYANT KASHINATH SAKHALKAR. | ADV. R.CHODANKER FOR RESPONDENT ADV. JOAQUIM GODINHO FOR R.NO. 1 ADV. PRITESH SHETYE FOR RESPONDENT ADV. VISSILI LEWIN BRAGANZA FOR RESPONDENT ADV. SHARAD DANDEKER FOR RESPONDENT ADV. NEIL SEQUEIRA FOR RESPONDENT | |
| 146 | WP/126/2015 | KHOLKAR PREMANAND ANAND | MULLA YUSUF (SINCE DECEASED) THROUGH HIS LEGAL REPRESENTATIVES., | SATISH GUPTA AND 2 ORS., | ADV. R. G. RAMANI FOR RESPONDENT ADV. S.S. CHOPDEKAR FOR RESPONDENT ADV. SUNANDA AMONKAR FOR RESPONDENT | |
| 147 | WP/128/2015 | ADV. SHIVAN DESAI | JOSE CRISTOVAO PINTO. | SAHAJANAND INVESTMENTS PVT. LTD., AND 6 ORS., | ADV. ETHELWALD OLIMPIO MENDES FOR R.NO. 1 ADV. PAVITHRAN A.V FOR R.NO.2 ADV. SAVIO GODINHO FOR R.NO. 1 ADV. GINA MARIA ALMEIDA FOR R.NO. 1 | |
| 148 | WP/130/2015 | ADV. VIJAY A. PALEKAR ADV. G. K. SARDESSAI ADV. L. V. PALEKAR | THE BICHOLIM MERCHANT URBAN CO-OPERATIVE CREDIT SOCIETY LTD., REP. BY NARAYAN R. MASHELKAR. | SHAILESH C. GOVEKAR. | | |
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| | WP/174/2014 | ADV. SMITA S. GAWAS ADV. SIDHARTH S. SHIRODKAR | SHRI. SHAILESH C. GOVEKAR | THE BICHOLIM MERCHANT URBAN CO-OPERATIVE CREDIT SOCIETY LTD. | ADV. GIRISH K. SARDESSAI FOR RESPONDENT ADV. VIJAY A. PALEKAR FOR RESPONDENT | SERVICE IS COMPLETE -- FOR DISMISSAL |
| 149 | WP/132/2015 | ADV. ASHWIN D. BHOBE ADV. SHRADHA BHOBE ADV. VAISHALI SHETYE ADV. U. KHOT | RASHMI METALS, REPRESENTATIVE ATTORNEY HOLDER, N.P. VASSU NAIR. | COMMUNIDADE OF CHICOLNA, REPRESENTED BY ITS ATTORNEY COSME DA COSTA ARAUJO AND ANR., | ADV. KHOLKAR NEHA UMESH AGA FOR R.NO. 2 ADV. DEEPAK S. FADKE FOR R.NO. 1 ADV. AUSTIN AUGUSTO FERNANDES FOR R.NO. 1 ADV. GALILEO FRANCISCO TELES FOR R.NO. 1 | |

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| 150 | WP/172/2015 | ADV. ASHWIN D. BHOBE ADV. S. BHOBE ADV. V. SHETYE ADV. U. KHOT | PETER JOSE FERNANDES. | VINAYAK NARAYAN DESHPRABHU. | ADV. DEVIDAS J. PANGAM FOR RESPONDENT ADV. K. NAIK FOR RESPONDENT ADV. LUIS FERNANDES FOR RESPONDENT | FINAL DISPOSAL. - SERVICE IS COMPLETE |
| 151 | WP/189/2015 | ADV. J. ABREU LOBO | CONSTANT SECURITY SERVICES, REP. BY ITS PROPRIETOR RONALD PINTO. | THE REGIONAL PROVIDENT FUND COMMISSIONER - I AND ANR., | ADV. CARLOS ALVARES FERREIRA FOR R.NO. 1 | |
| 152 | WP/213/2015 | ADV. TARZAN D'COSTA | MARIA FLAVIA DIAS E COLACO. | THE ADMINISTRATIVE TRIBUNAL BY ITS CHAIRMAN, PANAJI AND 5 ORS., | ADV. PRAVIN N. FALDESSAI AGA FOR R.NO. 2 | |
| | WITH WP/766/2014 | ADV. RYAN DA PIEDADE MENEZES | PRINCIPAL, SHREE AMEYA VIDYAPRASARAK MANDALS AND 2 ORS. | THE ADMINISTRATIVE TRIBUNAL BY ITS CHAIRMAN AND 3 ORS. | ADV. GAURISH N. AGNI FOR R.NO. 3 ADV. SAGAR GURUDAS DHARGALKAR FOR R.NO.2 ADV. TARZAN D'COSTA FOR R.NO. 4 ADV. SHAIKH FAHAD FOR R.NO. 3 ADV. VIBERT NORONHA FOR R.NO. 3 ADV. FERNANDES ANABEL ELDOMA FURTADO FOR R.NO. 3 | |
| 153 | WP/246/2015 | ADV. PREETAM TALAULIKAR ADV. KHER SIMOES ADV. BHUPESH BANDEKAR ADV. ABHIJEET A. KAMAT | DATTAPRASAD SHIVANAND SAWARDEKAR. | LAXMI AUTO CARE CENTRE AND 3 ORS., | ADV. PAVITHRAN A.V FOR R.NO. 1,3 & 4 ADV. SHIVADATTA PRAKASH MUNJ FOR R.NO.2 ADV. KENY SANMAN RAJANIKANT FOR R.NO. 1,3 & 4 | |
| 154 | WP/273/2015 | ADV. ASHWIN D. BHOBE | SAMIRA ANGELICA D\CRUZ, REP. BY ATTORNEY RONALDO LEO DE CRUZ AND 2 ORS., | JULIO @ JULIAS FERNANDES, REP. BY ATTORNEY ZARINA FERNANDES AND ANR., | ADV. JAGANNATH J. MULGAONKAR FOR R.NO. 1 & 2 ADV. PEARL ELSA REMEDIOS FOR R.NO. 1 & 2 ADV. ANUSHA D. KAISUKAR FOR R.NO. 1 & 2 | |

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| 155 | WP/353/2015 | ADV. ASHWIN D. BHOBE ADV. S.BHOBE ADV. V. SHETYE | RATNAMALA V. KAMBLI. | DATTARAM GOVIND NARVEKAR AND 3 ORS., | ADV. PRIYANKA KAMAT AGA FOR R.NO. 3 & 4 ADV. KAMAKSHI PARAB FOR R.NO.2 ADV. ELDRIN AFONSO FOR R.NO.2 ADV. NALANDA CHARI FOR R.NO.2 ADV. SAEESH GOVENKAR FOR R.NO.2 ADV. ONKAR GAONKAR FOR R.NO.2 ADV. GAURISH NAIK FOR R. NO.2 ADV. NILESH MARTINS FOR R. NO.2 ADV. AMIT A. PALEKAR FOR R. NO.2 | FINAL DISPOSAL - SERVICE IS COMPLETE |
| 156 | WP/402/2015 | ADV. ASHWIN D. BHOBE ADV. S.BHOBE ADV. V.SHETYE | UTTAM KUNDAIKAR (DECEASED) THROUGH LEGAL HEIRS., | BABURAO YESHWANT KUNDAIKAR AND 4 ORS., | ADV. AGHA IFTIKHAR FOR R.NO. 4 ADV. KAIF NOORANI FOR R.NO.5 ADV. FLAVIA FERNANDES FOR R.NO. 1 ADV. MANGUESH HARMALKAR FOR R.NO.1 ADV. AGHA IFTIKHAR FOR R.NO. 1 ADV. MANGUESH HARMALKAR FOR R.NO. 4 | RULE - FINAL HEARING |
| 157 | WP/407/2015 | ADV. PADGAONKAR CHAITANYA PRAKASH | GLORIO JACOB FURTADO AND 5 ORS., | BRAZELINA COUTINHO E FURTADO AND ANR., | ADV. KENY SANMAN RAJANIKANT FOR R.NO. 1 & 2 ADV. ANJALI AGRAWAL FOR R.NO. 1 & 2 ADV. HALARNKAR ADISH VINOD FOR R.NO. 1 & 2 | |
| 158 | WP/408/2015 | ADV. DEVIDAS J. PANGAM | ZACARIAS MENDES. | MILTON OLUMPIA MARQUES AND ANR., | | |
| 159 | WP/410/2015 | ADV. ASHWIN D. BHOBE ADV. S.BHOBE ADV. V. SHETYE | BABAL MATI NAIK (SINCE DECEASED) AND ANR., | BHIKU BABUSSO ZALMI ALSO KNOWN AS BHIKU BABUSSO GAUDE AND 2 ORS., | ADV. PADGAONKAR CHAITANYA PRAKASH *FOR R.NO.1 ADV. VIOLA DE MENDONCA *FOR R.NO.1 ADV. SAEESH V. NAIK FOR R.NO.2 ADV. VINITA PALYEKAR FOR R.NO. 2 | SERVICE IS COMPLETE |

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| | WP/779/2014 | ADV. PADGAONKAR CHAITANYA PRAKASH *FOR PETITIONER ADV. UGAM DEULKAR *FOR PETITIONER ADV. VIOLA DE MENDONCA *FOR PETITIONER | BHIKU BABUSO ZALMI @ BHIKU BABUSO GAUDE. | BABAL MATI NAIK (DECEASED) THOUGH ITS PRESENT ATTORNEY RIDHESH M. SUKHTANKAR 3 ORS. | ADV. ASHWIN D. BHOBE FOR R.NO. 2 ADV. TANVI KAMAT GHANEKAR FOR R.NO. 3 ADV. PADGAONKAR KISHAN C FOR R.NO. 3 ADV. PALYEKAR VINITA VISHRAM FOR R.NO. 3 ADV. SUDIN MANOHAR USGAONKAR FOR R.NO. 3 ADV. S.BHOBE FOR R.NO. 2 ADV. V.SHETYE FOR R.NO. 2 | RULE - PROCESS FEE NOT PAID TO ISSUE NOTICE TO R.4 |
| 160 | WP/463/2015 | ADV. KAKODKAR SHAMBHU SATCHIDANAND | EMERITA ANNA JOAQUINA BARRETTO E FERNANDES @ EMERITA BARRETTO E FERNANDES. | NATIONAL UNION OF SEAFARERS OF INDIA (NUSI) CHINCHINIM GOA AND ANR., | ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR R.NO. 1 ADV. SHAILESH REDKAR FOR R.NO. 1 | SERVICE REPORT IS AWAITED |
| 161 | WP/483/2015 | ADV. V. A. LAWANDE ADV. PARIMAL REDKAR ADV. GAURI POI ADV. DHARMANAND R. VERNEKAR | WILBUR F SOUZA TICLO. | RAKHI SANDEEP SALGAONKAR AND 2 ORS., | ADV. NUNO NORNONHA (ADVOCATE FOR CAVEATROS) ADV. R.SHIRODKAR FOR R.NO. 2 ADV. D. SHIRGAM FOR R.NO. 2 ADV. H. FERNANDES FOR R.NO. 2 ADV. YOGESH V. NADKARNI FOR R.NO. 2 | |
| 162 | WP/523/2015 | ADV. PRANAY A KAMAT | CAJETAN D\SOUZA @ CAETANO D\SOUZA. | LAMARTINE DE ROCHA AND 2 ORS., | ADV. ASHWIN D. BHOBE FOR R.NO. 1 ADV. BHOBE SHRADHA SUBHASH FOR R.NO. 1 ADV. SHETYE VAISHALI VINAYAK FOR R.NO. 1 | |

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| | WP/527/2015 | ADV. PRANAY A KAMAT | CAJETAN D\SOUZA @ CAETANO D\SOUZA. | LAMARTINE DE ROCHA AND 2 ORS., | ADV. ASHWIN D. BHOBE FOR R-1 | |
| 163 | WP/527/2015 | ADV. PRANAY A KAMAT | CAJETAN D\SOUZA @ CAETANO D\SOUZA. | LAMARTINE DE ROCHA AND 2 ORS., | ADV. ASHWIN D. BHOBE FOR R-1 | |

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| 164 | WP/561/2015 | ADV. ASHWIN D. BHOBE ADV. V. SHETYE ADV. S.BHOBE | VILLAGE PANCHAYAT OF USGAO, THROUGH ITS SECRETARY, HONAJI A. MORAJKAR., | SHANKAR NAGESH VELIP AND 3 ORS., | ADV. MANISH DAMODAR SALKAR GA FOR R.NO. 2,3 & 4 ADV. SHENVI KAKODKAR PRANAV SURYAJI FOR R.NO. 1 ADV. PAVAN SHETYE FOR R.NO. 1 ADV. R. G. RAMANI FOR R.NO. 1 | |
| 165 | WP/569/2015 | ADV. USGAONKAR SUDESH MANOHAR ADV. MARIE ROSETTE PEREIRA | MODUSUDAN CAMOTIN TIMBLO @ MODU TIMBLO (SINCE DECEASED) THROUGH HIS LEGAL REPRESENTATIVES AND ANR., | STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND 5 ORS., | ADV. PRAVIN N. FALDESSAI AGA FOR R.NO. 1 | |
| 166 | WP/581/2015 | ADV. JOAQUIM GODINHO | LT. COL. K. S. ROW (SINCE DECEASED) THROUGH LEGAL HEIRS., | JORGE DE GOVEIA PINTO (DECEASED) THROUGH HIS LEGAL HEIRS AND 3 ORS., | ADV. R. G. RAMANI FOR R.NO. 1(I) TO (III) ADV. PAVAN SHETYE FOR R.NO. 1(I) TO (III) ADV. SHENVI KAKODKAR PRANAV SURYAJI R.II TO III | RULE - AMENDMENT CARRIED OUT AS PER ORDER DTD.13/03/2019 PASSED BY HON'BLE COURT - |
| 167 | WP/590/2015 | ADV. SANDESH D. PADIYAR ADV. ANJALI AGRAWAL ADV. ADISH HALARNKAR ADV. PRASHIL AROLKAR | CHANDRASHEKHAR PRABHU AND ANR., | TULSHIDAS S. DESSAI AND ANR., | | |
| 168 | WP/633/2015 | ADV. PRASHEEN LOTLIKAR ADV. PADGAONKAR CHAITANYA PRAKASH ADV. SHRIRAM POLLE | UMESH YESHWANT MAYEKAR., | SAROJINI TULSHIDAS GAWANDE AND 8 ORS., | ADV. VISHNUPRASAD A. LAWANDE FOR R.NO. 1 & 2 ADV. PARIMAL SURESH REDKAR FOR R.NO. 1 & 2 ADV. GAURI POI FOR R.NO. 1 & 2 ADV. DHARMANAND R. VERNEKAR FOR R.NO. 1 & 2 ADV. PUSHPINDER KAUR FOR R.NO. 1 & 2 | RULE - PROCESS FEE NOT PAID TO ISSUE NOTICE TO R.3 TO 9 |
| 169 | WP/646/2015 | ADV. RYAN DA PIEDADE MENEZES | PRABHAKAR KRISHNA GAUNS AND ANR., | THE ASST. REGISTRAR, COOPERATIVE SOCIETIES AND 4 ORS., | | |
| 170 | WP/669/2015 | ADV. DEVIDAS J. PANGAM ADV. SHIVADATTA PRAKASH MUNJ ADV. PARIKSHIT S. SAWANT | SHAIKH HASSAN (DECEASED) THROUGH HIS LEGAL HEIR., | ANTONIO ALVITO PINTO, BY HIS LEGAL REPRESENTATIVE AND 2 ORS., | ADV. GILMAN FERNANDES FOR R.NO. 1 ADV. GILMAN FERNANDES FOR RESP. NO. 1 ADV. M.P.VERNEKAR FOR R.NO. 1 | |

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| 171 | WP/678/2015 | ADV. PRASHEEN LOTLIKAR ADV. NEELAM PATIL ADV. JOHNSON SIMOES | SANJIV SIMEPURUSKAR., | SHANKAR TANCO KORGAOKAR (SINCE DECEASED) THROUGH LRS AND 6 ORS., | ADV. PARAG S RAO FOR R-1A - 1D & 2 TO 7 | SERVICE IS COMPLETE |
| 172 | WP/684/2015 | ADV. AMEY JAGDISH SINAI KAKODKAR ADV. SIDHA KURTIKAR ADV. MAYUR Y. MAHAMAL | GOURISH DUNDAPPA HIDADUGGI AND 3 ORS., | BHASKAR D. NAIK KARMALI AND 2 ORS., | ADV. PREMANAND A.KHOLKAR FOR R.NO. 1 TO 3 | |
| 173 | WP/698/2015 | ADV. VALMIKI MENEZES ADV. MELISSA C. CONCEPTION | NAVAGAURI APPTS. CO-OPERATIVE HOUSING SOCIETY LTD., THROUGH ITS CHAIRMAN DINESH VAGHELA., | VILLAGE PANCHAYAT OF PILERNE-MARRA, THROUGH ITS SECRETARY AND 2 ORS., | ADV. RYAN DA PIEDADE MENEZES FOR R.NO.2 | SERVICE IS COMPLETE |
| 174 | WP/725/2015 | ADV. ARUNKUMAR V. NIGALYE ADV. VINITA D. GAWAS | DEEPAK D. NAIK. | THE PRESIDING OFFICER, CENTRAL GOVT. INDUSTRIAL TRIBUNAL NO.2 AND 2 ORS., | ADV. PAVITHRAN A.V FOR R.NO. 2 | |
| 175 | WP/750/2015 | ADV. CARLOS ALVARES FERREIRA | THE CENTRAL BOARD OF TRUSTEES, EMPLOYEES PROVIDENT FUND ORG., THR. REGIONAL P.F. COMMISSIONER., | GOA SHIPYARD LIMITED, VASCO., | ADV. G.K. SARDESSAI FOR RESPONDENT ADV. N. GAONKAR FOR RESPONDENT ADV. A. CARVALHO FOR RESPONDENT ADV. VIJAY A. PALEKAR FOR RESPONDENT | |
| 176 | WP/757/2015 | ADV. GANESH R. NAIK | OLIVIA D\SOUZA AND ANR., | NARASINGH VISHNU NAIK PANVELKAR (DECEASED) THROUGH LRS. AND 4 ORS., | ADV. R. G. RAMANI FOR R.NO. 1A,1B & 1C | |
| 177 | WP/802/2015 | ADV. R. G. RAMANI | ANAND SHAMBA POROB KHOLKAR (DECEASED) BY HIS LRS. REP. ATTORNEY, PREMANAND ANAND KHOLKAR., | DATTA SHANKAR NAIK (DECEASED) BY HIS LRS., | ADV. ASHWIN D. BHOBE FOR R.NO. 1A TO 1D & 1G ADV. BHOBE SHRADHA SUBHASH FOR R.NO. 1A TO 1D & 1G ADV. SHETYE VAISHALI VINAYAK FOR R. 1A TO 1D & 1G | |

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| 178 | WP/823/2015 | ADV. ASHWIN D. BHOBE ADV. SHETYE VAISHALI VINAYAK ADV. BHOBE SHRADHA SUBHASH | SHABLO DAMODAR VERLEKAR (SINCE DECEASED) THROUGH LEGAL REPRESENTATIVES., | SHUBHADA A. PAI RAITURKAR @ BAITULA JIVOTTAM SHIRODKAR (DECEASED) AND 4 ORS., | ADV. AJIT R. KANTAK FOR R.NO.3 ADV. RAJAS A. KANTAK FOR R.NO.4 ADV. AJIT R. KANTAK FOR R.NO.4 ADV. RAJAS KANTAK FOR R.NO.3 |
| 179 | WP/824/2015 | ADV. ASHWIN D. BHOBE ADV. SHETYE VAISHALI VINAYAK ADV. BHOBE SHRADHA SUBHASH | VASUDEV DUA TALEKAR AND ANR., | VITHOBA BABURAO NAIK AND ANR., | ADV. MAHESH AMONKAR FOR R.NO.1 & 2 |
| 180 | WP/860/2015 | ADV. RYAN DA PIEDADE MENEZES | RAJU RAJMANE. | CHAMUNDA SAMAJ'S POPULAR ENGLISH HIGH SCHOOL, GOA, REP. BY ITS CHAIRMAN/PRESIDENT AND 2 ORS., | ADV. KHOLKAR NEHA UMESH AGA FOR R.NO. 2 ADV. DEEPIKA T. FATERPEKAR FOR R.NO.1 ADV. PREMANAND A. KHOLKAR FOR R.NO.1 |
| 181 | WP/865/2015 | ADV. RYAN DA PIEDADE MENEZES | DR .MARIANO GODINHO., | CARMELINA DIAS AND 2 ORS., | ADV. KHOLKAR NEHA UMESH AGA FOR R.NO. 3 ADV. VISHWADH SARDESSAI FOR RESPONDENT NO. 3 ADV. SHAILESH REDKAR FOR R.NO.1 ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR R.NO.1 |
| 182 | WP/882/2015 | ADV. RYAN DA PIEDADE MENEZES | THE WORKMEN, REPRESENTED BY GOMANTAK MAZDOOR SANGH THR., PUTI GAONKAR., | AUTO SERVICE AND ANR., | ADV. DIAS JOAO MARIANO PRUDENCIO FOR R.NO.1 ADV. SHILPA RAMESH KHORJUVENKAR FOR R.NO.1 |
| 183 | WP/900/2015 | ADV. ALMEIDA COUTINHO CLEOFATO GARRETT ADV. SHAILESH REDKAR | VASSANT D. REDKAR AND ANR., | LUIS SALES DE ANDRADE E SOUZA., | ADV. R. G. RAMANI FOR RESPONDENT |
| 184 | WP/914/2015 | ADV. VELDSO BRAGANZA ADV. JOCELYN GODINHO ADV. V.KORGAONKAR | JOAO INACIO GRACIAS (DECEASED),, | SHREE SHANTADURGA DEVASTHAN, REPRESENTED BY ATTORNEY, NANDAN @ NANDAGOPAL LAXIMIKANT KUDCHADKAR., | ADV. DEVIDAS J. PANGAM ADV. KETAKI NAIK ADV. FERNANDES LUIS ALEX ADV. SHIVADATTA PRAKASH MUNJ ADV. PARIKSHIT S. SAWANT |

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| 185 | WP/933/2015 | ADV. PREETAM TALAULIKAR ADV. KHER SIMOES ADV. ABHIJEET KAMAT | MAZANIA OF SHRI NAVDURGA SAUNTHAN OF MAKAI, THROUGH ATTORNEY, SURESH BHAGWAT KAMAT., | PRASHANT RAMCHANDRA GHAISAS AND 9 ORS., | ADV. KANSAR AMRUT SHIVRAM | |
| 186 | WP/966/2015 | ADV. VLEDSON LUCIO BRAGANZA | AGUST FERNANDES., | THE CHIEF OFFICER, MORMUGAO MUNICIPAL COUNCIL., | ADV. SANDESH D. PADIYAR ADV. ANJALI AGRAWAL ADV. SANKALP SINAI BHANGUI | |
| 187 | WP/41/2016 | ADV. S. M. SINGBAL ADV. VIOLA SILVEIRA ADV. APARNA LTKAR | SUBHASH K. PARAB. | AGENCY REAL MARGAO PVT LTD., | ADV. GIRISH K. SARDESSAI FOR RESPONDENT ADV. N. GAONKAR FOR RESPONDENT ADV. A. CARVALHO FOR RESPONDENT | |
| 188 | WP/72/2016 | ADV. NIKHIL A. VAZE | RAJAN SONU METHAR. | DASHRATH ATMARAM MANDREKAR AND ANR., | ADV. AMEY KAKODKAR FOR R.NO.2 ADV. GANESH R. NAIK FOR R.NO.1 ADV. SIDHA KURTIKAR FOR R.NO.2 ADV. DIPTY BHOMKAR FOR R.NO.2 ADV. MAYUR MAHAMAL FOR R.NO.2 | |
| 189 | WP/83/2016 | ADV. PRASHEEN LOTLIKAR ADV. MARUSHKA DE MONTE FURTADO ADV. PADGAONKAR CHAITANYA PRAKASH | ENUM FERNANDES @ LAXMI DHAKU HADKONKAR @ VENU DHAKU HADKONKAR., | ROHIDAS MANUEL ZAMBAULIKAR (DECEASED) THROUGH LRS. AND ANR., | ADV. R. G. RAMANI FOR R.NO.1 (A TO C) & 2 | |
| 190 | WP/134/2016 | ADV. GAURANG D. PANANDIKER ADV. VIBHAV RAJIV AMONKAR ADV. PEREIRA SUZETTE SAVIA. A ADV. GAUTAMI AMEY KAKODKAR ADV. L. RAGHUNANDAN ADV. DEEP D. SHIRODKAR | PANDURANG TIMBLO INDUSTRIES, REP. BY ITS PARTNER SARVESH PRAMOD TIMBLO., | EVARISTO PEREIRA. | ADV. CARLOS ALVARES FERREIRA R.NO.1(A,B,C,E & H) | SERVICE IS COMPLETE |

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| 191 | WP/175/2016 | ADV. ASHWIN D. BHOBE ADV. SHETYE VAISHALI VINAYAK ADV. BHOBE SHRADHA SUBHASH | MARIANO GURJAO. | CHIEF OFFICER, MORMUGAO MUNICIPAL COUNCIL. | ADV. SANDESH D. PADIYAR FOR R.NO.1 ADV. ANJALI AGRAWAL FOR R.NO.1 ADV. PRASHIL AROLKAR FOR R.NO.1 ADV. ADITI PADIYAR FOR R.NO.1 | SERVICE IS COMPLETE | | |
| 192 | WP/176/2016 | ADV. USGAONKAR SUDESH MANOHAR ADV. MARIE ROSETTE PEREIRA | CECILIA RODRIGUES AND ANR., | THE DEPUTY DIRECTOR OF PANCHAYATS AND 2 ORS., | ADV. SUSAN LINHARES FOR R.NO. 1 ADV. VIBHAV RAJIV AMONKAR U/LAS FOR R. NO. 3 | SERVICE AWAITED | REPORT | IS |
| 193 | WP/177/2016 | ADV. ASHWIN D. BHOBE | ADELINA COLACO REPRESENTED HEREIN BY AUGUSTO COLACO. | CHIEF OFFICER MORMUGAO MUNICIPAL COUNCIL. | ADV. SANDESH D. PADIYAR FOR R.NO.1 ADV. SANDESH D. PADIYAR FOR R.NO.1 ADV. PRASHIL AROLKAR FOR R.NO.1 ADV. ADITI PADIYAR FOR R.NO.1 | | | |
| 194 | WP/178/2016 | ADV. ASHWIN D. BHOBE | GENOVEVA ALIAS GENEVIEVE DIAS. | CHIEF OFFICER, MORMUGAO MUNICIPAL COUNCIL. | ADV. SANDESH D. PADIYAR FOR R.NO.1 ADV. SANKALP SINAI BHANGUI FOR R.NO.1 ADV. ANJALI AGRAWAL FOR R.NO.1 ADV. PRILAM PREMANAND PHADTE FOR R.NO.1 | | | |
| 195 | WP/180/2016 | ADV. ASHWIN D. BHOBE | REGINA RODRIGUES. | CHIEF OFFICER, MORMUGAO MUNICIPAL COUNCIL. | ADV. SANDESH D. PADIYAR RESPONDENT NO. 1 ADV. PRASHIL AROLKAR FOR R-1 ADV. PRILAM PREMANAND PHADTE FOR R-1 ADV. ANJALI AGRAWAL FOR R-1 | | | |
| 196 | WP/200/2016 | ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH | VITHOBA MAHADEV GAUDE. | YESHWANT SUBHA KAMAT (SINCE DECEASED) BY HIS LEGAL REPRESENTATIVES AND 2 ORS., | ADV. R. G. RAMANI FOR R.NO. 1 & 2 | | | |

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| 197 | WP/304/2016 | ADV. DE SOUSA ZELLER | THE VILLAGE PANCHAYAT OF ASSOLNA, THR. ITS SECRETARY. | MARIA VILENA D\SILVA AND ANR., | ADV. J. ABREU LOBO FOR R.NO.1 ADV. VISHWADH SARDESSAI FOR R-2 | SERVICE REPORT IS AWAITED |
| 198 | WP/308/2016 | ADV. JAGANNATH JAYANT MULGAONKAR ADV. SIYA DHARGALKAR ADV. PEARL ELSA REMEDIOS ADV. ANUSHA D. KAISUKAR | SOMNATH JAYWANT GAWAS (SINCE DECEASED) THR. LRS., | JAIRAM SAULO GAWAS (SINCE DECEASED) THR. LRS. AND 6 ORS., | ADV. ASHWIN D. BHOBE FOR R.NO.2, 3 & 4 ADV. BHOBE SHRADHA SUBHASH FOR R.NO.2, 3 & 4 | |
| 199 | WP/331/2016 | ADV. NEELESH TAKKEKAR *THE PETITIONER ADV. SAIRAJ BHAJE *THE PETITIONER ADV. SAISH MANDREKAR *THE PETITIONER | MICHAEL TONY FERNS. | EVARISTO MENINO RODRIGUES. | ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR RESPDNT ADV. SHAILESH REDKAR FOR R.NO. RESPONDENT | RECEIVED APPLICATION FROM ADV. FOR PETITIONER NO.1 & 2 DTD.26/03/2019 FOR SEEKING DISCHARGE FROM APPEARANCE - THE SAME IS DIRECTED BY THE DY. REGISTRAR ON OFFICE NOTE DTD.03/04/2019 TO BE PLACED BEFORE THE HON'BLE COURT (KEPT IN FILE AT FLAG 'A') - |
| | WITH MCA/385/2016 IN WP/331/2016 | ADV. NEELESH TAKKEKAR *THE PETITIONER ADV. SAIRAJ BHAJE *THE PETITIONER ADV. SAISH MANDREKAR *THE PETITIONER | MICHAEL TONY FERNS AND ANR., | EVARISTO MENINO RODRIGUES. | ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR RESPDNT ADV. SHAILESH REDKAR FOR R.NO. RESPONDENT | FOR INTERIM RELIEF |
| 200 | WP/339/2016 | ADV. PREETAM TALAULIKAR ADV. ABHIJEET KAMAT | RAMDAS BORKAR, REP. BY GOA SHIPYARD WORKERS UNION. | GOA SHIPYARD LTD. AND ANR., | | |
| 201 | WP/440/2016 | ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH | VITHAL FATU SHETGAONKAR (DEC) REP. THR. LRS., REP THR. CONST. ATT. MR. DEVRAJ V. SHETGAONKAR. | SEBASTIAN ANDREW NORONHA AND 20 ORS., | ADV. DEVIDAS J. PANGAM(ADVOCATE FOR CAVEATORS) | RULED ON 17/04/2017 - IN VIEW OF ORDER DTD.05/04/2019 PASSED IN MCA/1042/2018, AMENDMENT NOT CARRIED OUT - |
| 202 | WP/481/2016 | ADV. SEBASTIAN VALES | VALERIANO D\SOUZA AND ANR., | CLAUDINA FERNANDES ALIAS SANTANA CLAUDINA RUFINA FERNANDES AND 8 ORS., | ADV. BETQUECAR KARISHMA CUSTA FOR R.NO.2,6,8 & 9 | |

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| | CA/78/2016 IN WP/481/2016 | ADV. SEBASTIAN VALES | VALERIANO D\SOUZA AND ANR., | CLAUDINA FERNANDES ALIAS SANTANA CLAUDINA RUFINA FERNANDES AND 8 ORS., | ADV. BETQUECAR KARISHMA CUSTA FOR R.NO.2,6,8 & 9 | - FOR STAY - |
| 203 | WP/489/2016 | ADV. JOAQUIM GODINHO ADV. NOELA FERNANDES | SHARADA GAJANAN FADTE AND 2 ORS., | SHIVRAM BHONSLE AND 6 ORS., | ADV. MYRON M. D'SOUZA FOR R.NO. 3 TO 7 ADV. MENEZES MYRON D'SOUZA FOR RESP. NO. 3 TO ADV. MANSI NAIK FOR R.NO.1 & 2 ADV. PRIYANKA HAWANOOR FOR R.NO.1 & 2 ADV. VENICIAL LOURENCO FOR R.NO.1 & 2 ADV. PRAVIN FALDESSAI FOR R.NO. 1 & 2 ADV. CHARLTON M. D'SOUZA FOR R.NO. 3 TO 7 | |
| 204 | WP/490/2016 | ADV. JOSEPH VAZ ADV. SWATI NAIK ADV. SHAGUFA AGHA | VINCENT PEREIRA (DEC) THR. LRS., | FATIMA PALHA AND 6 ORS., | ADV. GAURISH N. AGNI FOR R.NO.1 ADV. GINA MARIA ALMEIDA FOR R.NO.5(A&B) ADV. RYAN DA PIEDADE MENEZES FOR R.NO.5(A&B) ADV. RYAN DA PIEDADE MENEZES FOR R.NO.4, 6 & 7 ADV. FERNANDES ANABEL ELDOMA FURTADO FOR R.NO.1 ADV. EESHAN USAPKAR FOR R.NO.1 | RULE - VIDE OFFICE NOTE DTD.7.12.2019 PASSED BY LD. REGISTRAR(J) ON 18.01.2020 AN APPLICATION DTD.28.11.20169 FILED BY PETITIONER NO.2 PRAYING FOR TO DELETE THE R-2 & R-3 FROM THE CAUSE TITLE IN TH WP/490/2016 SAME IS KEPT AT FLAG 'A'. THE SAME IS PLACED BEFORE THE HON'BLE COURT FOR NECESSARY ORDERS/DIRECTIONS. RESPECTFULLY SUBMITTED. |
| 205 | WP/516/2016 | ADV. GAWAS TUKARAM GOPAL ADV. SAGAR GURUDAS DHARGALKAR | SHRIMATY APA SHIRODKAR. | SANJIV MARTU SHIRODKAR AND 7 ORS., | ADV. NIGEL DA COSTA FRIAS FOR R.NO.1 ADV. LAXMI SAWANT FOR R.NO.1 ADV. CARVALHO CANNIGIA ALLAN FOR R.NO.2 & 3 ADV. HANUMANT D. NAIK FOR R.NO.2 & 3 ADV. PRATIKSHA NAGVEKAR FOR R.NO.1 | |

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| 206 | WP/520/2016 | ADV. AVALON ALTON CARVALHO | ORIENTAL CONTAINERS LTD., REP. BY ITS AUT. REP. YESHWANT S. PARAB. | HON\BLE PRESIDING OFFICER LABOUR COURT GOVT. OF GOA AND ANR., | ADV. A.V. NIGALYE FOR RESPONDENT NO. 2 | SERVICE IS COMPLETE |
| 207 | WP/526/2016 | ADV. J. ABREU LOBO ADV. KUNKOLIEKAR BHARATI KUNDAL | KESHAB CHANDRA ROY. | STATE OF GOA, THR. THE CHIEF SECRETARY, GOVT. OF GOA AND 2 ORS. | ADV. SANDESH D. PADIYAR FOR RESPONDENT NO. 2 ADV. PRADOSH P. DANGUI AGA FOR RESP.NO. 1 | |
| 208 | WP/548/2016 | ADV. SAGAR GURUDAS DHARGALKAR | THE STATE OF GOA THR. ASSISTANT REGISTRAR OF CO-OPERATIVE SOCIETIES. | SAGAR CO-OPERATIVE HOUSING SOCIETY LTD., THR. ITS SECRETARY E.S.S. ALMEIDA. | ADV. JOSEPH VAZ FOR RESPONDENT NO. 1 ADV. SWATI NAIK FOR RESPONDENT NO. 1 ADV. SONALI M. P. DACOSTA FRIAS FOR RESPONDENT NO. ADV. SHAGUFA AGHA FOR RESPONDENT NO. 1 | |
| 209 | WP/549/2016 | ADV. KENY SANMAN RAJANIKANT | SUMATI GANBA FAL DESSAI. | STATE OF GOA, THR. CHIEF SECRETARY AND 4 ORS. | ADV. SUSAN LINHARES AGA FOR RESP.NO. 1,2 & 3 ADV. SUSAN LINHARES FOR R.NO.1,2 & 3 ADV. SHIRODKAR PRAYASH PRAVINKUMAR FOR R.NO.5 ADV. PRASHIL AROLKAR FOR R.NO.5 ADV. SANKALP SINAI BHANGUI FOR R.NO.5 ADV. SANDESH D. PADIYAR FOR R.NO.5 ADV. DIPTY BHOMKAR FOR R.NO.4 ADV. MAYUR MAHAMAL FOR R.NO.4 ADV. AMAY KAKODKAR FOR R.NO.4 | |

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| 210 | WP/558/2016 | ADV. GALILEO FRANCISCO TELES ADV. DEEPAK S. FADKE ADV. AUSTIN AUGUSTO FERNANDES | COMMUNIDADE OF BAMBOLIM THR. ITS ATTORNEY. | STATE REP. BY THE MAMLATDAR OF TISWADI AND 11 ORS. | ADV. RAHUL SATARDEKAR FOR R.NO.4 (A) ADV. SWATI NAIK FOR R.NO.4(B) ADV. TERENCE VAZ FOR R.NO.4(B) ADV. JOSEPH VAZ FOR R.NO.4(B) ADV. JOSEPH VAZ FOR R.NO.4 ADV. NARAYAN GOVEKAR FOR R.NO.5 & 6 ADV. ROSHAN S. PALKAR FOR R.NO.5 & 6 ADV. SURESH G. PALKAR FOR R.NO.5 & 6 ADV. EESHAN USAPKAR FOR R.NO.2 ADV. SUBHAM MANERKAR FOR R.NO.2 ADV. VIBERT NORONHA FOR R.NO.2 ADV. FERNANDES ANABEL ELDOMA FURTADO FOR R.NO.2 ADV. GAURISH N. AGNI FOR R.NO.2 ADV. RAUNAQ RAO FOR R.NO.3 ADV. RESHMA SATARDEKAR FOR R.NO.4 (A) |
| 211 | WP/570/2016 | ADV. VILAS P. THALI | MAHADEV RAMCHANDRA VAZE AND 3 ORS. | SAGUN SAJRO GADDI @ GHADI AND 5 ORS. | ADV. ASHWIN D. BHOBE FOR R.NO.5 |
| 212 | WP/572/2016 | ADV. R. G. RAMANI ADV. DEEPIKA FATERPEKAR | ANAND SHAMBA POROB KHOLKAR (DEC) BY HIS LRS. REP. BY ATT. SHRI PREMANAND ANAND KHOLKAR. | DATTA SHANKAR NAIK (DEC) BY HIS LRS. | ADV. ASHWIN D. BHOBE FOR R.NO.1(A) & 1 (H) ADV. BHOBE SHRADHA SUBHASH FOR R.NO.1(A) & 1 (H) |

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| | WP/802/2015 | ADV. R. G. RAMANI | ANAND SHAMBA POROB KHOLKAR (DECEASED) BY HIS LRS. REP. ATTORNEY, PREMANAND ANAND KHOLKAR., | DATTA SHANKAR NAIK (DECEASED) BY HIS LRS., | ADV. ASHWIN D. BHOBE FOR R.NO. 1A TO 1D & 1G ADV. BHOBE SHRADHA SUBHASH FOR R.NO. 1A TO 1D & 1G ADV. SHETYE VAISHALI VINAYAK FOR R. 1A TO 1D & 1G | |
| 213 | WP/583/2016 | ADV. VIVEK ANGELO RODRIGUES ADV. SUNITA S GUPTA ADV. SUSHANT Y. KORGAONKAR | THE SOUTH GOA PLANNING AND DEVELOPMENT AUTHORITY THR. ITS MEMBERS SECRETARY ASHOK KUMAR. | VISHANT D. NAIK AND ANR. | | RULE - SERVICE REPORT IS AWAITED IN R/O R.1 |
| 214 | WP/618/2016 | ADV. VINOD VISHNU KORGAONKAR ADV. JOCELYN MARIA GODINHO ADV. LOTLIKAR DAKSHA GOKULDAS | ANANT KRISHNA KAMBLI AND 5 ORS. | VITHAL NAIK AND 12 ORS. | ADV. PRAVIN N. FALDESSAI FOR R.NO.13 ADV. PRANAV VAZE FOR R.NO.7 & 8 ADV. PUNDALIK N RAIKER FOR R.NO.7 & 8 ADV. VIDYESH A NAIK FOR R.NO.7 & 8 ADV. ASHA A. DESAI FOR R.NO.2,3,4,5 & 6 | RULE - STEPS ARE NOT TAKEN TO ISSUE RULE NOTICE TO R-7 TO R-13 - VIDE ORDER DTD.11/7/2019 PASSED BY LD. REGISTRAR(J) MATTER IS PLACED BEFORE THE HON'BLE COURT FOR ORDERS - |
| 215 | WP/624/2016 | ADV. RICHARD ALMEIDA ADV. FERNANDES JASON BOSCO ADV. ALMEIDA RICHELLE ISABELLA ADV. CARLOS ALVARES FERREIRA | FILIFE NERI DA PIEDADE CORREIA. | ANTONIO SANTANA BRAGANZA. | ADV. PUNDALIK N RAIKER FOR RESPONDENT | |
| | WITH | | | | | |
| | CA/129/2016 IN WP/624/2016 | ADV. RICHARD ALMEIDA ADV. FERNANDES JASON BOSCO ADV. ALMEIDA RICHELLE ISABELLA ADV. CARLOS ALVARES FERREIRA | MR. FILIFE NERI DA PIEPADE CORREIA. | MR. ANTONIO SANTANA BRAGANZA. | ADV. PUNDALIK N RAIKER FOR RESPONDENT | FOR STAY |
| 216 | WP/630/2016 | ADV. NILESH V. S. SHIRODKAR ADV. SANGEETA RAUL ADV. NISHA JALMI | SADANAND APA KAMBLI. | VILLAGE PANCHAYAT BANDORA, THR. ITS SECRETARY AND ANR. | ADV. VISHNUPRASAD A. LAWANDE FOR R.NO.2 ADV. PUSHPINDER KAUR FOR R.NO.2 ADV. GAURI POI FOR R.NO.2 ADV. DHARMANAND R VERNEKAR FOR R.NO.2 | SERVICE IS COMPLETE |

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| 217 | WP/632/2016 | ADV. DEVIDAS J. PANGAM ADV. SHIVADATTA PRAKASH MUNJ ADV. FERNANDES LUIS ALEX | DWARKABAI VISHWAMBAR DESAI AND 2 ORS. | BABUSO GAUDE AND 7 ORS. | ADV. GURU SHIRODKAR FOR R.NO.1 |
| 218 | WP/652/2016 | ADV. DEVIDAS J. PANGAM ADV. FERNANDES LUIS ALEX | LAXMAN SANVLO SHETKAR (DEC) THR. HIS LRS., | NANU B. SHETKAR (DEC) THR. HIS LRS. AND 2 ORS. | ADV. JAGANNATH JAYANT MULGAONKAR R-1(ABCD & E)2&3 ADV. PEARL ELSA REMEDIOS R-1(ABCD & E)2&3 ADV. ANUSHA D KAISUKAR R-1(ABCD & E)2&3 |
| | WITH | | | | |
| | WP/672/2016 | ADV. DEVIDAS J. PANGAM ADV. FERNANDES LUIS ALEX | LAXMAN SANVLO SHETKAR (DEC) THR. LRS., | NANU B. SHETKAR (DEC) THR. HIS LRS. AND 2 ORS., | ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO.1(B) & 2 ADV. SIYA U. DHARGALKAR R-1(A,C,D &E),R-3 ADV. PEARL ELSA REMEDIOS R-1(A,C,D &E),R-3 ADV. ANUSHA D. KAISUKAR R-1(A,C,D &E),R-3 ADV. JAGANNATH JAYANT MULGAONKAR R-1(A,C,D &E),R-3 ADV. SIYA DHARGALKAR FOR R.NO.1(B) & 2 ADV. PEARL ELSA REMEDIOS FOR R.NO.1(B) & 2 ADV. ANUSHA D KAISUKAR FOR R.NO.1(B) & 2 |
| 219 | WP/662/2016 | ADV. VISHNUPRASAD A. LAWANDE ADV. PARIMAL SURESH REDKAR ADV. DHARMANAND R VERNEKAR ADV. PUSHPINDER KAUR ADV. FIONA AUDREY CARDOZO | CHANDRAPRABHU C. AROLKAR AND 4 ORS. | ELSA GOMES, REP BY MOTHER AND POA MRS. ANTONETTA GOMES AND 3 ORS. | ADV. JATIN RAMAIYA FOR RESPONDENT ADV. JATIN RAMAIYA FOR R. NO. 1 TO 4 |

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| 220 | WP/672/2016 | ADV. DEVIDAS J. PANGAM ADV. FERNANDES LUIS ALEX | LAXMAN SANVLO SHETKAR (DEC) THR. LRS., | NANU B. SHETKAR (DEC) THR. HIS LRS. AND 2 ORS., | ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO.1(B) & 2 ADV. SIYA U. DHARGALKAR R-1(A,C,D &E),R-3 ADV. PEARL ELSA REMEDIOS R-1(A,C,D &E),R-3 ADV. ANUSHA D. KAISUKAR R-1(A,C,D &E),R-3 ADV. JAGANNATH JAYANT MULGAONKAR R-1(A,C,D &E),R-3 ADV. SIYA DHARGALKAR FOR R.NO.1(B) & 2 ADV. PEARL ELSA REMEDIOS FOR R.NO.1(B) & 2 ADV. ANUSHA D KAISUKAR FOR R.NO.1(B) & 2 |
| 221 | WP/718/2016 | ADV. VIVEK ANGELO RODRIGUES ADV. SUNITA S GUPTA | VASSUDEV PRABHU GAONKAR (DEC), THR. LRS. THR. POA SHASHIKANT PRABHU GAONKAR. | COMMUNIDADE OF POINGUINIM, REP. BY ITS ATTORNEY VASSUDEV V. PHALDESSAI AND ANR. | |
| 222 | WP/728/2016 | ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH ADV. SAGAR SARMALKER | MARIA SANTANA LOBO (DEC) AND 2 ORS. | CONFRE DE CAPELA DE S. JOAO BAPTISTA DE UMTAVADDO CALANGUTE. THR. ATT. JOHN LOBO AND 2 ORS. | ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO.1 ADV. PEARL ELSA REMEDIOS FOR R.NO.1 ADV. ANUSHA D. KAISUKAR FOR R.NO.1 |
| 223 | WP/750/2016 | ADV. DHAVAL DAMODAR ZAVERI | ANTONIO S.C. PEREIRA. | N.D. AGARWAL, CUSTODIAN OF EVACUEE PROPERTIES. | ADV. PRAVIN N. FALDESSAI FOR R.NO.1 |

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| 224 | WP/781/2016 | ADV. SIMOES KHER CEAZER JOHN ADV. PREETAM TALAULIKAR ADV. ABHIJEET KAMAT | SUSHANT S. TARI. | STATE OF GOA, THR. ITS CHIEF SECRETARY AND 5 ORS. | ADV. PARAG S RAO ADV. VISHWADH SARDESSAI FOR R.NO.1 & 2 ADV. AGNETHA CASSANDRA LOBO FOR R.NO.3, 5 & 6 ADV. AKSHATA L. MAMLEDAR FOR R.NO.3, 5 & 6 ADV. AGNETHA CASSANDRA LOBO FOR R.NO.3, 5 & 6 ADV. AKSHATA L. MAMLEDAR FOR R.NO.3, 5 & 6 ADV. PARAG S RAO FOR R.NO.3, 5 & 6 | NOTICE TO CAVEATOR HAS BEEN SERVED |
| 225 | WP/800/2016 | ADV. KHOLKAR PREMANAND ANAND ADV. NIJHANI P. SHIRGAOKAR ADV. DEEPIKA T. FATERPEKAR | MULLA YUSUF @ ISSUB (DEC) THR. HIS LEGAL REP. | GURUDAS P. NAIK AND 2 ORS. | ADV. ASHWIN D. BHOBE FOR R.NO.1 ADV. ROHIT SHIRODKAR FOR R.NO.1 ADV. S.BHOBE FOR R.NO.1 | |
| 226 | WP/813/2016 | ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. NAIK SANTOOR ADV. BHARNE SADHVI MANGESH ADV. PRIYANKA U. CHOPDEKAR ADV. MARIA SILVEIRA | M.S.B. CACULO, THR. MANOJ S.B. CACULO THR. POA SHRIPAD R. DEVARI AND ANR. | AVERY INDIA LTD., | ADV. RAMA RIVANKAR FOR RESPONDENT | |
| 227 | WP/814/2016 | ADV. PREETAM TALAULIKAR ADV. SIMOES KHER CEAZER JOHN ADV. ABHIJEET KAMAT | FRANCISCO FERNANDES, REP. THR. POA, CIPRIANO DE ANDRADEM. | V.G. KHANDEPARKAR AND ANR. | | AMENDMENT IS CARRIED OUT AS PER ORDER DTD.14/03/2019 PASSED IN STA/4175/2018 - |
| 228 | WP/822/2016 | ADV. VALMIKI MENEZES | CAMPO VERDE CO-OP. HOUSING SOCIETY LTD., THR. ITS SECRETARY., | MARIA ELINA MENEZES AND ANR., | ADV. VIVEK ANGELO RODRIGUES U/LAS FOR R.NO. 1 | |

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| 229 | WP/832/2016 | ADV. RICHARD ALMEIDA ADV. COSTA ASHWIN CARLOS | SHASHIKANT TUKARAM CHARI AND 2 ORS., | MANGALA R. KENI AND ANR., | ADV. AMAY ARJUN PHADTE FOR R.NO.1 & 2 ADV. JEEVAN KALANAGUTKAR FOR R.NO.1 & 2 ADV. SIDDESH U. TALKAR FOR R.NO.1 & 2 ADV. ABHIJIT PRAMOD GOSAVI FOR R.NO.1 & 2 |
| 230 | WP/859/2016 | ADV. MR. SAKHARAY ULHAS NAIK | ANKUSH KUNKOLKAR., | VILLAGE PANCHAYAT OF CHIMBEL., | ADV. GURU SHIRODKAR FOR RESPONDENT ADV. PRITAM ROHIDAS GAUDE FOR RESPONDENT |
| 231 | WP/860/2016 | ADV. JOAQUIM GODINHO ADV. NOELA FERNANDES | ANTHONY VALES., | NAGESH SADA CHARI (DECEASED) THR. LRS. AND ANR., | ADV. PALYEKAR VINITA VISHRAM FOR R.NO.2 ADV. SHARMILA G. GAUDE FOR R.NO.1(B) ADV. SEBASTIAO WALTER REBELLO FOR R.NO.1(B) ADV. ANTHONY X.N.REBELLO FOR R.NO.1(B) ADV. PADGAONKAR KISHAN C FOR R.NO.2 ADV. KAMAT GHANEKAR TANVI FOR R.NO.2 |
| 232 | WP/865/2016 | ADV. JITENDRA P. SUPEKAR | GOAN HOTELS AND REALTY PVT. LTD., REP. THR. SANJEEV KUMAR., | THE CHIEF ELECTRICAL ENGINEER, ELECTRICITY DEPT., GOVT. OF GOA AND ANR., | ADV. AMIRA ABDUL RAZAQ FOR R.NO.1 |
| 233 | WP/884/2016 | ADV. PREETAM TALAULIKAR | CHOWGULE INDUSTRIES PVT. LTD., | ANTHONY FERNANDES AND 2 ORS., | ADV. VISHWADH SARDESSAI FOR R.NO.2 ADV. ADITYA NAIK FOR R.NO.1 ADV. HARSHAD DHULAPKAR FOR R.NO.1 ADV. SANJAY K. MANGUESHKAR FOR R.NO.1 |

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| 234 | WP/900/2016 | ADV. USGAONKAR SUDESH MANOHAR ADV. MARIE ROSETTE PEREIRA | FELIX N. MONTEIRO, REP BY POA JOHN MONTEIRO., | GASPAR MONTEIRO AND 4 ORS., | ADV. JAYANT S. PRABHU FOR R.NO.2 ADV. PRATIKSHA NAGVEKAR FOR R.NO.1 ADV. NIGEL DA COSTA FRIAS FOR R.NO.1 ADV. ASHISH PRABHU FOR R.NO.2 ADV. PRITISH PRABHU FOR R.NO.2 ADV. ASHISH PRABHU FOR R.NO.2 ADV. PRITISH PRABHU FOR R.NO.2 ADV. KASHINATH SAWANT DESSAI FOR R.NO.2 |
| 235 | WP/907/2016 | ADV. AJIT R. KANTAK ADV. AJIT R. KANTAK PETITIONER NO.3 & 4 ADV. RAJAS KANTAK ADV. RESHMA KANTAK | ATCHUT G. PAI RAITURKAR (DEC) THR. LRS., | THE DIRECTORATE OF EDUCATION, GOVT. OF GOA, THR. THEIR ASST. DIRECTOR AND 3 ORS., | ADV. AMIRA ABDUL RAZAQ FOR R.NO.1 & 2 |
| 236 | WP/915/2016 | ADV. ALMEIDA COUTINHO CLEOFATO GARRETT ADV. SHAILESH REDKAR | PANDURANG ALVE AND ANR., | COMMUNIDADE DE MARGAO REP. BY ITS SPECIAL ATTORNEY CELESTINO NORONHA AND ANR., | |
| 237 | WP/921/2016 | ADV. ASHWIN D. BHOBE ADV. SAGAR SARMALKER ADV. BHOBE SHRADHA SUBHASH | VIKAS VISHWANATH PRABHU AND 8 ORS., | THE ASSISTANT REGISTRAR OF CO-OP. SOCIETIES, PONDA AND ANR., | ADV. DEEP D. SHIRODKAR FOR R.NO.1 & 2 |
| 238 | WP/936/2016 | ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH ADV. SAGAR SARMALKER | CORPORATION OF CITY OF PANAJI, THR. ITS COMMISSIONER., | AGARWAL MINERALS GOA, PVT. LTD., REP. BY ITS CONST ATT. JOAO PIEADADE COSTA., | ADV. S. R. RIVANKAR FOR RESPONDENT ADV. SAGAR B. RIVANKAR FOR RESPONDENT ADV. RAMA GAJANAN RIVANKAR FOR RESPONDENT |
| 239 | WP/945/2016 | ADV. DEVIDAS J. PANGAM ADV. FERNANDES LUIS ALEX | CELICIA MARIA FERNANDES, REP. BY THEIR POA AGNELO FERNANDES AND ANR., | ISABELA SOARES., | ADV. VISHNUPRASAD A. LAWANDE FOR RESPONDENT ADV. GAURI POI FOR RESPONDENT ADV. PUSHPINDER KAUR FOR RESPONDENT ADV. DHARMANAND VERNEKAR FOR RESPONDENT |

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| 240 | WP/1015/2016 | ADV. DHAVAL DAMODAR ZAVERI | DIN MOHAMMAD (DEC) THR. LRS., | JACINTO CUPERTINO AND ANR., | ADV. JOSEPH VAZ FOR R.NO.1 & 2 | |
| 241 | WP/1016/2016 | ADV. KAMAT GHANEKAR TANVI ADV. PADGAONKAR KISHAN C ADV. PALYEKAR VINITA VISHRAM | BOSCO GRACIAS | STATE THR. EXECUTIVE ENGINEER | ADV. PRAVIN N. FALDESSAI FOR R.NO.1 | |
| 242 | WP/1022/2016 | ADV. R. G. RAMANI | THE GOA URBAN CO-OP. BANK LTD., THR ITS MD VILAS MAHADEO NARKAR., | RUI FERREIRA AND 3 ORS., | SHRI MR. RUI FERREIRA | |
| 243 | WP/1033/2016 | ADV. SANMAN R. KENY ADV. HALARNKAR ADISH VINOD | . BRAZELINA COUTINHO E FURTADO AND ANR., | GLORIO JACOB FURTADO (DEC) THR LRS. AND ANR., | | |
| 244 | WP/1038/2016 | ADV. SIDDHARTH KASHALKAR ADV. NAIK SANTOOR ADV. PRIYANKA U. CHOPDEKAR ADV. JATIN RAMAIYA | JOAO JOAQUIM FILIPE AFONSO @ FELIX AFONSO., | JOSE PIEDADE FERNANDES AND ANR., | ADV. PARAG S RAO FOR R.NO.2 ADV. ANALIZ MENEZES FOR R.NO.1 ADV. CLOVIS DA COSTA A. MONTEIRO FOR R.NO.1 ADV. AGNETHA CASSANDRA LOBO FOR R.NO.2 | SERVICE IS COMPLETE |
| 245 | WP/1042/2016 | ADV. SHIRIN V. NAIK ADV. PRIYANKA NAIK ADV. KALPA GOVENKAR ADV. NITISHA U. NAIK | SHRI. DAYANAND SHANU BHAGAT., | VPK URBAN CO-OP. CREDIT SOCIETY LTD., THR. ITS CHAIRMAN AND 4 ORS., | ADV. GAURISH N. AGNI FOR R.NO.1 ADV. EESHAN USAPKAR FOR R.NO.1 | RULE - STEPS ARE NOT TAKEN IN R/O R-4 - IN VIEW OF ORDER DTD.16/8/2018 PASSED BY LD. REGISTRAR(J), MATTER IS PLACED BEFORE HON'BLE COURT FOR ORDERS - |
| 246 | WP/1049/2016 | ADV. DHARMANAND R VERNEKAR ADV. ANKITA KAMAT ADV. PARIMAL SURESH REDKAR ADV. GAURI POI ADV. PUSHPINDER KAUR | BHIKANATH SHANU NAIK GAONKAR., | YESHWANT PURSO NAIK GAONKAR (DEC) THR. LRS. AND 2 ORS., | ADV. SANDESH D. PADIYAR R-1(A) POA R-1(B) TO 1(O) ADV. ANJALI AGRAWAL R-1(A) POA R-1(B) TO 1(O) ADV. SANKALP SINAI BHANGUI R-1(A) POA R-1(B) TO 1(ADV. PRASHIL AROLKAR R-1(A) POA R-1(B) TO 1(O) | |

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| 247 | WP/1059/2016 | ADV. SEBASTIAN VALES | GAPUR KAZI, REP. BY THE PRESIDENT., | MAJORDA BEACH RESORT., | ADV. V. KORGAONKAR FOR RESPONDENT ADV. DAKSHA LOTLIKAR FOR RESPONDENT ADV. JOCELYN GODINHO FOR RESPONDENT ADV. VLEDSON BRAGANZA FOR RESPONDENT | SERVICE IS COMPLETE |
| 248 | WP/1082/2016 | ADV. VIBHAV RAJIV AMONKAR | N.M.H. BEEDIWALE (DECEASED) THR. HIS LRS., | TULSIDAS G. NAIK., | ADV. GAURISH N. AGNI *FOR RESPONDENT ADV. MISHRA RUCHIKA SATYADEV *FOR RESPONDENT ADV. TANMAI GAWAS *FOR RESPONDENT ADV. SHUBHAM S. MANERKER *FOR RESPONDENT | |
| 249 | WP/1115/2016 | ADV. ASHWIN D. BHOBE ADV. SAGAR SARMALKER | FILOMENA RODRIGUES AND ANR., | OLIVIN AFONSO @ MR. FRANCIS OLIVIIN AFONSO AND ANR., | ADV. RAJAS A. KANTAK FOR R.NO.1 & 2 ADV. AJIT R. KANTAK FOR R.NO.1 & 2 | |
| 250 | WP/1116/2016 | ADV. ASHWIN D. BHOBE ADV. SAGAR SARMALKER | FILOMENA RODRIGUES AND ANR., | OLIVIN AFONSO @ FRANCIS OLIVIIN AFONSO AND ANR., | ADV. AJIT R. KANTAK FOR R.NO.1 & 2 ADV. RAJAS KANTAK FOR R.NO.1 & 2 | |
| 251 | WP/1128/2016 | ADV. VISHNUPRASAD A. LAWANDE ADV. GAURI POI | ATMARAM RAYU PARULEKAR (DECEASED) THR. HIS LRS. AND ANR., | THE COMUNIDADE OF SALIGAO, REP. BY ITS ATTORNEY AND ANR., | ADV. NIGEL DA COSTA FRIAS FOR R.NO.1 ADV. LAXMI SAWANT FOR R.NO.1 | |
| 252 | WP/1130/2016 | ADV. J. ABREU LOBO ADV. FERNANDES NIGEL JOHN | GULABI SOMDAS NAIK., | SANTANHINHA BARRETO (DEC) REP. BY LRS., | ADV. V. KORGAONKAR FOR R.NO.1(C) TO 1(F) ADV. JOCELYN MARIA GODINHO FOR R.NO.1(C) TO 1(F) ADV. VLEDSON LUCIO BRAGANZA FOR R.NO.1(C) TO 1(F) | SERVICE IS COMPLETE |

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| 253 | WP/1131/2016 | ADV. ARJUN F. NAIK ADV. MEHANDI ANAY NAIK DESAI ADV. SNEHA D. SHETYE ADV. GAURIJ TUKARAM KANULKAR | JAYAMALA MAHESH NAIK @ JAYAMALA MAYEKAR., | VILLAGE PANCHAYAT OF AZOSSIM MANDUR, THR. ITS SARPANCH/SECRETARY AND 3 ORS., | ADV. ROHIT BRAS DE SA FOR R.NO.2 ADV. KHOLKAR NEHA UMESH FOR R.NO.3 & 4 ADV. ANKITA NAGVENKAR FOR R.NO.2 ADV. GOVIND SALKAR FOR R.NO.2 ADV. PRITI P.S. DESHPRABHU FOR R.NO.2 |
| 254 | WP/1137/2016 | ADV. PRITAM ROHIDAS GAUDE | SHRIKANT MANI NAIK (DEC) THR. HIS LRS., | NIRMALABAI VASANT BHANDARE, THR. POA BY RES. NO. 2 AND 5 ORS., | ADV. PALYEKAR VINITA VISHRAM R-1(A-D)R-2 POA R3-6J ADV. KAMAT GHANEKAR TANVI R-1(A-D)R-2 POA R3-6J ADV. PADGAONKAR KISHAN C R-1(A-D)R-2 POA R3-6J |
| | WITH | | | | |
| | MCA/327/2017 IN WP/1137/2016 | ADV. PRITAM ROHIDAS GAUDE | SHRI. SHRIKANT MANI NAIK (DEC) THR. HIS LRS., | SMT. NIRMALABAI VASANT BHANDARE, THR. POA, BY RES. NO. 2 AND 5 ORS., | FOR BRINGING LRS ON RECORD |
| 255 | WP/1138/2016 | ADV. PRITAM ROHIDAS GAUDE | LAXMI VINAYAK KUNDAIKAR (DEC) THR. LRS., | NIRMALABAI VASSANT BHANDARI, THR. POA ANANT V. BHANDARI AND 5 ORS., | ADV. PALYEKAR VINITA VISHRAM R-1(A-D)R-2 POA R3-6J ADV. PADGAONKAR KISHAN C R-1(A-D)R-2 POA R3-6J ADV. KAMAT GHANEKAR TANVI R-1(A-D)R-2 POA R3-6J |
| 256 | WP/1139/2016 | ADV. BETQUECAR KARISHMA CUSTA | MARY BERTHA GRACIAS AND 5 ORS., | HOSPICIO DO SAGRADO CORACAO DE MARIA, THR. THE DIRECTOR AND 5 ORS., | ADV. DEEP D. SHIRODKAR FOR R.NO.1 & 2 |
| 257 | WP/1197/2016 | ADV. BETQUECAR KARISHMA CUSTA | JACQUELINE PEREIRA AND ANR., | DIRECTOR OF SETTLEMENT AND LAND RECORDS. | ADV. PRAVIN N. FALDESSAI FOR R.NO.1 |
| 258 | WP/10/2017 | ADV. SUSAN LINHARES | THE DEPUTY COLLECTOR/ LAND ACQUISITION OFFICER., | PREMANAND RAMNATH GAONKAR., | ADV. IVAN SANTIMANO FOR R.NO.1 ADV. SWETA PEREIRA FOR R.NO.1 |
| 259 | WP/24/2017 | ADV. AJIT R. KANTAK ADV. RESHMA KANTAK ADV. RAJAS KANTAK | TULIA AGUIAR., | MARIA SULANA F.S. AGUIAR AND 2 ORS., | ADV. ASHWIN D. BHOBE FOR R.NO.2 & 3 ADV. BHOBE SHRADHA SUBHASH FOR R.NO.2 & 3 |

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| 260 | WP/26/2017 | ADV. SUSAN LINHARES | THE DEPUTY COLLECTOR/LAND ACQUISITION OFFICER., | NARAYAN DHAKTU NAIK., | ADV. IVAN SANTIMANO FOR RESPONDENT ADV. SWETA PEREIRA FOR RESPONDENT | |
| 261 | WP/36/2017 | ADV. R. G. RAMANI ADV. SUNANDA PANDURANG AMONKAR | THE GOA URBAN CO-OP. BANK LTD., THR. ITS CHIEF EXE. OFFICER, VILAS MAHADEO NARKAR AND ANR., | RUI FERREIRA AND ANR., | MR. IN PERSON | |
| 262 | WP/37/2017 | ADV. R. G. RAMANI | THE GOA URBAN CO-OP. BANK LTD., THR. ITS CHIEF EXEC. OFFICER, VILAS MAHADEO NARKAR., | RUI FERREIRA AND 2 ORS., | SHRI MR. RUI FERREIRA | |
| 263 | WP/102/2017 | ADV. VALMIKI MENEZES | SURESH S. SAWANT AND ANR., | THE REGISTRAR OF CO-OPERATIVE SOCIETIES AND EX-OFFICIO, JOINT SECRETARY TO GOVT. OF GOA AND 2 ORS., | ADV. AMIRA ABDUL RAZAQ FOR R.NO.1 ADV. NARAYAN D. GOVEKAR FOR R.NO.3(A,B & D) ADV. RAMA GAJANAN RIVANKAR FOR R.NO.2 ADV. S. R. RIVANKAR FOR R.NO.2 ADV. SAGAR B. RIVANKAR FOR R.NO.2 | |
| 264 | WP/119/2017 | ADV. SAGAR GURUDAS DHARGALKAR | THE STATE OF GOA, THR. CHIEF SECRETARY AND ANR., | ANGELINA MANUEL FERNANDES AND ANR., | ADV. VALMIKI MENEZES FOR R.NO.1 & 2 ADV. FERNANDES LUIS ALEX FOR R.NO.3 ADV. FERNANDES LUIS ALEX FOR R.NO.1(F) ADV. VALMIKI MENEZES FOR R.NO.1(E&D), R-1(A) ADV. SHIVADATTA PRAKASH MUNJ FOR R.NO.3 | |
| 265 | WP/122/2017 | ADV. BETQUECAR KARISHMA CUSTA | MARIA MEENA MENEZES DE SOUZA, THR. HER ATT. LUIS IAN DIAS., | AJAY MENDES., | ADV. KAIF NOORANI FOR RESPONDENT | RULE - AFFIDAVIT DT.25/4/17 FILED BY ATTORNEY OF PETITIONER DELAYED BY ONE DAY IS KEPT AT PG.169-174 |
| 266 | WP/128/2017 | ADV. ARUNKUMAR V. NIGALYE ADV. OMKAR VYANKATESH KULKARNI ADV. RISHIKESH P. GAWTHANKAR | MENEZES CHEMICALS (GOA) PVT. LTD., THR. ITS M.D., CONRAD MENEZES., | VITHAL DESSAI, REP. THR. PUTI GAOKAR AND 34 ORS., | ADV. VIJAY A. PALEKAR FOR R.NO.1 TO 35 ADV. PRAVEEN GAWAS R.NO.1 TO 35 | |

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| 267 | WP/130/2017 | ADV. PRASANNA C CHAWDIKAR ADV. D.P. CHAWDIKAR | VERONIK MICRONUTRIENTS PVT. LTD., REP. BY ITS DIRECTOR, PRAMOD S. NAIK., | PRAKASH NAIK., | ADV. SUBHAS NAIK JORGE FOR RESPONDENT | NOTICE TO RESPONDENT HAS AFFIXED - APPLICATION NOT FILED |
| 268 | WP/136/2017 | ADV. SHIVAN DESAI ADV. SIDDHARTH KASHALKAR ADV. BHARNE SADHVI MANGESH ADV. JATIN RAMAIYA | SHRIMANT KUMAR DHARGALKAR., | SUVARNA INDUSTRIES PVT. LTD., BY ITS SOLE PROP., V. B. GAWAS AND 3 ORS., | ADV. KETAKI L. PEDNEKAR FOR R.NO.3 & 4 | RULED ON 08/11/2017 - AFFIDAVIT OF SERVICE IN R/O PUBLICATION NOTICE IS FILED. AS PER AFFIDAVIT OF SERVICE NOTICE TO R-1(G) TO R-1(M) IS PUBLISHED IN NEWSPAPER 'THE GOAN EVERYDAY' DTD.20.06.2019. |
| 269 | WP/145/2017 | ADV. ASHWIN D. BHOBE ADV. SAGAR SARMALKER | RAGHUVIR ESSO GOLTEKAR (DEC) THR. HIS LRS., | COMMUNIDADE OF MAPUSA., | ADV. VALMIKI MENEZES FOR RESPONDENTS | |
| 270 | WP/146/2017 | ADV. ASHWIN D. BHOBE ADV. SAGAR SARMALKER | RAGHUVIR ESSO GOLTEKAR (DEC) THR. HIS LRS., | COMMUNIDADE OF MAPUSA., | ADV. VALMIKI MENEZES FOR RESPONDENT | |
| 271 | WP/148/2017 | ADV. PREETAM TALAULIKAR ADV. ALEESHA DOS REIS FALCAO ADV. ABHIJEET KAMAT | SACHIN Y. MENSE., | SUNIL NORONHA AND 2 ORS., | | |
| 272 | WP/173/2017 | ADV. PARAG S RAO ADV. AGNETHA CASSANDRA LOBO | G.S. PATKAR, PROP. GOVIND SITARAM PATKAR (DEC) THR. HIS LRS., NARAYAN GOVIND PATKAR., | PRASHANT RAMCHANDRA PHADNIS., | ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR RESPDT. ADV. SHAILESH REDKAR FOR RESPONDENT | |
| 273 | WP/190/2017 | ADV. AVALON ALTON CARVALHO ADV. N. GAONKAR | THE GOA URBAN CO-OPERATIVE BANK LTD., REP. BY ITS AUT. REP., VILAS M. NARKAR., | ARCHANA KARE AND ANR., | ADV. ARUNKUMAR V. NIGALYE FOR R.NO.1 ADV. OMKAR VYANKATESH KULKARNI FOR R.NO.1 | RULE - PROCESS FEE NOT PAID TO ISSUE RULE NOTICE |
| 274 | WP/193/2017 | ADV. VISHNUPRASAD A. LAWANDE ADV. GAURI POI ADV. PUSHPINDER KAUR | JUDE G. TANDON AND ANR., | SUNIL NORONHA AND ANR., | ADV. ANTHONY JOE D'SILVA FOR RESPONDENT NO. 1 | |

WITH

CRA/26/2017

ADV. VISHNUPRASAD A.
LAWANDE
ADV. ANKITA KAMAT
ADV. FIONA AUDREY
CARDOZO
ADV. PARIMAL SURESH
REDKAR
ADV. GAURI POI
ADV. PUSHPINDER KAUR
ADV. DHARMANAND R
VERNEKAR
ADV. SANJAY S.S.
SARDESAI

JUDE G. TANDON AND
ANR.,

SUNIL NORONHA AND
ANR.,

ADV. ANTHONY JOE D'SILVA
FOR RESPONDENT 1

WITH

CA/180/2017
IN
CRA/26/2017

ADV. VISHNUPRASAD A.
LAWANDE
ADV. ANKITA KAMAT
ADV. FIONA AUDREY
CARDOZO
ADV. PARIMAL SURESH
REDKAR
ADV. GAURI POI
ADV. PUSHPINDER KAUR
ADV. DHARMANAND R
VERNEKAR
ADV. SANJAY S.S.
SARDESAI

JUDE G. TANDON AND
ANR.,

SUNIL NORONHA AND
ANR.,

FOR STAY

WITH

MCA/162/2017
IN
CRA/26/2017

ADV. VISHNUPRASAD A.
LAWANDE
ADV. ANKITA KAMAT
ADV. FIONA AUDREY
CARDOZO
ADV. PARIMAL SURESH
REDKAR
ADV. GAURI POI
ADV. PUSHPINDER KAUR
ADV. DHARMANAND R
VERNEKAR
ADV. SANJAY S.S.
SARDESAI

JUDE G. TANDON AND
ANR.,

SUNIL NORONHA AND
ANR.,

- FOR CONDONATION OF
DELAY

WITH

CRA/40/2016

ADV. PREETAM
TALAULIKAR
ADV. ABHIJEET KAMAT

SACHIN YALLOJI MENSE.,

SUNIL NORONHA AND 2
ORS.,

WITH

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| | WP/148/2017 | ADV. PREETAM TALAULIKAR ADV. ALEESHA DOS REIS FALCAO ADV. ABHIJEET KAMAT | SACHIN Y. MENSE., | SUNIL NORONHA AND 2 ORS., | |
| 275 | WP/198/2017 | ADV. VLEDSON LUCIO BRAGANZA ADV. JOCELYN MARIA GODINHO | STEPHEN ARTHUR PO., | TULSHIBAI GOVIND GHADI AND 11 ORS., | ADV. DEEPAK GAONKAR FOR R.NO.1 TO 3 ADV. KAUSHAL SHETYE FOR R.NO.1 TO 3 |
| 276 | WP/203/2017 | ADV. NIGEL DA COSTA FRIAS ADV. RALPH MASCARENHAS ADV. CORREIA MARIA SIMONE JUDITH | URUSULA SOARES. | FATIMA C. TONY COLACO E FERNANDES AND ANR., | ADV. PURNA BHANDARI FOR R.NO.2 ADV. PURNA BHANDARI AGA FOR R.NO.2 |
| 277 | WP/213/2017 | ADV. CARLOS ALVARES FERREIRA ADV. ALMEIDA RICHELLE ISABELLA ADV. COSTA ASHWIN CARLOS ADV. FERNANDES JASON BOSCO | LAXMAN CANDOLKAR (DEC) THR. HIS LRS., | VILLAGE PANCHAYAT OF CANDOLIM, THR. ITS SECRETARY AND ANR., | ADV. BORKAR SHRADDHA FOR R.NO.1 ADV. VLEDSON LUCIO BRAGANZA FOR R.NO.2 ADV. V.KORGAONKAR FOR R.NO.2 ADV. SHIRODKAR NEHA ANIL FOR R.NO.1 ADV. GAURANG D. PANANDIKER FOR R.NO.1 ADV. VIBHAV RAJIV AMONKAR FOR R.NO.1 ADV. GAUTAMI KAMAT FOR R.NO.1 |
| 278 | WP/232/2017 | ADV. DEVIDAS J. PANGAM ADV. FERNANDES LUIS ALEX | GANGARAM RAMCHANDRA MALIK AND 3 ORS., | NAMDEV SHIVRAM MALIK AND ANR., | ADV. DEEPAK GAONKAR FOR R.NO.1 ADV. KAUSHAL SHETYE FOR R.NO.1 |
| 279 | WP/233/2017 | ADV. ABHAY NACHINOLKAR | MAHENDRA P. GAUNEKAR, THR. HIS DULY CONST. ATT., S.R. RAMNATHKAR., | MEGHASHYAM RAMCHANDRA NAIK AND 5 ORS., | ADV. ASHWIN D. BHOBE FOR R.NO.1, 2 & 4 |

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| 280 | WP/238/2017 | ADV. ABHAY NACHINOLKAR | KUSTA NOLU ALIAS LOLU GAONKAR., | ANANDI BABU GAONKAR AND 17 ORS., | ADV. RAJAS KANTAK FOR R.NO.2 TO 10 ADV. BORKAR SHRADDHA FOR R.NO.2-10 & 13-18 ADV. SANTOSH HARI BHARNE FOR R.NO.2-10 & 13-18 ADV. RAJAS KANTAK FOR R.NO.13 TO 18 | |
| 281 | WP/253/2017 | ADV. ASHWIN D. BHOBE ADV. SAGAR SURENDRA SARMALKER | JOAQUIM JOHN VAZ, REP. BY THEIR POA JOAQUIM OLAVO VAZ AND ANR., | VISHWANATH MUKUND GAUDO AND 2 ORS., | | NOTICE TO R.1 & 2 HAS SERVED AND SERVICE REPORT IS AWAITED |
| 282 | WP/254/2017 | ADV. GAJENDRA USGAONKAR | DNYANSHWAR PUNDALIK SAWANT., | THE SECRETARY, VILLAGE PANCHAYAT OF PENHA-DE-FRANCA AND 2 ORS., | ADV. PRAVIN N. FALDESSAI FOR R.NO.1 & 2 ADV. VALLABH D. PANGAM FOR R.NO.3 ADV. MANSI NAIK FOR R.NO.1 & 2 ADV. VENICIA LOURENCO FOR R.NO.1 & 2 | |
| 283 | WP/255/2017 | ADV. NIGEL DA COSTA FRIAS ADV. SHRUTI BHOMKAR ADV. NAGVEKAR PRATIKSHA RAMKRISHNA | MILAN A NARE NEE ASMITA A. KAUSHAL., | THE DIRECTOR OF EDUCATION, DIRECTORATE OF EDUCATION, GOVT. OF GOA AND 4 ORS., | ADV. DEEP D. SHIRODKAR FOR R.NO.1 & 2 ADV. BHARNE SADHVI MANGESH FOR R.NO.4 ADV. KETAKI L. PEDNEKAR FOR R.NO.4 ADV. MARIA SILVEIRA FOR R.NO.4 ADV. JATIN RAMAIYA FOR R.NO.4 ADV. SHIVAN DESAI FOR R.NO.4 | |
| 284 | WP/271/2017 | ADV. ARUNKUMAR V. NIGALYE ADV. OMKAR VYANKATESH KULKARNI | MOTIFF LABORATORIES PVT. LTD., REP. THR. ITS AUT. REP. AND DIRECTOR, PRADIP N. ARORA., | THE COLLECTOR OF NORTH GOA AND 38 ORS., | ADV. PRIYANKA KAMAT FOR R.NO.1 | |
| 285 | WP/283/2017 | ADV. R. J. PINTO ADV. ANITA BOGATI ADV. PRAGATI KUNKOLKAR ADV. RUKHSAR SHAIKH ADV. GAUTAMI PHADTE | SANTAN CIPRIANO FONSECA (DEC) THR. LRS. AND ANR., | RAPHAEL FONSECA AND 2 ORS., | ADV. ARAUJO ASHVINI AFONSO FOR RESPONDENTS | - NOTICE TO R-3 IS SERVED - NOTICE TO R-1 & R-2 ARE UNSERVED - MCA/788/2017 FOR SUBSTITUTED SERVICE IS TAGGED HEREWITH - AFFIDAVIT OF SERVICE ALONGWITH NEWSPAPER IS KEPT IN MISC FILE - AMENDMENT CARRIED OUT - |

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| 286 | WP/297/2017 | ADV. SOMNATH B. KARPE ADV. ASMITA NAKUL TIRODKAR | AMIRA ABDUL RAZAQ AND 2 ORS., | SHAKUNTALA RAVINDRA SHETTY AND 2 ORS., | ADV. AMEY JAGDISH SINAI KAKODKAR FOR R.NO.2 ADV. DIPTY BHOMKAR FOR R.NO.2 ADV. MAYUR Y. MAHAMAL FOR R.NO.2 | |
| 287 | WP/302/2017 | ADV. JOAQUIM GODINHO ADV. V. GAONKAR ADV. N. FERNANDES ADV. TARZAN D'COSTA | CAETANO SANTANO XAVIER AND 2 ORS., | JOSEFA ABRANCHES AND 11 ORS., | ADV. DEVIDAS J. PANGAM FOR R.NO.1 & 2 ADV. SHIVDATT P. MUNJ FOR R.NO.3,4,5,6 & 7 ADV. PARIKSHIT S. SAWANT FOR R.NO.1 & 2 ADV. L.FERNANDES FOR R.NO.1 & 2 ADV. SHIVDATT P. MUNJ FOR R.NO.1 & 2 | RULE - NOTICE ISSUED TO RESPONDENT NO.8 IS RETURNED BACK UNSERVED |
| 288 | WP/305/2017 | ADV. DEEP D. SHIRODKAR | THE EXECUTIVE ENGINEER, PWD AND ANR., | ANTONIO LOBO AND 2 ORS., | ADV. VILAS P. THALI FOR R.NO.1 & 2 | |
| 289 | WP/313/2017 | ADV. ASHWIN D. BHOBE ADV. ANNEISE FERNANDES | UNITED BREWERIES LTD., THR. ITS DIVISIONAL VICE PRESIDENT, GOVIND TIWARI., | THE SUPERINTENDENT OF EXCISE AND 2 ORS., | ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3 | |
| 290 | WP/337/2017 | ADV. J. ABREU LOBO ADV. PRATIKSHA JUBA MANDREKAR ADV. KUNKOLIEKAR BHARATI KUNDAL ADV. NIGEL JOHN FERNANDES | ADOLF OLEGARIO NAZARETH, REP. BY THEIR CONST. ATT., DR. ANTHONY O. NAZARETH AND 5 ORS., | RATNABAI SANGODKAR., | ADV. PRASHEEN LOTLIKAR FOR RESPONDENT | |
| 291 | WP/340/2017 | ADV. DEVIDAS J. PANGAM ADV. FERNANDES LUIS ALEX | ALCON REAL ESTATE PVT. LTD., | AGUADA HOMES CO-OPERATIVE HOUSING SOCIETY LTD., REP. BY DAMIAN ANDRADE., | ADV. JOSEPH VAZ FOR RESPONDENT ADV. SWATI NAIK FOR RESPONDENT | |
| 292 | WP/343/2017 | ADV. SEBASTIAN VALES ADV. NIKEETA LOTLIKAR ADV. ROHIT PEDNEKAR | ANTHONY D'SOUZA., | SARPANCH/SECRETARY, VILLAGE PANCHAYAT OF PARRA AND ANR., | ADV. K.T.SAWANT FO R.RNO.2 ADV. ABHISHEK SAWANT R.NO.1 ADV. PANKAJ P. PAI VERNEKAR R.NO.1 | |

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| | CA/69/2017 IN WP/343/2017 | ADV. SEBASTIAN VALES ADV. NIKEETA LOTLIKAR ADV. ROHIT PEDNEKAR | ANTHONY D'SOUZA., | SARPANCH/SECRETARY, VILLAGE PANCHAYAT OF PARRA AND ANR., | ADV. K.T.SAWANT FO R.RNO.2 ADV. PANKAJ P. PAI VERNEKAR R.NO.1 | FOR STAY - AS PER THE BAILIFF REPORT OF MAPUSA COURT NOTICE OF R-1 AND 2 ARE SERVED. AFFIDAVIT OF SERVICE NOT FILED TILL DATE |
| 293 | WP/350/2017 | ADV. ALMEIDA COUTINHO CLEOFATO GARRETT ADV. IVAN SANTIMANO ADV. SHAILESH REDKAR | CHANDRAKANT SADANAND BORKAR., | COMMUNIDADE OF CHANDOR, REP. HEREIN BY ITS ATT. LUEL FERNANDES., | ADV. COSTA ASHWIN CARLOS FOR RESPONDENT ADV. CARLOS ALVARES FERREIRA FOR RESPONDENT ADV. FERNANDES JASON BOSCO FOR RESPONDENT | |
| 294 | WP/372/2017 | ADV. PURUSHOTTAM R. KARPE ADV. SARVESH P. NAIK | SURAJ RAMESH BETKIKAR., | MANJILA SANTOSH VERNEKAR AND 27 ORS., | ADV. AMIRA ABDUL RAZAQ FOR R.NO.28 ADV. PRASHIL AROLKAR U/LAS FOR R. NO. 1 | |
| 295 | WP/373/2017 | ADV. ABHIJEET KAMAT ADV. SIMOES KHER CEAZER JOHN ADV. PREETAM TALAULIKAR | GANESH PANDURANG MANDREKAR AND 6 ORS., | THE COMMUNIDADE OF ANJUNA, THR. THE ADMINISTRATOR OF COMMUNIDADE AND ANR., | ADV. PALYEKAR VINITA VISHRAM FOR R.NO.1 ADV. PADGAONKAR KISHAN C FOR R.NO.1 ADV. PADGAONKAR KISHAN C FOR R.NO.1 | |
| 296 | WP/376/2017 | ADV. VIVEK ANGELO RODRIGUES ADV. JOYCE M. RODRIGUES ADV. SUNITA S GUPTA | DR. PETER CARVALHO @ PEDRO ESTANISLAU CARVALHO., | STATE OF GOA, THR. THE CHIEF SECRETARY AND 11 ORS., | ADV. PRAVIN N. FALDESSAI FOR R.NO.1 ADV. VARSHA PARAB FOR RESP. 3,7,8,9,10 ADV. PRITAM ROHIDAS GAUDE FOR RESP. 3,7,8,9,10 ADV. GURU SHIRODKAR FOR RESP. 3,7,8,9, 10 | |
| | WITH WP/577/2017 | ADV. VIVEK ANGELO RODRIGUES ADV. JOYCE M. RODRIGUES ADV. SUNITA S GUPTA | EDMUNDO CARVALHO., | STATE OF GOA, THR. THE CHIEF SECRETARY AND 11 ORS., | ADV. GURU SHIRODKAR FOR RESP. 3,7,8,9,10 ADV. VARSHA PARAB FOR RESP. 3,7,8,9,10 ADV. PRITAM ROHIDAS GAUDE FOR RESP. 3,7,8,9,10 | |
| 297 | WP/385/2017 | ADV. USGAONKAR SUDESH MANOHAR ADV. MARIE ROSETTE PEREIRA | RAMNATH V. KUDNEKAR (DEC) THR. HIS LRS., | NAMDEO VASSUDEV KUDNEKAR AND 4 ORS., | ADV. AMIT PALEKAR FOR R.NO.1 ADV. EESHAN USAPKAR FOR R.NO.4 & 5 | RULE - TILL DATE STEPS ARE NOT TAKEN IN R/O DECEASED R-3 - STA/1346/2019 IS TAGGED TO THE FILE - |

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| | MCA/569/2018 IN WP/385/2017 | ADV. USGAONKAR SUDESH MANOHAR ADV. MARIE ROSETTE PEREIRA | RAMNATH V. KUDNEKAR (DEC) THR. HIS LRS., | NAMDEO VASSUDEV KUDNEKAR AND 4 ORS., | ADV. AMIT PALEKAR FOR R.NO.1 ADV. EESHAN USAPKAR FOR R.NO.4 & 5 | |
| | WITH | | | | | |
| | MCA/481/2019 IN WP/385/2017 | ADV. USGAONKAR SUDESH MANOHAR ADV. MARIE ROSETTE PEREIRA | RAMNATH V. KUDNEKAR (DEC) THR. HIS LRS., | NAMDEO VASSUDEV KUDNEKAR AND 4 ORS., | ADV. AMIT PALEKAR FOR R.NO.1 ADV. EESHAN USAPKAR FOR R.NO.4 & 5 | FOR CONDONATION OF DELAY IN BRINGING LEGAL REPRESENTATIVE OF DECEASED R-3 ON RECORD - NOTICE ISSUED TO R-3(A) OF WHICH SERVICE REPORT IS AWAITED - AFFIDAVIT OF SERVICE NOT FILED - |
| 298 | WP/393/2017 | ADV. VIVEK ANGELO RODRIGUES ADV. JOYCE M. RODRIGUES ADV. SUNITA S GUPTA | LEANDRO FRANCIS DIAS AND 2 ORS., | KARNATAKA CO-OPERATIVE MILK PRODUCERS FEDERATION LTD. KMF SALES DEPOT THR. MANAGER AND ANR., | ADV. RAUNAQ RAO FOR RESPONDENT NO. 1 ADV. RAUNAQ RAO FO R.NO.2 ADV. RAUNAQ RAO FOR RESPONDENT NO. 2 | |
| 299 | WP/397/2017 | ADV. JAGANNATH JAYANT MULGAONKAR | JAIWANT DUKLE (DEC) THR. HIS LRS., | PANDURANG JANA LAWANDE AND ANR., | ADV. S. Y. THALY FOR R.NO.1 ADV. VALLABH D. PANGAM FOR R.NO.1 | |
| 300 | WP/462/2017 | ADV. ASHWIN D. BHOBE | ATMARAM RAMCHANDRA PARAB (DEC) THR. LRS., | SHRIPAD HALARNAKAR @ SHRIPAD V. NAIK HALAREKAR (DEC) THR. HIS LRS. AND 2 ORS., | ADV. MR. ARUN A. S. TALAULIKAR FOR R.NO.3 ADV. MELISSA C. CONCEPTION FOR R.NO.1 (B) ADV. VALMIKI MENEZES FOR R.NO.1(B) | NOTICE TO R-1(B) & R-2 ARE SERVED |
| 301 | WP/472/2017 | ADV. ARUNKUMAR V. NIGALYE ADV. OMKAR VYANKATESH KULKARNI | ARCHANA KARE., | THE GOA URBAN CO-OPERATIVE BANK LTD., REP. THE. ITS AUT. REP. AND M.D. VILAS NARKAR., | | |
| 302 | WP/473/2017 | ADV. PRITAM ROHIDAS GAUDE | DAMODAR NAIK AND ANR., | THE VINCENTIAN SERVICE CONGREGATION MARYMATHA PROVINCE, REP. BY CONST. ATT., FR. PAUL PAMBRAYIL., | ADV. CARLOS ALVARES FERREIRA FOR RESPONDENT ADV. SHANE GOMES PEREIRA FOR RESPONDENT ADV. JASON FERNANDES FOR RESPONDENT ADV. RICHARD ALMEIDA FOR RESPONDENT | |

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| 303 | WP/477/2017 | ADV. ASHWIN D. BHOBE ADV. FERNANDES ANNELISE | SAVITRIBAI GOVIND BAKHLE (DEC) THR. LRS | BALKRISHNA ANANT BAKHLE(DEC) THR. LRS. AND 2 ORS., | ADV. SUSAN LINHARES FOR R.NO.3 ADV. ABHIJEET KAMAT FOR R.NO.2(A) ADV. PREETAM TALAULIKAR FOR R.NO.2(A) |
| 304 | WP/502/2017 | ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH ADV. SAGAR SURENDRA SARMALKER | MAHAVIR ROADS AND INFRASTRUCTURE PVT. LTD., REP. HEREIN BY ITS AUT. REP. NITESH N. UPADHYAY., | KHEMRAJ GAJANAN SAWANT., | |
| 305 | WP/527/2017 | ADV. JOAQUIM GODINHO ADV. V. GAONKAR ADV. N. FERNANDES | RAMDAS NOMRU NAIK SHIRODKAR., | SHRI. SHANTADURGA DEVASTHAN, THR. ITS ATT., | ADV. DEVIDAS J. PANGAM FOR R.NO.1 ADV. SHIVADATTA PRAKASH MUNJ FOR R.NO.1 ADV. PARIKSHIT S. SAWANT FOR R.NO.1 |
| 306 | WP/535/2017 | ADV. PADGAONKAR CHAITANYA PRAKASH ADV. ADITI NAIK | CHOWGULE AND CO. PVT. LTD., THR. ITS POA, CHANDRAKANT T. GADKARI., | ALL INDIA KISAN SABHA, MAYEM UNIT AND 2 ORS., | ADV. THALMANN PRADEEP PEREIRA FOR R.NO.1 ADV. RYAN DA PIEDADE MENEZES FOR R.NO.3 ADV. SS N CHOPDENKAR FOR R.NO.2 ADV. SUNANDA PANDURANG AMONKAR FOR R.NO.2 ADV. SHENVI KAKODKAR PRANAV SURYAJI FOR R.NO.2 ADV. R. G. RAMANI FOR R.NO.2 ADV. JATIN R. NAIK FOR R.NO.1 ADV. LAXMIKANT SHANKAR SALKAR FOR R.NO.1 |
| 307 | WP/576/2017 | IN PERSON | ANA VITORIA VIEIRA DELGADO LOBO (DEC) THR. HER LRS. AND 5 ORS., | GERALDO LOBO (DEC) AND 21 ORS., | ADV. PRASHEEN LOTLIKAR FOR R.NO.1(A & C) RULE - NOTICE TO R-1(B)(1),R-1(BBB),1(CC),R-6 TO R-9,R-10(A),R-10(B),R-19,R-20,R -1(D) & R-(E) ARE SERVED - |

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| | MCA/11/2019 IN WP/576/2017 | IN PERSON | ANA VITORIA VIEIRA DELGADO LOBO (DEC) THR. HER LRS. AND 5 ORS., | GERALDO LOBO (DEC) AND 21 ORS., | ADV. PRASHEEN LOTLIKAR FOR R.NO.1(A & C) | FOR SERVING THE UNSERVED RESPONDENTS BY AFFIXATION - SERVICE IS COMPLETE IN R/O ALL RESPONDENTS AFTER ADMISSION |
| 308 | WP/577/2017 | ADV. VIVEK ANGELO RODRIGUES ADV. JOYCE M. RODRIGUES ADV. SUNITA S GUPTA | EDMUNDO CARVALHO., | STATE OF GOA, THR. THE CHIEF SECRETARY AND 11 ORS., | ADV. GURU SHIRODKAR FOR RESP. 3,7,8,9,10 ADV. VARSHA PARAB FOR RESP. 3,7,8,9,10 ADV. PRITAM ROHIDAS GAUDE FOR RESP. 3,7,8,9,10 | |
| 309 | WP/578/2017 | ADV. PRADOSH P. DANGUI ADV. S.S. REBELLO ADV. AMOGH V. PRABHUDESAI ADV. AUROBINDO GOMES PEREIRA ADV. PURNA BHANDARI ADV. ASHVEK GOSAVI ADV. AMIR JAMADAR ADV. PRACHITA R. KALANGUTKAR ADV. GAURI GOVENKAR ADV. RAJESH SHIVOLKAR ADV. ASHISH KRISHNANATH KUNCOLIENCAR ADV. PRACHI SAWANT | SELECT HOLIDAY RESORT LTD., THR. ITS AUT. SIG., GUITRY VELHO., | GOA INN PVT. LTD., REP. BY AUTHORISED SIGNATORY URVINDRA SINGH GUJRAL AND 2 ORS., | ADV. ASHWIN D. BHOBE FOR R.NO.1 ADV. FERNANDES ANNELISE FOR R.NO.1 | |
| 310 | WP/592/2017 | ADV. VIJAY A. PALEKAR ADV. AVALON ALTON CARVALHO | M.R.F. LTD., REP. BY ITS AUT. REP., A. ANTHONY JOSEPH., | HON\BLE PRESIDING OFFICER INDUSTRIAL TRIBUNAL, GOVT. OF GOA AND 3 ORS., | ADV. VALMIKI MENEZES ADV. ASHWIN D. BHOBE FOR R.NO.3 | |
| 311 | WP/595/2017 | ADV. RYAN DA PIEDADE MENEZES | JOAQUIM RAIKAR FERNANDES (DEC) THR. HIS LRS. AND 2 ORS., | THE COMUNIDADE OF DAVORLIM, THR. ITS ATT. AND 3 ORS., | ADV. GURU SHIRODKAR FOR R.NO.1 ADV. SAWANT SHANKAR BALKRISHNA FOR R.NO.1 | |

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| 312 | WP/605/2017 | ADV. RAUNAQ RAO | ANTONIO FERNANDES., | FRANCISCO ADOLFO ALCANTARA DA PIEDADE VAZ AND 4 ORS., | ADV. ANDRE ANTONIO PEREIRA FOR R.NO.3(A-D) ADV. DIPTI BAKRE R.NO.1 & 2 ADV. SWETA PEREIRA R.NO.1 & 2 ADV. IVAN SANTIMANO R.NO.1 & 2 ADV. ROHAN R. DESSAI R.NO.1 & 2 ADV. SHAILESH REDKAR R.NO.1 & 2 ADV. SUDHIR K. NAIK R.NO.1 & 2 ADV. ALMEIDA COUTINHO CLEOFATO GARRETT R.NO.1 & 2 | |
| 313 | WP/610/2017 | ADV. PADGAONKAR KISHAN C ADV. KAMAT GHANEKAR TANVI | ROQUE FERNANDES AND 9 ORS., | GOVERNMENT OF GOA, THR. SECRETARY REVENUE, REP. BY MAMLATDAR OF SANGUEM TALUKA., | ADV. MR. ARUN A. S. TALAULIKAR FOR R.NO.1 | |
| 314 | WP/611/2017 | ADV. GAURISH N. AGNI ADV. SHUBHAM MANERKER ADV. VIBERT NORONHA ADV. ANABEL FERNANDES ADV. EESHAN USAPKAR | NILKANTH S. KANDOLKAR, THR. POA NILESH KANDOLKAR., | LUIS FRANCISCO LOBO AND ANR., | ADV. VILAS P. THALI FOR R.NO.2 POA R.NO.1 | |
| 315 | WP/623/2017 | ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH ADV. SAGAR SURENDRA SARMALKER | BALA ATMARAM SAHAKARI AND ANR., | DEPUTY CONSERVATOR OF FORESTS., | ADV. SAGAR GURUDAS DHARGALKAR FOR R.NO.1 | IN VIEW OF ORDER DTD:-02/08/2017, PUBLIC NOTICE NOT SUBMITTED |
| 316 | WP/632/2017 | ADV. DEEP D. SHIRODKAR | GOA TOURISM DEVELOPMENT CORPORATION LTD., REP. HEREIN BY ITS M.D., NIKHIL DESAI., | MINGUEL CAITAN LOBO (DEC) THR. LRS. AND ANR., | ADV. R. J. PINTO R-1A,B, R-1(B-1), R-1(C),R-1C,C1 ADV. SUSAN LINHARES FOR R.NO.2 ADV. BHALCHANDRA L. BANDODKAR R-1(A) TO R-1(D) (I) ADV. RUKHSAR M. SHAIKH R-1(A) TO R-1(D) (I) ADV. VERODIANA J. D'SILVA R-1(A) TO R-1(D) (I) ADV. R. J. PINTO FOR R.NO.1(D) & 1(D-1) | |

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| 317 | WP/637/2017 | ADV. PRASHEEN LOTLIKAR ADV. PATIL NEELAM ANANDRAO ADV. SHRIRAM POLLE | RANI VISHWANATH GARG AND ANR., | BABULO GUNO GAUDE (DEC) THR. LRS. AND ANR., | ADV. GURU SHIRODKAR FOR R.NO.1(A) TO (H) ADV. SHANKAR B. SAWANT FOR R.NO.1(A) TO (H) ADV. VARSHA PARAB SHIRODKAR FOR R.NO.1(A) TO (H) ADV. PRITAM ROHIDAS GAUDE FOR R.NO.1(A) TO (H) |
| 318 | WP/652/2017 | ADV. R. G. RAMANI ADV. SUNANDA PANDURANG AMONKAR | FRANCISCO CARVALHO AND ANR., | INACIO PIEDADE OLIVEIRA AND 3 ORS., | ADV. ASHWIN D. BHOBE FOR RESPONDENT NOS. 1 & 2 ADV. BHOBE SHRADHA SUBHASH FOR RESPONDENT NOS. 1 & |
| 319 | WP/653/2017 | ADV. R. G. RAMANI ADV. SUNANDA PANDURANG AMONKAR | FLORINA CARVALHO (DEC) AND 2 ORS., | INACIO PIEDADE OLIVEIRA AND 3 ORS., | ADV. ASHWIN D. BHOBE FOR RESPONDENT NO. 1 & 2 ADV. BHOBE SHRADHA SUBHASH FOR RESPONDENT NO. 1 & 2 |
| 320 | WP/664/2017 | ADV. CARLOS ALVARES FERREIRA | JAYESH FADTE., | VILLAGE PANCHAYAT OF VELSAO PALE ISSORCIM, THR. ITS SARPANCH/SECRETARY AND ANR., | ADV. AMEY KAKODKAR FOR R.NO.2 ADV. PANKAJ M. SHIRODKAR FOR R.NO.2 ADV. DIPTY BHOMKAR FOR R.NO.2 |
| 321 | WP/679/2017 | ADV. VIDHATI SHETYE ADV. MANSI NAIK ADV. PRIYANKA HAWANOOR | NANA SHANKAR KHAIJNEKAR (SIN.DEC) AND 3 ORS., | MANUEL FRANCIS SOUZA (SIN.DEC.) AND 6 ORS., | ADV. YESHWANT R. TELI FOR R.NO.1,2,3,4,5 & 6 |
| | WITH CA/152/2017 IN WP/679/2017 | ADV. VIDHATI SHETYE ADV. MANSI NAIK ADV. PRIYANKA HAWANOOR | NANA SHANKAR KHAIJNEKAR (DEC) AND 3 ORS., | MANUEL FRANCIS SOUZA (DEC) AND 6 ORS., | ADV. YESHWANT R. TELI FOR R.NO.1,2,3,4,5 & 6 |
| 322 | WP/693/2017 | ADV. SANTOSH HARI BHARNE ADV. NAIK PURVA VISHNUDAS | HEGDE ENTERPRISES AND 2 ORS., | SHASHIKANT N. GHADI., | ADV. MENEZES MYRON D'SOUZA FOR THE RESPONDENT |
| 323 | WP/702/2017 | ADV. PARAG S RAO ADV. GOMES FEMY FERNANDES ADV. AGNETHA CASSANDRA LOBO | ALBA SEQUEIRA AND 4 ORS., | XENCORA LADU MADLECAR ALIAS XENCORA LADU XETE (DEC) AND 6 ORS., | ADV. JAGANNATH JAYANT MULGAONKAR FOR RES. 2, 3 & 4 ADV. PEARL ELSA REMEDIOS FOR R.NO.2,3 & 4 |

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| 324 | WP/709/2017 | ADV. SANGELKAR VIDYANAND P. ADV. PARIMAL SURESH REDKAR ADV. R.P. DESAI | SHREE MALLIKARJUN SHIPPING PVT., LTD., | JALDHI OVERSEAS PTE LIMITED., | |
| | WITH | | | | |
| | CA/155/2017 IN WP/709/2017 | ADV. SANGELKAR VIDYANAND P. ADV. PARIMAL SURESH REDKAR ADV. R.P. DESAI | SHREE MALLIKARJUN SHIPPING PVT., LTD., | JALDHI OVERSEAS PTE LIMITED., | FOR STAY - |
| 325 | WP/731/2017 | ADV. R. G. RAMANI ADV. SUNANDA PANDURANG AMONKAR | PANDURONGA TIMBLO INDUSTRIAS. REP. BY ITS PARTNER, SARVESH P. TIMBLO, REP. BY POA VISHWAS NAIK. | DAYAVATI DHARMU VELIP AND ANR., | ADV. BETQUECAR KARISHMA CUSTA FOR R.NO.1 & 2 |
| 326 | WP/752/2017 | ADV. JOAQUIM GODINHO ADV. R. NADAF ADV. GAONKAR VAMAN SURESH ADV. NADAF RAJASAB MABUSAB | ROY C. D'SOUZA., | VILLAGE PANCHAYAT OF MERCES, REP. BY SARPANCH AND ANR., | ADV. ASHWIN D. BHOBE FOR R.NO.1 & 2 |
| 327 | WP/761/2017 | ADV. YOGESH V. NADKARNI ADV. DIVYA RAVIRAJ SHIRGAM ADV. N. NORONHA ADV. KALE AKSHATA ANAND | NARAYAN ANAND CHANEKAR., | HEMANT D. MASHELKAR., | ADV. SHIVAN DESAI FOR R.NO.1 ADV. ANIROODH C. SARDESAI FOR R.NO.1 ADV. JATIN RAMAIYA FOR R.NO.1 ADV. KETAKI L. PEDNEKAR FOR R.NO.1 ADV. SONALI NAGVENKAR FOR R.NO.1 ADV. LAXMIKANT HALORNEKAR FOR R.NO.1 |
| 328 | WP/768/2017 | ADV. ASHWINI AGNI ADV. RONAL CHANDRAKANT SIROYA ADV. REKHA ASHOK KAMATAR ADV. HETAL BHARAT MODY | GOA UNIVERSITY, THR. THE REGISTRAR, PROF. Y.V. REDDY., | P.W.D. WORKS DIVISION II, THR. THE EXECUTIVE ENGINEER, PANAJI., | ADV. PRAVIN N. FALDESSAI FOR RESPONDENT NO. 1 |

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| 329 | WP/769/2017 | ADV. ASHWINI AGNI ADV. RONAL CHANDRAKANT SIROYA ADV. REKHA ASHOK KAMATAR ADV. HETAL BHARAT MODY | GOA UNIVERSITY, THR. THE REGISTRAR, PROF. Y.V. REDDY., | P.W.D., WORKS DIVISION II, THR. THE EXECUTIVE ENGINEER, PANAJI., | ADV. SAGAR GURUDAS DHARGALKAR FOR R.NO.1 | |
| 330 | WP/777/2017 | ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH | MINEIRA NACIONAL LIMITADA, REP. BY ITS AUT. REP., ARJUN ANIL SALGAOCAR., | HARDESH ORES PVT. LTD. AND ANR., | ADV. PRIYANKA KAMAT FOR R.NO.2 ADV. DEVKI SAMANT FOR R.NO.1 ADV. FEMY GOMES FOR R.NO.1 ADV. AGNETHA CASSANDRA LOBO FOR R.NO.1 ADV. PARAG S RAO FOR R.NO.1 | |
| | WITH | | | | | |
| | WP/233/2018 | ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH | MINEIRA NACIONAL LIMITADA, REP. BY ITS AUT. REP., ARJUN ANIL SALGAOCAR., | SOCIEDADE DE FOMENTO INDUSTRIAL LIMITADA AND ANR., | ADV. SUSAN LINHARES FOR R.NO.2 | SERVICE IS COMPLETE - CONSENT TERMS NOT PLACED ON RECORD - |
| 331 | WP/868/2017 | ADV. SHIVRAJ GAONKAR ADV. KSHITIJA GAONKAR | PRAKASH G. NAIK., | MANDOVI PELLETS LTD., THR. ITS MANAGING DIRECTOR AND ANR., | ADV. AVALON ALTON CARVALHO FOR R.NO.1 | |
| 332 | WP/895/2017 | ADV. PARAG S RAO ADV. FEMY GOMES ADV. AGNETHA CASSANDRA LOBO | J.M. BAXI AND CO. THROUGH ITS POA CAPT.SUSHIL S. MATHUR. | JOCYLYN D'SOUZA AND ANR., | | |
| 333 | WP/896/2017 | ADV. PARAG S RAO ADV. FEMY GOMES ADV. AGNETHA CASSANDRA LOBO | J.M. BAXI AND CO. THROUGH ITS POA CAPT.SUSHIL S. MATHUR. | KRISHNA V. DABOLKAR AND ANR., | | |
| 334 | WP/897/2017 | ADV. PARAG S RAO ADV. FEMY GOMES ADV. AGNETHA CASSANDRA LOBO | J.M. BAXI AND CO.THROUGH ITS POA CAPT.SUSHIL S. MATHUR. | PORNIMA UDAY SAWANT AND ANR., | | |
| 335 | WP/903/2017 | ADV. MR. SANJAY K. MANGESHKAR ADV. HARSHAD DHULAPKAR ADV. SNEHA D. SHETYE | ADITI A. TUYEKAR, REP. BY THE PRESIDENT., | CIDADE DE GOA AND ANR., | | |

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| 336 | WP/919/2017 | ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH ADV. FERNANDES ANNELISE | BOBBY PANDURANG NAYAK, REP. BY HIS CONST. ATT., K. RAMESH NAYAK., | THE LAXMI URBAN CO-OP. HOUSING MAINTENANCE SOCIETY LTD.,THR. ITS SECRETARY,SUHAS ASNODKAR AND 2 ORS., | ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO.1 ADV. SIYA U. DHARGALKAR FOR R.NO.1 ADV. PEARL ELSA REMEDIOS FOR R.NO.1 | - NOTICE TO R-1 IS SERVED - |
| 337 | WP/928/2017 | ADV. VALMIKI MENEZES ADV. MELISSA C. CONCEPTION | PANDURANG ANANT USKAIKAR AND ANR., | DRAUPADI S. HARMALKAR AND ANR., | ADV. PRASHEEN LOTLIKAR FOR R.NO.1 ADV. DIKSHA S. ARONDEKAR FOR R.NO.1 ADV. GEETESH R. SHETYE FOR R.NO.1 ADV. VILAS S. PARAB FOR R.NO.1 | |
| 338 | WP/958/2017 | ADV. SHIVRAJ GAONKAR ADV. LAXMAN SAWANT | PREMANAND RAMA NAIK. | NAVEED NOOR AHAMAD TAHASILDAR AND ANR., | ADV. SHIVAN DESAI FOR R.NO.1 ADV. KHOLKAR NEHA UMESH FOR R. NO. 2 ADV. KETAKI L. PEDNEKAR FOR R.NO.1 ADV. JATIN RAMAIYA FOR R.NO.1 ADV. ANIROODH C. SARDESAI FOR R.NO.1 | |
| 339 | WP/961/2017 | ADV. J. ABREU LOBO ADV. PURUSHOTTAM R. KARPE FOR RESPONDENT ADV. KUNKOLIEKAR BHARATI KUNDAL ADV. PRATIKSHA JUBA MANDREKAR | LOURENCO FERNANDES., | PUBLIC INFORMATION OFFICER, THR. ITS SECRETARY., | | |
| 340 | WP/1002/2017 | ADV. SHIVAN DESAI ADV. KARAN RAJAN KAMAT ADV. MARIA SILVEIRA ADV. JATIN RAMAIYA ADV. ANIROODH C. SARDESAI ADV. KETAKI L. PEDNEKAR | ORLANDO S. A. DA SILVA AND 9 ORS., | ZUARI INDUSTRIES LTD., | ADV. G.K. SARDESSAI FOR RESPONDENT ADV. AVALON ALTON CARVALHO FOR RESPONDENT | |
| 341 | WP/1006/2017 | ADV. JAGANNATH JAYANT MULGAONKAR ADV. PEARL ELSA REMEDIOS ADV. ANUSHA D. KAISUKAR | IDALINA GRAOIANA PERPETUA SOCORRO DO PINTO E SOUZA., | POKO PUNDALIK MALVANKAR (DEC) AND 5 ORS., | ADV. JOSEPH VAZ FOR R.NO.3 & 4 ADV. TERENCE ANTHONY VAZ FOR R.NO.3 & 4 | |

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| 342 | WP/1014/2017 | ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. ANIROODH C. SARDESAI | GOA TOURISM DEVELOPMENT CORPORTATION LTD., THR. ITS MANAGING DIRECTOR, NIKHIL U. DESAI., | BERNARD CARVALHO (DEC) THR. HIS LRS., | ADV. ANTHONY JOE D'SILVA FOR R.NO.1(I & II) | |
| 343 | WP/1015/2017 | ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. ANIROODH C. SARDESAI | GOA TOURISM DEVELOPMENT CORPORTATION LTD., THR. ITS MANAGING DIRECTOR, NIKHIL U. DESAI., | FELICIA CARDOZO (DEC) THR. HER LRS., FRANCIS CARDOZO (DEC) THR. HER LRS. ERMELINA CARDOZO., | ADV. ANTHONY JOE D'SILVA FOR R.NO.1 | |
| 344 | WP/1016/2017 | ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. ANIROODH C. SARDESAI | GOA TOURISM DEVELOPMENT CORPORTATION LTD., THR. ITS MANAGING DIRECTOR, NIKHIL U. DESAI., | ANA MARIA GONSALVES (DEC) THR. HER LRS., | ADV. ANTHONY JOE D'SILVA FOR R.NO.1(A) ADV. ANTHONY JOE D'SILVA FOR R.NO.1(B-1) | IN VIEW OF ORDER DTD.06/04/2018 PASSED IN MCA/238/2018 LR'S ARE BROUGHT ON RECORD OF R-1(B) - |
| 345 | WP/1017/2017 | ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. ANIROODH C. SARDESAI ADV. KETAKI L. PEDNEKAR | GOA TOURISM DEVELOPMENT CORPORTATION LTD., THR. ITS MANAGING DIRECTOR, NIKHIL U. DESAI., | ANTONIO CARVALHO (DEC) THR. HER LRS., | ADV. ANTHONY JOE D'SILVA OR R.NO.1(A & C) ADV. ANTHONY JOE D'SILVA FOR R.NO.1(C) | - NOTICE TO R-1(A), R-1(B) & R-1(C) ARE SERVED |
| 346 | WP/1018/2017 | ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. ANIROODH C. SARDESAI ADV. KETAKI L. PEDNEKAR | GOA TOURISM DEVELOPMENT CORPORTATION LTD., THR. ITS MANAGING DIRECTOR, NIKHIL U. DESAI., | ERMELINA CARDOZO (DEC) THR. HER LRS., | ADV. ANTHONY JOE D'SILVA FOR R.NO.1(A) | |
| 347 | WP/1019/2017 | ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. ANIROODH C. SARDESAI | GOA TOURISM DEVELOPMENT CORPORTATION LTD, THR. ITS MANAGING DIRECTOR, NIKHIL U. DESAI., | ELINA @ ELIZA CARDOZO (DEC) THR. HER LRS., | ADV. ANTHONY JOE D'SILVA FOR R.NO.1(A&B) | |

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| 348 | WP/1046/2017 | ADV. SHIVRAJ GAONKAR ADV. KSHITIJA GAONKAR ADV. LAXMAN RAMNATH SAWANT | SIDDHAKUMAR D. AMONKAR., | MADGAUM URBAN CO-OPERATIVE BANK LTD., THR. ITS MANAGING DIRECTOR., | ADV. SHIVAN DESAI FOR RESPONDENT ADV. ANIROODH C. SARDESAI FOR RESPONDENT ADV. MARIA SILVEIRA FOR RESPONDENT ADV. JATIN RAMAIYA FOR RESPONDENT ADV. ANIROODH C. SARDESAI FOR RESPONDENT ADV. MARIA SILVEIRA FOR RESPONDENT ADV. JATIN RAMAIYA FOR RESPONDENT |
| 349 | WP/1054/2017 | ADV. R. G. RAMANI ADV. SUNANDA PANDURANG AMONKAR | LAXMI VISHNU MAHATME (DEC) AND 15 ORS., | ATTORNEY OF COMMUNIDADE OF COLVALE AND ANR., | ADV. GAURISH N. AGNI FOR R.NO.1 ADV. TANMAI GAWAS FOR R.NO.1 ADV. RAUNAK KANTAK FOR R.NO.1 ADV. EESHAN USAPKAR FOR R.NO.1 ADV. SHUBHAM S. MANERKER FOR R.NO.1 |
| 350 | WP/1091/2017 | ADV. SHIVRAJ GAONKAR ADV. KSHITIJA GAONKAR ADV. LAXMAN RAMNATH SAWANT | SUCHITA V. SHIRODKAR., | PGF LTD., | ADV. AGHA IFTIKHAR FOR RESPONDENT |
| 351 | WP/1095/2017 | ADV. DHAVAL DAMODAR ZAVERI | ALEX ARNOLFO PEREIRA @ ALEIXO ARNOLFO PEREIRA., | MOISES DIOGO VAS AND 4 ORS., | ADV. AMOGH V. PRABHUDESAI FOR R.NO.1 TO 3 |
| 352 | WP/1125/2017 | ADV. DEVIDAS J. PANGAM ADV. FERNANDES LUIS ALEX | CHANDRAKANTA PURUSHOTTAM SHET PARKAR AND 2 ORS., | SURESH SURYAJI DESURKAR (DEC) THR. HIS LRS. AND ANR., | ADV. ARUNKUMAR V. NIGALYE FOR R.NO.1(IV) TO 1(X) ADV. ARUNKUMAR V. NIGALYE FOR R. NO. 1(I TO III) ADV. OMKAR VYANKATESH KULKARNI R.NO.1(IV) TO 1(X) |

LD. COUNSEL WAIVES
SERVICE FOR RESPONDENTS
-IN VIEW OF ORDER
DTD.18/12/2018 PASSED BY
HON'BLE COURT
AMENDMENT CARRIED OUT -
AFFIDAVIT IN REPLY OF
R-1(I) TI R-1(X) IS FILED AT
PAGE NO.47 TO 57

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| 353 | WP/1128/2017 | ADV. PADGAONKAR CHAITANYA PRAKASH ADV. PRATIMA MADIWALAR ADV. ADITI NAIK ADV. NEELAM PATIL ADV. MAITHILI SHARAD PRABHU CHODNEKAR ADV. PRASHEEN LOTLIKAR ADV. MARUSHKA DE MONTE FURTADO | THE SUCCESSORS OF THE FOUNDER MEMBER, REP. BY SURESH P. PILANKAR., | RAMESH DATTA SHANGALI (DEC) THR. LRS. AND ANR., | ADV. ASHWIN D. BHOBE FOR R.NO.1(A-F) ADV. BHOBE SHRADHA SUBHASH FOR R.NO.1(A-F) |
| 354 | WP/1129/2017 | ADV. PADGAONKAR CHAITANYA PRAKASH ADV. PRATIMA MADIWALAR ADV. ADITI NAIK ADV. NEELAM PATIL ADV. MAITHILI SHARAD PRABHU CHODNEKAR ADV. PRASHEEN LOTLIKAR ADV. MARUSHKA DE MONTE FURTADO | THE SUCCESSORS OF THE FOUNDER MEMBER, REP. BY SURESH P. PILANKAR., | RAMESH DATTA SHANGALI (DEC) THR. LRS. AND ANR., | ADV. ASHWIN D. BHOBE LRS OF R.NO.1 ADV. BHOBE SHRADHA SUBHASH LRS OF R.NO.1 |
| 355 | WP/113/2018 | ADV. PRITAM ROHIDAS GAUDE ADV. SHANKAR B. SAWANT ADV. VARSHA PARAB | NATALINA RODRIGUES, THR. POA BY PETITIONER NO. 10. AND 9 ORS., | SUKANYA XETE COLOPO @ KHALAP AND 2 ORS., | ADV. SHIVAN DESAI FOR R.NO.1 ADV. ANIROODH C. SARDESAI FOR R.NO.1 ADV. JATIN RAMAIYA FOR R.NO.1 ADV. KETAKI L. PEDNEKAR FOR R.NO.1 |
| 356 | WP/115/2018 | ADV. DEVIDAS J. PANGAM ADV. FERNANDES LUIS ALEX | MOHAN V. GOVEKAR AND 2 ORS., | THE SARPANCH/SECERETARY, VILLAGE PANCHAYAT PENHA DE FRANCE AND ANR., | ADV. PRANAY A KAMAT FOR R.NO.1 ADV. FONSECA CLAYTON ANTHONY FOR R.NO. 2 |
| 357 | WP/124/2018 | ADV. BETQUECAR KARISHMA CUSTA | SITA BALU GAUNKAR (DEC) THR. HER LRS. AND 16 ORS., | JAIRAM H. GAONKAR AND ANR., | |

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| 358 | WP/143/2018 | ADV. GAURISH N. AGNI ADV. TANMAI TULSHIDAS GAWAS ADV. SHUBHAM MANERKAR ADV. EESHAN USAPKAR ADV. RAUNAK AJIT KANTAK | SHRIDHAR G. KERKAR AND ANR., | STATE OF GOA, THR. THE CHIEF SECRETARY AND 7 ORS., | ADV. SAGAR GURUDAS DHARGALKAR FOR R.NO.1,2 & 3 ADV. SUJATA PATIL FOR R.NO.4 ADV. BUDHAJI GAWADE FOR R.NO.4 ADV. AJAYKUMAR V. FOR R.NO.4 |
| 359 | WP/177/2018 | ADV. MAHESH AMONKAR | PUBLIC INFORMATION OFFICER, PURSHOTTAM F. PARAB., | STATE OF GOA, THR. THE CHIEF SECRETARY AND ANR., | ADV. S.M. SINGBAL FOR R.NO.2 ADV. NEELAM KUNKALINKAR FOR R.NO.2 ADV. SHRADDHA MUKADAM FOR R.NO.2 ADV. APARNA LATKAR FOR R.NO.2 |
| 360 | WP/178/2018 | ADV. PRITHVI BANDEKAR ADV. PRITHVI BANDEKAR (U/LAS) | CORNELIO PEREIRA (DEC) THR. THEIR LRS., | MARIA JUDITHA BOTELHO (DEC) REP. BY HER LRS., | ADV. RAMANI ASHWIN NARESH FOR RESPONDENTS |
| | WITH | | | | |
| | WP/206/2014 | ADV. PREETAM TALAULIKAR ADV. ABHIJEET KAMAT ADV. BHUPESH BANDEKAR | MARIA JUDITH BOTELHO (SINCE DECEASED) REP BY HER LEGAL REPRES. BY HER P.O.A PE. NO.3., | CORNELIO PERIERA (SINCE DECEASED) THR. LEGAL REPRESENTATIVES., | ADV. PRITHVI BANDEKAR U/LAS FOR R.NO.2 & POA 1,3,4 |
| 361 | WP/190/2018 | ADV. AJIT R. KANTAK ADV. S. VEREKAR ADV. RAJAS KANTAK | ARVIND GAJANAN SHENVI GHATKAR AND ANR., | THE MHAZANIA OF THE TEMPLE OF SHRI., MAHALAXMI AND ITS AFFILIATES OF PANAJI, REP. BY ITS ATTORNEY., | ADV. PALYEKAR VINITA VISHRAM FOR RESPONDENT ADV. PADGAONKAR KISHAN C FOR RESPONDENT ADV. KAMAT GHANEKAR TANVI FOR RESPONDENT |

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| 362 | WP/198/2018 | ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH | GABRIEL JOSEPH FERNANDES., | THE SARPANCH/SECRETARY, VILLAGE PANCHAYAT OF CALANGUTE., | ADV. PAI NIKHIL DEELIP FOR R.NO.1 ADV. CARVALHO CANNIGIA ALLAN FOR R.NO.4 ADV. K. S. MORE FOR R.NO.4 ADV. HANUMANT D. NAIK FOR R.NO.4 ADV. AAMIR JAMADAR FOR R.NO. 2 & 3 ADV. ROHIT SHIRODKAR FOR R.NO.1 | - AMENDMENT IS CARRIED OUT AS PER ORDER DTD. 24.02.2018 PASSED BY THIS HON'BLE COURT. - NOTICE TO R-1, R-2 & R-4 ARE SERVED AND NOTHING IS MENTIONED IN R/O R-3 - AFFIDAVIT IN REPLY ON BEHALF OF R-1 IN PLACED IN FILE AT PAGE NOS.150 TO 153 - AS PER ORDER DTD.06.02.2019, AMENDMENT IS CARRIED OUT - AFFIDAVIT IN REPLY OF THE RESPONDENT IS FILED AT PAGE NO.154 TO 157 - - MEMO OF APPEARANCE NOT FILED FOR R-2 & R-3 |
| 363 | WP/206/2018 | ADV. VISHNUPRASAD A. LAWANDE ADV. MANGUIRISH USGAONKAR ADV. ANKITA KAMAT ADV. PARIMAL SURESH REDKAR ADV. GAUARI POI ADV. PUSHPINDER KAUR | SULOCHANA BALSU FAL DESSAI AND 4 ORS., | SURESH AUDI AND 5 ORS., | ADV. AVDHUT S ARSEKAR FOR RESPONDENT NO. 5 & 6 | |
| 364 | WP/214/2018 | ADV. VALMIKI MENEZES | LAXMI LAVU NAIK (DEC) REP. THR. LRS. AND 6 ORS., | SARASWATI ONHU NAIK AND 10 ORS., | ADV. GAURISH N. AGNI FOR R.NO.1 ADV. TANMAI GAWAS FOR R.NO.1 ADV. RAUNAK KANTAK FOR R.NO.1 ADV. EESHAN USAPKAR FOR R.NO.1 ADV. SHUBHAM MANERKER FOR R.NO.1 | |
| 365 | WP/215/2018 | ADV. VALMIKI MENEZES | VILMA LEMOS., | THE DIOCESAN SOCIETY OF EDUCATION, REP. BY ITS SECRETARY AND 2 ORS., | ADV. VINOD VISHNU KORGAONKAR FOR R.NO.1 & 2 ADV. A.SAYED FOR R.NO.1 & 2 ADV. JOCELYN MARIA GODINHO FOR R.NO.1 & 2 ADV. VLEDSON LUCIO BRAGANZA FOR R.NO.1 & 2 | |

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| 366 | WP/217/2018 | ADV. SHIVRAJ GAONKAR ADV. KSHITIJA GAONKAR ADV. LAXMAN RAMNATH SAWANT | PRAKASH G. NAIK., | MANDOVI PELLETS LTD., THR. ITS MANAGING DIRECTOR., | ADV. G.K. SARDESSAI FOR RESPONDENT ADV. AVALON ALTON CARVALHO FOR RESPONDENT | |
| 367 | WP/234/2018 | ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH | ROQUE SEBASTIAO BOMPARTE MARTINS., | FRANCISCO MARTINS AND ANR., | ADV. VASUDEV SHIRODKER FOR R.NO.1 & 2 ADV. YOGUESH KANKONKAR FOR R.NO.1 & 2 ADV. MAMATA R. FONDEKAR FOR R.NO.1 & 2 | |
| 368 | WP/239/2018 | ADV. L. RAGHUNANDAN ADV. GAURANG D. PANANDIKER ADV. SHIRODKAR NEHA ANIL ADV. VIBHAV RAJIV AMONKAR | JOAQUIM VICTOR FERNANDES., | STATE OF GOA, THR. ITS CHIEF SECRETARY AND 3 ORS., | ADV. DEEP D. SHIRODKAR FOR RESPONDENTS | |
| 369 | WP/279/2018 | ADV. R. G. RAMANI ADV. SUNANDA PANDURANG AMONKAR | SHARMILA RAVINDRA KENKRE AND 3 ORS., | PANDURANG DEVASTHAN COMMITTEE AND ANR., | ADV. JOAQUIM GODINHO FOR R.NO.1 ADV. N.FERNANDES FOR R.NO.1 ADV. V.GAONKAR FOR R.NO.1 | |
| 370 | WP/302/2018 | ADV. JOSEPH VAZ ADV. TERENCE ANTHONY VAZ | GOA POST AND TELEGRAPHS, REP. BY ITS HON. SECRETARY, PETER MARTINHO JOAO., | THE REGISTRAR OF CO-OPERATIVE SOCIETIES, STATE OF GOA, PANAJI AND ANR., | ADV. MR. ARUN A. S. TALAULIKAR FOR R.NO.1 ADV. NISHANT P. SHIRGAOKAR FOR R.NO.2 ADV. DEEPIKA T. FATERPEKAR FOR R.NO.2 ADV. KHOLKAR PREMANAND ANAND FOR R.NO.2 | |
| 371 | WP/307/2018 | ADV. USGAONKAR SUDESH MANOHAR ADV. MARIE ROSETTE PEREIRA | SANJAY YESHWANT NAIK AND 2 ORS., | SHRIPAD VASUDEV LAD (DEC) REP. BY KSHAMA SHRIPAD LAD AND 3 ORS., | ADV. PRIYANKA KAMAT FOR R.NO.2 TO 4 | AMENDMENT CARRIED OUT - REPLY NOT FILED |
| 372 | WP/308/2018 | ADV. DEEPAK GAONKAR ADV. SHETYE KAUSHAL TULSHIDAS | VILLAGE PANCHAYAT OF MAULINGEM, BICHOLIM, THR. ITS SECRETARY, SACHIN SHAMBA DHAWASKAR., | MAHESH GANESH MANDREKAR AND 2 ORS., | ADV. P. N. RAIKER FOR RESPONDENT ADV. D. D. NAIK FOR RESPONDENT | - SERVICE IS COMPLETE - IN VIEW OF ORDER DTD.19.03.2019, AMENDMENT CARRIED OUT |

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| 373 | WP/324/2018 | ADV. ASHWINI AGNI ADV. DIVIYA V. BAKAL ADV. AKSHAY UDAY NAIK ADV. HETAL BHARAT MODY | YESHAWANT SOMA SAWANT AND ANR., | SHREE DEV DHARESHWAR, DHARGAL, PERNEM, GOA, REP. BY ITS PRESIDENT, PRAKASH GOPAL AND ANR., | ADV. BHASKAR MAHATME FOR R.NO.1 ADV. KETAKI L. PEDNEKAR FOR R.NO.1 | |
| 374 | WP/335/2018 | ADV. PREETAM TALAULIKAR ADV. ALEESHA DOS REIS FALCAO ADV. ABHIJEET KAMAT | MODELS REAL ESTATE DEVELOPERS, THR. ITS PARTNER, PETER VAZ., | DR. AGNELO BASILIO DIAS (DEC) THR. HIS LRS. AND ANR., | ADV. JOSEPH VAZ FOR R.NO.1 (A & C) ADV. JOSEPH VAZ FOR R.NO.1D ADV. JOSEPH VAZ FOR R.NO.1B ADV. TERENCE ANTHONY VAZ FOR R.NO.1 (A & C) ADV. SWATI NAIK FOR R.NO.1 (A & C) | |
| 375 | WP/357/2018 | ADV. VISHWADH SARDESSAI | SHANTI ANTONIO MASCARENHAS., | DEEPAK VITHAL KAUTHANKAR (DEC) THR. HIS LRS. AND 4 ORS., | ADV. VALMIKI MENEZES FOR R.NO.1(A&B) R-2-5 ADV. MELISSA C. CONCEPTION FOR R.NO.1(A&B) R-2-5 | |
| 376 | WP/358/2018 | ADV. SANMAN R. KENY ADV. SONAM TERDALKAR | KRISHNA SHIRSODKAR., | SONAFI INDIA LTD., | ADV. M. S. BANDODKAR FOR RESPONDENT ADV. PULKIT BANDODKAR FOR RESPONDENT | - SERVICE IS COMPLETE - IN VIEW OF ORDER DTD.07/06/2019, AMENDMENT CARRIED OUT - |
| 377 | WP/384/2018 | ADV. PARAG S RAO ADV. FEMY GOMES ADV. RAVI ANAND PRAVIN CHANDRA CHAUDHARY | DEVENDRA RAGHURAJ DESHPRABHU., | GURUDAS KRISHNA KAVTHANKAR., | ADV. AMIT PALEKAR FOR RESPONDENT NO. 1 ADV. KAMAKSHI PARAB FOR RESPONDENT ADV. ELDRIN AFONSO FOR RESPONDENT | - SERVICE IS COMPLETE - |
| 378 | WP/403/2018 | ADV. ANTHONY JOE D'SILVA | BENJAMIN D'SOUZA @ BENJAMIN MANUEL VINCENT JOSEPH D'SOUZA @ BENNY D'SOUZA AND ANR., | REV. FR. GODFREY VICTOR D'SOUZA @ FR. GODFREY D'SOUZA AND 4 ORS., | ADV. J. ABREU LOBO FOR R.NO.1,2,3,4 & 5 ADV. LINGUDKAR SNEHA KISHOR FOR NO.1,2,3,4 & 5 ADV. FERNANDES JASMINE MERILYN FOR NO.1,2,3,4 & 5 ADV. PRATIKSHA JUBA MANDREKAR FOR NO.1,2,3,4 & 5 | NOTICE TO R-4 & R-5 ARE SERVED - NOTICE ISSUED TO R-1 HAS SERVED BY REG. A.D. (ACKNOWLEDGEMENT RECEIVED) - SERVICE REPORT IS AWAITED IN R/O R-2 & R-3 FROM OVERSEAS - |
| 379 | WP/407/2018 | ADV. VALLABH D. PANGAM | GURUDAS BELEKAR (DEC) THR. HIS LRS., | RAMESH CHODANKAR AND 4 ORS., | | |

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| 380 | WP/416/2018 | ADV. VIVEK ANGELO RODRIGUES ADV. VIVEK ANGELO RODRIGUES U/LAS | GURUNATH DATTARAM NAIK PANKAR., | CHETANA GURANATA NAIKQUE @ SUDHA GURUNATH NAIK., | ADV. JOAQUIM GODINHO FOR RESPONDENT ADV. V.GAONKAR FOR RESPONDENT ADV. G.BHINGUI FOR RESPONDENT ADV. N.FERNANDES FOR RESPONDENT |
| 381 | WP/431/2018 | ADV. MEGHANA KADAM *FOR THE PETITIONER ADV. SAWANT SHUBHANGI DEU *FOR THE PETITIONER ADV. SAGAR MALKARNEKAR *FOR THE PETITIONER ADV. ASHA A. DESAI *FOR THE PETITIONER | APARNA MENDIES., | NATIVIDADE JOSE MANUEL MENDES AND 2 ORS., | ADV. MARIA CAROLINE COLLASSO FOR RESP NO. 1 |
| 382 | WP/432/2018 | ADV. PRITAM ROHIDAS GAUDE ADV. SAWANT SHANKAR BALKRISHNA ADV. VARSHA PARAB | RUKMINI KRISHNA KUBAL AND 2 ORS., | APARNA RAJENDRA DESHPRABHU AND 2 ORS., | |
| 383 | WP/443/2018 | ADV. RYAN DA PIEDADE MENEZES | SHRIKANT @ RANGANATH P. MAPARI., | VILLAGE PANCHAYAT OF CHODAN MADEL, REP. BY ITS SECRETARY AND ANR., | ADV. HANUMANT D. NAIK FOR RESP. 2 ADV. SAYELI G BANDODKAR FOR RESP. 2 ADV. CARVALHO CANNIGIA ALLAN FOR RESP 2 ADV. KIRAN MORE FOR RESP. 2 |
| 384 | WP/466/2018 | ADV. PALYEKAR VINITA VISHRAM | COMMUNIDADE OF GAODONGREM, REP. BY ITS ATTORNEY, MILINDRA GANBA DESSAI., | GOVIND DEV GAONKAR AND ANR., | ADV. ROHIT BRAS DE SA FOR R.NO.1 ADV. VISHAYA SHET FOR R.NO.1 ADV. ANKITA NAGVENKAR FOR R.NO.1 ADV. KIRAN RAI FOR R.NO.1 ADV. GOVIND SALKAR FOR R.NO.1 ADV. PRITI S. P. DESHPRABHU FOR R.NO.1 |
| 385 | WP/491/2018 | ADV. PRASHIL AROLKAR | ROHIT RAMESH HALORNEKAR., | THE PUBLIC INFORMATION OFFICER, PERNEM AND ANR., | |

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| 386 | WP/500/2018 | ADV. MENEZES MYRON D'SOUZA | SANJAY MATKAR., | ANA MARIA D'SOUZA (DEC) THR. HER LRS. LUIS GONZAGA M.S.A D'SOUZA AND 2 ORS., | ADV. PALYEKAR VINITA VISHRAM FOR RESPONDENT 1 | |
| 387 | WP/506/2018 | ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH ADV. FERNANDES ANNELISE | MENINO JESUS HORTA, REP. BY CONST. ATTORNEY, SHASHIKANT VELUSKAR AND ANR., | DOMNIC VINCENT HORTA, THR. POA, VINCENT J. AFONSO AND 3 ORS., | ADV. PALYEKAR VINITA VISHRAM FOR R.NO.3 ADV. JOHANNA COLLACO FOR R.NO.1 & 2 ADV. VIDHATI SHETYE FOR R.NO.1 & 2 ADV. PRIYANKA HAWANOOR FOR R.NO.1 & 2 ADV. MANSI NAIK FOR R.NO.1 & 2 ADV. VENICIAL LOURENCO FOR R.NO.1 & 2 ADV. PRAVIN N. FALDESSAI FOR R.NO.1 & 2 ADV. KAMAT GHANEKAR TANVI FOR R.NO.3 | NOTICE ISSUED TO R-3 AND R-4 ARE SERVED - AS PER LETTER RECEIVED FROM POST MASTER PANAJI REGISTERED POST A/D TO R-1 & R-2 IS DELIVERED AT FRANCE - |
| 388 | WP/526/2018 | ADV. VALMIKI MENEZES | DOMNICK PEREIRA., | DIOCESAN SOCIETY OF EDUCATION, THR. ITS SECRETARY AND 2 ORS., | ADV. SOMNATH B. KARPE FOR R.NO.1 & 2 ADV. SAMIKSHA VAIGANKAR FOR R.NO.1 & 2 ADV. VIOLA MENDONCA FOR R.NO.1 & 2 ADV. ASMITA NAKUL TIRODKAR FOR R.NO.1 & 2 | - SERVICE IS COMPLETE - |
| 389 | WP/533/2018 | ADV. VISHNUPRASAD A. LAWANDE ADV. MANGUIRISH USGAONKAR ADV. KAMAT ANKITA AVDHUT ADV. GAURI POI ADV. PUSHPINDER KAUR ADV. PARIMAL SURESH REDKAR | HAVELLS INDIA LTD., THR ITS AUT. REP., SIDDHARTHA PANDIT., | THE CONTROLLER DEPARTMENT OF LEGAL METROLOGY AND 2 ORS., | ADV. SUSAN LINHARES FOR R.NO.1,2 & 3 | |
| 390 | WP/540/2018 | ADV. ANTHONY JOE D'SILVA | VASUNDHARA PARAB., | DATTA SAWANT AND ANR., | ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO.1 ADV. CARLOS ALVARES FERREIRA FOR R. NO. 2 ADV. SIYA U. DHARGALKAR FOR R.NO.1 ADV. PEARL ELSA REMEDIOS FOR R.NO.1 | |

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| | WP/910/2018 | ADV. ANTHONY JOE D'SILVA | VASUNDHARA PARAB., | SOMNATH SAWANT AND ANR., | | |
| 391 | WP/574/2018 | ADV. ASHWIN D. BHOBE ADV. SAGAR SURENDRA SARMALKER | PEDRO GURJAO., | CHIEF OFFICER, MORMUGAO MUNICIPAL COUNCIL, MORMUGAO., | ADV. VITHOBA VISHRAM PEDNEKAR FOR R.NO.1 | WAIVE SERVICE FOR RESP. - AFFIDAVIT IN REPLY ON BEHALF OF RESPONDENT IS FILED AT PAGE NO.64 TO 68 - |
| 392 | WP/586/2018 | ADV. ANTHONY JOE D'SILVA | SURESH PURUSHOTTAM NAIK RAMNATHKAR AND 6 ORS., | THE SARPANCH THE VILLAGE PANCHAYAT OF NERUL AND 3 ORS., | ADV. VINOJ K. DANIEL FOR R.NO.4 ADV. PRONOY KAMAT FOR R.NO.1 & 2 | |
| 393 | WP/603/2018 | ADV. ASHWINI AGNI ADV. ESTIBEIRO ELMA ADV. DIVIYA V. BAKAL | SHARAYU VITHAL HALDANKAR (DEC) THR. LRS., | GURUDAS VASANT RAIKAR AND 3 ORS., | ADV. KARAN RAJAN KAMAT FO R.NO.1 ADV. ANIROODH C. SARDESAI FO R.NO.1 ADV. SONALI NAGVENKAR FO R.NO.1 ADV. KETAKI L. PEDNEKAR FO R.NO.1 ADV. SHIVAN DESAI FO R.NO.1 | |
| 394 | WP/612/2018 | ADV. ASHWIN D. BHOBE ADV. SAGAR SURENDRA SARMALKER | DAVID PEREIRA., | CHIEF OFFICER, MORMUGAO MUNICIPAL COUNCIL, VASCO., | ADV. VITHOBA VISHRAM PEDNEKAR FOR RESPONDENT | ADV. SHRI. PEDNEKAR WAIVES SERVICE FOR RESPONDENTS - AFFIDAVIT IN REPLY OF RESPONDENT IS FILED AT PAGE NO.68 TO 72 |
| 395 | WP/624/2018 | ADV. SHIRIN V. NAIK ADV. SHRUSHTI NAIK ADV. KALPA GOVENKAR | SHRIMATI RANGANATH KAVLEKAR AND 4 ORS., | HARISH GUNO KAVLEKAR AND ANR., | ADV. ASHWIN D. BHOBE FOR R.NO.1 & 2 | |
| 396 | WP/628/2018 | ADV. PRASHEEN LOTLIKAR ADV. PATIL NEELAM ANANDRAO | SANJIV SIMEPURUSAR., | SHANKAR TANCO KORGAONKAR (DEC) THR. HIS LRS. AND 6 ORS., | ADV. PARAG S RAO FOR R.NO.1(A-D) & R-2 TO 7 ADV. FEMY GOMES R-1ABCD & R-2 TO 7 ADV. SHAMBHAVI PARAG RAO R-1ABCD & R-2 TO 7 | |
| 397 | WP/642/2018 | ADV. ANTHONY JOE D'SILVA U/LAS | MARIA ADELAIDE RODRIGUES E PEREIRA., | TIMBLO ENTERPRISES A SOLE PROP. FIRM OF RADHA SATISH TIMBLO AND 2 ORS., | ADV. HANUMANT D. NAIK FOR R.NO.1 ADV. H.D.NAIK FOR R.NO.2 ADV. SAYELI G BANDODKAR FOR R.NO.1 ADV. KIRAN MORE FOR R.NO.1 | |

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| 398 | WP/699/2018 | ADV. PULKIT BANDODKAR ADV. M.S. BANDODKAR | GLENMARK LABORATORIES PVT. LTD., THR. HRISHIKESH DHARVATKER., | DEEPA CHARI AND 23 ORS., | ADV. SHIVRAJ GAONKAR FOR R.NO.1-24 ADV. LAXMAN SAWANT FOR R.NO.1-24 | |
| 399 | WP/713/2018 | ADV. ASHWIN D. BHOBE ADV. THALI BALKRISHNA VISHWANATH PET.NO.1(A-D) ADV. SAGAR SURENDRA SARMALKER PET.NO.1(A-D) ADV. FERNANDES ANNELISE PET.NO.1(A-D) ADV. ASHWIN D. BHOBE PET.NO.1(A-D) ADV. FERNANDES ANNELISE | IVO ASSUNCAO MACHADO E BRAGANZA @ EVE BRAGANCA., | GOVT. OF GOA, REP. THR. THE INSPECTOR, MAPUSA., | ADV. PRAVIN N. FALDESSAI FOR R.NO.1 | - SERVICE IS COMPLETE - AFFIDAVIT IN REPLY OF RESPONDENT IS FILED AT PAGE NO.63 TO 67 - NECESSARY CORRECTION HAS BEEN CARRIED OUT AS PER ORDER DTD.11/03/2019 PASSED IN MCA/231/2019 - |
| 400 | WP/722/2018 | ADV. ASHWIN D. BHOBE ADV. SAGAR SURENDRA SARMALKER | SHRIKANT KRISHNA GAONKAR AND ANR., | JOSE COSTANCIO DUARTE., | ADV. SANDESH D. PADIYAR FOR RESPONDENT ADV. PRAYASH SHIRODKAR FOR RESPONDENT ADV. PRILAM PREMANAND PHADTE FOR RESPONDENT ADV. SANKALP SINAI BHANGUI FOR RESPONDENT ADV. PRASHIL AROLKAR FOR RESPONDENT | - SERVICE IS COMPLETE - |
| 401 | WP/736/2018 | ADV. KAMAT GHANEKAR TANVI ADV. MASHELKAR TANISHA AVINASH FOR PET.NO.1(ABC) ADV. PADGAONKAR KISHAN C FOR PET.NO.1(ABC) ADV. KAMAT GHANEKAR TANVI FOR PET.NO.1(ABC) ADV. PALYEKAR VINITA VISHRAM FOR PET.NO.1(ABC) ADV. PADGAONKAR KISHAN C ADV. PALYEKAR VINITA VISHRAM | JIBLO MORTO NAIK GAONKAR AND ANR., | SUDHAKAR SHIVA ASHWALKAR AND ANR., | ADV. PRAVIN N. FALDESSAI FOR RESP NO. 1 | |

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| 402 | WP/738/2018 | ADV. KAMAT GHANEKAR TANVI ADV. MASHELKAR TANISHA AVINASH FOR PET.NO.1(ABC) ADV. PADGAONKAR KISHAN C FOR PET.NO.1(ABC) ADV. KAMAT GHANEKAR TANVI FOR PET.NO.1(ABC) ADV. PALYEKAR VINITA VISHRAM FOR PET.NO.1(ABC) ADV. PADGAONKAR KISHAN C ADV. KAMAT GHANEKAR TANVI | JIBLO MORTO NAIK GAONAKR AND ANR., | CHANDRAKANT DEVIDAS AND ANR., | ADV. PRAVIN N. FALDESSAI FOR R.NO.1 ADV. JOHANNA COLLACO FOR R.NO.1 ADV. PRIYANKA HAWANOOR FOR R.NO.1 ADV. VENICIA LOURENCO FOR R.NO.1 |
| 403 | WP/739/2018 | ADV. KAMAT GHANEKAR TANVI ADV. MASHELKAR TANISHA AVINASH FOR PET.NO.1(ABC) ADV. PADGAONKAR KISHAN C FOR PET.NO.1(ABC) ADV. KAMAT GHANEKAR TANVI FOR PET.NO.1(ABC) ADV. PALYEKAR VINITA VISHRAM FOR PET.NO.1(ABC) ADV. PADGAONKAR KISHAN C ADV. PALYEKAR VINITA VISHRAM | JIBLO MORTO NAIK GAONKAR AND ANR., | LEELA BHANDARI (DEC) REP. BY HER LRS. AND ANR., | ADV. PRAVIN N. FALDESSAI FOR R.NO.1(A TO H) ADV. JOHANNA COLLACO FOR R.NO.1(A TO H) ADV. PRIYANKA HAWANOOR FOR R.NO.1(A TO H) ADV. MANSI NAIK FOR R.NO.1(A TO H) ADV. VENICIA LOURENCO FOR R.NO.1(A TO H) |
| 404 | WP/743/2018 | ADV. DEEPAK GAONKAR ADV. SSHLESHA GAONKAR ADV. SHETYE KAUSHAL TULSHIDAS | VASANT BHAGVAN NAIK., | PARSHURAM VASUDEV NAIK AND 9 ORS., | ADV. ASHWIN D. BHOBE FOR R-1,2,3,4,5,6,7,8,9 & 10 ADV. SAGAR SURENDRA SARMALKER FOR R.NO.1 TO 10 ADV. THALI BALKRISHNA VISHWANATH FOR R.NO.1 TO 10 ADV. FERNANDES ANNELEISE FOR R.NO.1 TO 10 |

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| | MCA/216/2019 IN WP/743/2018 | ADV. DEEPAK GAONKAR ADV. GAONKAR ASHLESHA SURESH ADV. SHETYE KAUSHAL TULSHIDAS | VASANT BHAGVAN NAIK., | PARSHURAM VASUDEV NAIK AND 9 ORS., | ADV. ASHWIN D. BHOBE FOR R-1,2,3,4,5,6,7,8,9 & 10 ADV. SAGAR SURENDRA SARMALKER FOR R.NO.1 TO 10 ADV. THALI BALKRISHNA VISHWANATH FOR R.NO.1 TO 10 ADV. FERNANDES ANNELEISE FOR R.NO.1 TO 10 | FOR PRODUCTION OF DOCUMENTS - |
| 405 | WP/782/2018 | ADV. GAURISH N. AGNI ADV. SHUBHAM MANERKER ADV. EESHAN USAPKAR ADV. RAUNAK AJIT KANTAK ADV. TANMAI TULSHIDAS GAWAS | PRABHAVATI KAUTHANKAR., | BINANI GLASS FIBER INDUSTRIES LTD., | ADV. ARUNKUMAR V. NIGALYE FOR RESPONDENT ADV. OMKAR VYANKATESH KULKARNI FOR RESPONDENT | |
| 406 | WP/783/2018 | ADV. ASHWIN D. BHOBE ADV. FERNANDES ANNELEISE ADV. SAGAR SURENDRA SARMALKER | FRANCIS RODRIGUES (DEC) THR. HIS LRS., PIEADADE DE MELO., | CHIEF OFFICER, MORMUGAO MUNICIPAL COUNCIL, VASCO., | ADV. VITHOBA VISHRAM PEDNEKAR FOR RESPONDENT | - SERVICE IS COMPLETE - AFFIDAVIT IN REPLY OF RESPONDENT IS FILED AT PAGE NO.54 TO 58 |
| | WITH WP/574/2018 | ADV. ASHWIN D. BHOBE ADV. SAGAR SURENDRA SARMALKER | PEDRO GURJAO., | CHIEF OFFICER, MORMUGAO MUNICIPAL COUNCIL, MORMUGAO., | ADV. VITHOBA VISHRAM PEDNEKAR FOR R.NO.1 | WAIVE SERVICE FOR RESP. - AFFIDAVIT IN REPLY ON BEHALF OF RESPONDENT IS FILED AT PAGE NO.64 TO 68 - |
| | WITH WP/612/2018 | ADV. ASHWIN D. BHOBE ADV. SAGAR SURENDRA SARMALKER | DAVID PEREIRA., | CHIEF OFFICER, MORMUGAO MUNICIPAL COUNCIL, VASCO., | ADV. VITHOBA VISHRAM PEDNEKAR FOR RESPONDENT | ADV. SHRI. PEDNEKAR WAIVES SERVICE FOR RESPONDENTS - AFFIDAVIT IN REPLY OF RESPONDENT IS FILED AT PAGE NO.68 TO 72 |
| 407 | WP/787/2018 | ADV. AGHA IFTIKHAR ADV. FLAVIA FERNANDES ADV. KETAN MORAJKAR | RAMDAS NAIK AND ANR., | RANGANATH GURUDAS NAIK AND ANR., | ADV. KAMAT GHANEKAR TANVI | |

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| 408 | WP/805/2018 | ADV. AVALON ALTON CARVALHO ADV. N. GAONKAR ADV. G.K. SARDESSAI | M.R.F. LTD., REP. BY ITS AUT. REP., A. ANTONY JOSEPH., | HON'BLE PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, GOVT. OF GOA AND 2 ORS., | ADV. ASHWIN D. BHOBE FOR R.NO.3 ADV. VALMIKI MENEZES FOR R.NO.2 ADV. SAGAR SURENDRA SARMALKER FOR R.NO.3 ADV. FERNANDES ANNELEISE FOR R.NO.3 | |
| 409 | WP/818/2018 | ADV. J. ABREU LOBO | VISHRAM M. NAIK AND 2 ORS., | DAMODAR G. PHADTE AND 6 ORS., | ADV. ASHWIN D. BHOBE FOR R-5 TO R-7 | |
| 410 | WP/858/2018 | ADV. ABHIJEET KAMAT ADV. SIMOES KHER CEAZER JOHN ADV. ALEESHA DOS REIS FALCAO ADV. PREETAM TALAULIKAR | FINOLEX CABLES LTD., THR. ITS AUT. OFFICER, MAHESH VISHWANATHAN., | THE ADDITIONAL COMMISSIONER OF COMMERCIAL TAXES, GOVT. OF GOA MARGAO AND ANR., | ADV. PRAVIN N. FALDESSAI FOR R.NO.1 & 2 | - LD. AGA WAIVES SERVICE FOR RESPONDENTS - - IN VIEW OF ORDER DTD.28.08.32018 AMENDMENT CARRIED OUT - AFFIDAVIT IN REPLY OF RESPONDENTS FILED AT PAGE NO.42 TO 47 - |
| 411 | WP/866/2018 | ADV. PRASHEEN LOTLIKAR | BASILIO XAVIER SERRAO, THR. HIS POA BY PETITIONER NO. 2 AND ANR., | STATE OF GOA, THR. CHIEF SECRETARY AND 4 ORS., | ADV. BYRON RODRIGUES FOR R.NO.4 & 5 | SERVICE IS COMPLETE - AFFIDAVIT IN REPLY OF R-4 & R-5 IS FILED AT PAGE NO. 56 TO 71 - REPLY NOT FILED - |
| 412 | WP/875/2018 | ADV. ARUNKUMAR V. NIGALYE ADV. OMKAR VYANKATESH KULKARNI | GOA BAGAYATDAR SAHAKARI KHAREDI VIKRI SAUNSTHA MARYADIT, REP. BY ULHAS ANANT UMARYE., | TARIKA DATTATRAY CHARI AND ANR., | ADV. SHIVRAJ GAONKAR FOR R.NO.1 ADV. JAIRAJ LOHAR FOR R.NO.1 | |
| 413 | WP/876/2018 | ADV. ARUNKUMAR V. NIGALYE ADV. OMKAR VYANKATESH KULKARNI | GOA BAGAYATDAR SAHAKARI KHAREDI VIKRI SAUNSTHA MARYADIT, REP. BY ULHAS ANANT UMARYE., | KALYANI SHASHIKANT GAUDE AND ANR., | ADV. SHIVRAJ GAONKAR FOR R.NO.1 ADV. LOHAR JAIRAJ ASHOK FOR R.NO.1 | RULED ON 20.02.2019 - POSTAL CHARGES NOT PAID TO ISSUE RULE NOTICE - AMOUNT NOT DEPOSITED |
| 414 | WP/877/2018 | ADV. ARUNKUMAR V. NIGALYE ADV. OMKAR VYANKATESH KULKARNI | GOA BAGAYATDAR SAHAKARI KHAREDI VIKRI SAUNSTHA MARYADIT, REP. BY ULHAS ANANT UMARYE., | SEEMA KHANDEPARKAR AND ANR., | ADV. SHIVRAJ GAONKAR FOR R.NO.1 ADV. LOHAR JAIRAJ ASHOK FOR R.NO.1 | RULED ON 20.20.2019 - PROCESS FEE NOT PAID TO ISSUE RULE NOTICE TO RESPONDENTS - AMOUNT NOT DEPOSITED |
| 415 | WP/878/2018 | ADV. ARUNKUMAR V. NIGALYE ADV. OMKAR VYANKATESH KULKARNI | GOA BAGAYATDAR SAHAKARI KHAREDI VIKRI SAUNSTHA MARYADIT, REP. BY ULHAS ANANT UMARYE., | RITA VELKASKAR AND ANR., | ADV. SHIVRAJ GAONKAR FOR R.NO.1 ADV. LOHAR JAIRAJ ASHOK FOR R.NO.1 | |

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| 416 | WP/886/2018 | ADV. ASHWIN D. BHOBE ADV. SAGAR SURENDRA SARMALKER | DINANATH PARSHURAM VERLEKAR AND 2 ORS., | SATISH KRISHNA BANDODKAR AND 5 ORS., | ADV. SHIVADATTA PRAKASH MUNJ FOR R.NO.3,4 & 5 ADV. HARSHAD H ARSEKAR FOR R.NO.6 | NOTICE TO R-1 TO R-5 ARE SERVED - NOTICE TO R-6 IS AFFIXED - WAKALATNAMA FILED BY ADV. S.P. MUNJ ON BEHALF OF R-3, R-4 & R-5 - WAKALATNAMA FILED ON BEHALF OF R-6 - WAKALATNAMA NOT FILED FOR R-1 & R-2 - REPLY NOT FILED - |
| 417 | WP/890/2018 | ADV. PRASHANT AGRAWAL ADV. ANJALI AGRAWAL | CAETANO D'MELLO., | IFB INDUSTRIES LTD., REP. THR. ITS VICE PRESIDENT AND 2 ORS., | ADV. SUSAN LINHARES FOR R.NO.3 | - NOTICE TO R-1 IS SERVED - |
| 418 | WP/910/2018 | ADV. ANTHONY JOE D'SILVA | VASUNDHARA PARAB., | SOMNATH SAWANT AND ANR., | | |
| 419 | WP/970/2018 | ADV. GURU SHIRODKAR ADV. VARSHA PARAB ADV. SAMEER PUNDALIK KHEDEKAR | SALVADOR JOHN GUDINHO (DEC) THR. HIS LRS., | KASHINATH SURENDRA XETE COLOPO ALIAS KASHINATH SURENDRA KHALAP., | | |
| 420 | WP/971/2018 | ADV. GURU SHIRODKAR ADV. SAMEER PUNDALIK KHEDEKAR ADV. VARSHA PARAB | SALVADOR JOHN GUDINHO (DEC) THR. HIS LRS., | KASHINATH SURENDRA XETE COLOPO @ KASHINATH SURENDRA KHALAP., | | |
| 421 | WP/972/2018 | ADV. GURU SHIRODKAR ADV. VARSHA PARAB ADV. SAMEER PUNDALIK KHEDEKAR | SALVADOR JOHN GUDINHO (DEC) THR. HIS LRS., | KASHINATH SURENDRA XETE COLOPO ALIAS KASHINATH SURENDRA KHALAP., | | |
| 422 | WP/973/2018 | ADV. GURU SHIRODKAR ADV. SAMEER PUNDALIK KHEDEKAR ADV. VARSHA PARAB | SALVADOR JOHN GUDINHO (DEC) THR. HIS LRS., | KASHINATH SURENDRA XETE COLOPO @ KASHINATH SURENDRA KHALAP., | | |
| 423 | WP/974/2018 | ADV. GURU SHIRODKAR ADV. SAMEER PUNDALIK KHEDEKAR ADV. VARSHA PARAB | SALVADOR JOHN GUDINHO (DEC) THR. HIS LRS., | KASHINATH SURENDRA XETE COLOPO @ KASHINATH SURENDRA KHALAP., | | |
| 424 | WP/975/2018 | ADV. GURU SHIRODKAR ADV. VARSHA PARAB ADV. SAMEER PUNDALIK KHEDEKAR | SALVADOR JOHN GUDINHO (DEC) THR. HIS LRS., | KASHINATH SURENDRA XETE COLOPO ALIAS KASHINATH SURENDRA KHALAP., | | |
| 425 | WP/978/2018 | ADV. GURU SHIRODKAR ADV. VARSHA PARAB ADV. SAMEER PUNDALIK KHEDEKAR | SALVADOR JOHN GUDINHO (DEC) THR. HIS LRS., | KASHINATH SURENDRA XETE COLOPO @ KASHINATH SURENDRA KHALAP., | | |

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| 426 | WP/979/2018 | ADV. GURU SHIRODKAR ADV. SAMEER PUNDALIK KHEDEKAR ADV. VARSHA PARAB | SALVADOR JOHN GUDINHO (DEC) THR. HIS LRS., | KASHINATH SURENDRA XETE COLOPO @ KASHINATH SURENDRA KHALAP., | |
| 427 | WP/980/2018 | ADV. GURU SHIRODKAR ADV. SAMEER PUNDALIK KHEDEKAR ADV. VARSHA PARAB | SALVADOR JOHN GUDINHO (DEC) THR. HIS LRS., | KASHINATH SURENDRA XETE COLOPO @ KASHINATH SURENDRA KHALAP., | |
| 428 | WP/981/2018 | ADV. GURU SHIRODKAR ADV. SAMEER PUNDALIK KHEDEKAR ADV. VARSHA PARAB | SALVADOR JOHN GUDINHO (DEC) THR. HIS LRS., | KASHINATH SURENDRA XETE COLOPO @ KASHINATH SURENDRA KHALAP., | |
| 429 | WP/982/2018 | ADV. GURU SHIRODKAR ADV. SAMEER PUNDALIK KHEDEKAR ADV. VARSHA PARAB | SALVADOR JOHN GUDINHO (DEC) THR. HIS LRS., | KASHINATH SURENDRA XETE COLOPO @ KASHINATH SURENDRA KHALAP., | |
| 430 | WP/983/2018 | ADV. GURU SHIRODKAR ADV. SAMEER PUNDALIK KHEDEKAR ADV. VARSHA PARAB | SALVADOR JOHN GUDINHO (DEC) THR. HIS LRS., | KASHINATH SURENDRA XETE COLOPO @ KASHINATH SURENDRA KHALAP., | |
| 431 | WP/984/2018 | ADV. GURU SHIRODKAR ADV. VARSHA PARAB ADV. SAMEER PUNDALIK KHEDEKAR | SALVADOR JOHN GUDINHO (DEC) THR. HIS LRS., | KASHINATH SURENDRA XETE COLOPO ALIAS KASHINATH SURENDRA KHALAP., | |
| 432 | WP/1007/2018 | ADV. SHIVAN DESAI ADV. KARAN RAJAN KAMAT ADV. JATIN RAMAIYA ADV. ANIROODH C. SARDESAI ADV. KETAKI L. PEDNEKAR | MARILYN CARVALHO., | TIMOTEO FERNANDES., | ADV. JAGANNATH JAYANT MULGAONKAR FOR RESPONDENT ADV. RUPA BANAUlikar FOR RESPONDENT ADV. SIYA DHARGALKAR FOR RESPONDENT ADV. PEARL ELSA REMEDIOS FOR RESPONDENT |

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| 433 | WP/1054/2018 | ADV. JATIN RAMAIYA ADV. ANIROODH C. SARDESAI ADV. KETAKI L. PEDNEKAR | MATHEW PEREIRA, REP. THR. HIS POA, ROSA MARIA MARTHA PEREIRA., | ANTONIO G. B. J. RODRIGUES @ BALTAZAR RODRIGUES, REP. BY HIS POA, ANTHONY BRENNOV RODRIGUES AND ANR., | ADV. DE SOUSA ZELLER FOR RESPONDENT NO. 1 ADV. JOSE SOCORINHO ANTAO FOR R.NO.1(A) ADV. SIDDHARTH VERENKAR FOR R.NO.1(A) ADV. PRIYESH MADKAIKAR FOR R.NO.1(A) ADV. DE SOUSA ZELLER FOR R.NO.1(A) ADV. DHAVAL DAMODAR ZAVERI FOR R.NO.2 | SERVICE IS COMPLETE - WAKALATNAMA FILED BY ADV. ZELLER DE SOUSA ON BEHALF OF R-1 - WAKALATNAMA FILED BY ADV. DHAVAL D. ZAVERI ON BEHALF OF R-2 - ADV. MR. DESOUZA WAIVES SERVICE ON BEHALF OF R-1 - AMENDMENT IS CARRIED OUT AS PER ORDER DTD.25/02/2019 PASSED BY HON'BLE COURT - |
| 434 | WP/1065/2018 | ADV. PURNA BHANDARI ADV. RAJESH K SHIVOLKAR ADV. JAYANT UMESH KARN ADV. DALVI OMKAR ALIAS BIPIN R. ADV. ARAUJO ASHVINI AFONSO ADV. AMOGH V. PRABHUDESAI | DILIP KAMAT., | PRAKASH MAHAMBRE., | ADV. GAURISH N. AGNI FOR RESPONDENT ADV. RUCHIKA MISHRA FOR RESPONDENT ADV. TANMAI TULSHIDAS GAWAS FOR RESPONDENT ADV. EESHAN USAPKAR FOR RESPONDENT | - SERVICE IS COMPLETE - COMPILATION FILED - ADDL. AFFIDAVIT ON BEHALF OF PETITIONER DTD.15/03/2019 IS FILED AT PAGE NOS.192 TO 202 - AFFIDAVIT IN REPLY OF RESPONDENT IS FILED AT PAGE NO.203 TO 220 |
| 435 | WP/1090/2018 | ADV. SHIVRAJ GAONKAR ADV. LAXMAN RAMNATH SAWANT | WORKMEN, REP. BY THE GENERAL SECRETARY., | MARKSANS PHARMA LTD., | ADV. M.S. BANDODKAR FOR RESPONDENT ADV. PULKIT BANDODKAR FOR RESPONDENT | SERVICE IS COMPLETE - AFFIDAVIT IN REPLY FILED AT PAGE NO.210 TO 213 - |
| 436 | WP/1117/2018 | ADV. USGAONKAR SUDESH MANOHAR ADV. MARIE ROSETTE PEREIRA | MENINO XAVIER GOMES., | PARVATI SHIVA MORYE (DEC) THR. LRS. AND 4 ORS., | ADV. PRASHEEN LOTLIKAR FOR R.NO.1(ABCD&E) ADV. AMONKER NILESH DIGAMBER FOR R.NO.1(ABCD&E) ADV. JAYANT UMESH KARN FOR R.NO.1(ABCD&E) | NOTICE TO R-1(A) TO R-1(E) ARE SERVED - MATTER WAS PLACED BEFORE LD. REGISTRAR (J) ON 19.9.2019 FOR TAKING STEPS FOR R-2 TO R-5. LD. ADV. FOR THE PETITIONER SUBMITTED THAT R-2 TO R-5 ARE FORMAL PARTIES. IN VIEW OF ORDER DTD.19.09.2019 MATTER IS PLACED BEFORE THE HON'BLE COURT FOR NECESSARY ORDERS/DIRECTIONS. |
| 437 | WP/1128/2018 | ADV. AVALON ALTON CARVALHO ADV. M. RAO ADV. N. GAONKAR | NAVAL K. G. SCHOOL, REP. BY ITS CO-ORDINATOR, CDR. NAVIN JACOB., | THE REGIONAL PROVIDENT FUND COMMISSIONER, PANAJI AND ANR., | | SERVICE IS COMPLETE - AMOUNT NOT DEPOSITED - REPLY NOT FILED - WAKALATNAMA NOT FILED FOR RESPONDENT - |

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| MCA/1035/2018 IN WP/1128/2018 | ADV. AVALON ALTON CARVALHO | NAVAL K. G. SCHOOL, REP. BY ITS CO-ORDINATOR, CDR. NAVIN JACOB., | THE REGIONAL PROVIDENT FUND COMMISSIONER, PANAJI AND ANR., | DIRECTION TO R-1 TO REFUND THE AMOUNT - SERVICE IS COMPLETE - COUNTER AFFIDAVIT FILED ON BEHALF OF RESPONDENTS IS FILED AT PAGE NOS.11 TO 32 - | |
| 438 WP/1140/2018 | ADV. PADGAONKAR CHAITANYA PRAKASH ADV. ADITI RAMESH NAIK | CHOWGULE AND COMPANY PVT. LTD., REP. BY ITS POA, KHRISLER E. MASCARENHAS., | COMUNIDADE OF LOUTULIM, THR. ADMINISTRATOR OF COMUNIDADE, SOUTH GOA AND ANR., | ADV. SAGAR GURUDAS DHARGALKAR FOR R. NO. 2 ADV. SHIRODKAR PRAYASH PRAVINKUMAR FOR R.NO.1 ADV. PRILAM PREMANAND PHADTE FOR R.NO.1 ADV. SANKALP SINAI BHANGUI FOR R.NO.1 ADV. SANDESH D. PADIYAR FOR R.NO.1 | - SERVICE IS COMPLETE - |
| 439 WP/1148/2018 | ADV. GAURISH N. AGNI ADV. SHUBHAM MANERKER ADV. RAUNAK AJIT KANTAK ADV. TANMAI TULSHIDAS GAWAS | KAPLIESHWAR DEVASTHAN AT KAVLE PONDA GOA, BY ITS ATTORNEY, RAMCHANDRA BHASCAR BHAKLE., | VIDYADHAR DATTA SAWANT (DEC) BY LRS., REP. BY POA SHIVAJI K. SAWANT AND ANR., | ADV. ASHWIN D. BHOBE FOR RESP. NO. 2(B) ADV. THALI BALKRISHNA VISHWANATH FOR R-1(B & C) & ADV. FERNANDES ANNELISE FOR R-1(B & C) & 2(A) ADV. SAGAR SURENDRA SARMALKER FOR R-1(B & C) & 2(A) ADV. ASHWIN D. BHOBE FOR R-1(B & C) & 2(A) ADV. THALI BALKRISHNA VISHWANATH FOR RESP. NO. 2(B) ADV. FERNANDES ANNELISE FOR RESP. NO. 2(B) ADV. SAGAR SURENDRA SARMALKER FOR RESP. NO. 2(B) | |

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| 440 | WP/1154/2018 | ADV. ASHWIN D. BHOBE ADV. FERNANDES ANNELISE FOR REP. 1(A) TO 1(J) ADV. ASHWIN D. BHOBE FOR PETITIONER 1(A) TO 1(J) ADV. THALI BALKRISHNA VISHWANATH ADV. FERNANDES ANNELISE | KASHINATH VITHAL GAD., | GOVIND MAHAMBRE (DEC) THR. HIS LRS., | ADV. ABHIJEET KAMAT FOR RESP. 1(A) ADV. ALEESHA DOS REIS FALCAO FOR RESP. 1(A) ADV. SIMOES KHER CEAZER JOHN FOR RESP. 1(A) ADV. PREETAM TALAULIKAR FOR RESP. 1(A) | |
| 441 | WP/1155/2018 | ADV. ASHWIN D. BHOBE ADV. FERNANDES ANNELISE ADV. THALI BALKRISHNA VISHWANATH | UMESH SADANAND REAL ESTATE DEVELOPERS PVT. LTD., REP. BY ITS DIRECTOR, UMESH SADANAND ACHREKAR., | DIONA D'SA KORGAKAR AND 2 ORS., | ADV. JAGANNATH JAYANT MULGAONKAR FOR RESP. 1 & 2 ADV. MELISSA C. CONCEPTION FOR R.NO.3 ADV. VALMIKI MENEZES FOR R.NO.3 ADV. RUPA BANAUOLIKAR FOR RESP. 1 & 2 ADV. SIYA DHARGALKAR FOR RESP. 1 & 2 ADV. PEARL REMEDIOS FOR RESP. 1 & 2 | - SERVICE IS COMPLETE - |
| 442 | WP/1156/2018 | ADV. MENEZES MYRON D'SOUZA ADV. CHARLTON MENEZES DSOUZA | SONU VITHU GAUNS, THR. IS POA, PANDURANG V. GAUNS., | TULSI RAYU GAUNS AND 3 ORS., | ADV. PRIYANKA KAMAT FOR RESP. NO. 3 & 4 ADV. THALI BALKRISHNA VISHWANATH FOR RESP. NO. 1 ADV. FERNANDES ANNELISE FOR RESP. NO. 1 ADV. ASHWIN D. BHOBE FOR RESPONDENT NO. 1 | |
| 443 | WP/1161/2018 | ADV. ASHWIN D. BHOBE ADV. FERNANDES ANNELISE ADV. SAGAR SURENDRA SARMALKER | THE COMUNIDADE OF QUEPEM, THR. ITS ATTORNEY, VIVEK K. FAL DESSAI., | SEBASTIAO VENCETE COSTA (DEC) THR. HIS LRS. AND 9 ORS., | ADV. ALMEIDA COUTINHO CLEOFATO GARRETT R-2 TO 10 ADV. SHAILESH REDKAR R-2 TO 10 | SERVICE IS COMPLETE |
| 444 | WP/1162/2018 | ADV. SHIVAN DESAI ADV. KETAKI L. PEDNEKAR ADV. JATIN RAMAIYA ADV. COTA VIEGAS MARIA CARMEL TERESA DE JESUS ADV. ANIROODH C. SARDESAI | MARILYN CARVALHO., | MARIA JOSE FERNANDES (DEC) THR. HER LR., LUCIA FERNANDES., | ADV. JAGANNATH JAYANT MULGAONKAR FOR RESPONDENT ADV. RUPA BANAUOLIKAR FOR RESPONDENT ADV. PEARL REMEDIOS FOR RESPONDENT ADV. SIYA DHARGALKAR FOR RESPONDENT | |

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| 445 | WP/1192/2018 | ADV. AMIRA ABDUL RAZAQ | DIRECTORATE OF SETTLEMENT AND LAND RECORDS, PANAJI, THR. THE DIRECTOR LEVINSON J. MARTINS., | DR. PRAKASH SHANU PRABHU DESSAI AND 4 ORS., | ADV. ASHWIN D. BHOBE FOR R.NO.4(A-G) ADV. FERNANDES ANNELEISE FOR R.NO.6(A-G) | LD. AGA WAIVES SERVICE FOR R-5 - NOTICE TO R-4(A) TO R-4(G),R-4BA,R-4BB,R-4BC ARE SERVED. NOTICE TO R-1 & R-2 ARE RETURNED UNSERVED. NOTICE R-3 IS UNSERVED AS 'EXPIRED' - MEMO OF APPEARANCE NOT FILED ON BEHALF OF R-5 - VAKALATNAMA NOT FILED FOR R-1 & R-2 - IN VIEW OF ORDER DTD.04.06.2019, AMENDMENT IS CARRIED OUT |
| 446 | WP/1202/2018 | ADV. VIBHAV RAJIV AMONKAR | KARAN K., | ANTONIO DE MATOS SEQUEIRA ALMEIDA., | ADV. RYAN DA PIEDADE MENEZES FOR RESPONDENT ADV. NIGEL JOHN FERNANDES FOR RESPONDENT ADV. GINA MARIA ALMEIDA FOR RESPONDENT | |
| 447 | WP/1219/2018 | ADV. KAKODKAR SHAMBHU SATCHIDANAND | DR. NARAYAN JAGANNATH KAMAT., | AMRUT SHANKAR VERLEKAR (DEC.) THR. HIS LRS., | | - SERVICE IS COMPLETE - AFFIDAVIT OF SERVICE DTD.20/07/2019 PRESENTED IN COURT THE SAME IS PLACED IN FILE AT PAGE NOS.234 AND 235 - IN VIEW OF ORDER DTD.30/07/2019 REPORT DTD.07/08/2019 OF LD. REGISTRAR(J) IS PLACED IN FILE AT FLAG 'A' - |

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| 448 | WP/1220/2018 | ADV. SHIVRAJ GAONKAR ADV. LAXMAN RAMNATH SAWANT | PHILIP FERNANDES., | CARLOS MENEZES (DEC) THR. LRS. AND 4 ORS., | ADV. PRASHANT AGRAWAL FOR R.NO.1(B) ADV. D.P. CHAWDIKAR FOR R.NO.4 ADV. MANDAR DILIP NAIK FOR R.NO.4 ADV. PRASANNA C CHAWDIKAR FOR R.NO.4 ADV. NEELAM KUNKALINKAR FOR R.NO.3 ADV. SHRADDHA MUKADAM FOR R.NO.3 ADV. S.M.SINGBAL FOR R.NO.3 ADV. NEELAM KUNKALINKAR FOR R.NO.5 ADV. SHRADDHA MUKADAM FOR R.NO.5 ADV. S.M.SINGBAL FOR R.NO.5 ADV. AVALON ALTON CARVALHO FOR R.NO.2 ADV. G.K. SARDESSAI FOR R.NO.2 ADV. ANJALI AGRAWAL FOR R.NO.1(A) ADV. PRASHANT AGRAWAL FOR R.NO.1(A) ADV. ANJALI AGRAWAL FOR R.NO.1(D) ADV. PRASHANT AGRAWAL FOR R.NO.1(D) ADV. ANJALI AGRAWAL FOR R.NO.1(B) | NOTICE TO R-1(A) TO (D), R-2, R-3 ARE SERVED - IN VIEW OF ORDER DTD.29.04.2019, AMENDMENT CARRIED OUT - NOTICE ISSUED TO R-4 IS AFFIXED AS SAID FACTORY IS CLOSED SINCE LONG BACK AND SEALED BY BANK AND OFFICE WAS ALSO CLOSED. HENCE NOTICE TO R-4 IS AFFIXED ON SAID OFFICE - AFFIDAVIT IN REPLY OF R-2 IS FILED AT PAGE NO.132 TO 137 - AFFIDAVIT IN REPLY IS FILED AT PAGE NO.137A TO 148 |
| 449 | WP/38/2019 | ADV. FONSECA CLAYTON ANTHONY ADV. ROESHA MASCARENHAS | GAJANAN D. PHADTE., | YASHODHARA K. BHOSLE (DEC) THR. LRS. AND ANR., | ADV. AMEY KAKODKAR FOR R.NO.2 ADV. RASIKA NAIK FOR R.NO.1(B) ADV. MELWIN ASSIS VIEGAS FOR R.NO.1(B) ADV. MEENAKA KORGAOKAR FOR R.NO.1(B) ADV. AMANDA GODINHO FOR R.NO.2 ADV. DIPTY BHOMKAR FOR R.NO.2 ADV. PANKAJM. SHIRODKAR FOR R.NO.2 | - AMENDMENT CARRIED OUT AS PER ORDER DTD.19/03/2019, PASSED BY HON'BLE COURT IN STA/891/2019 - IN VIEW OF ORDER DTD.05/03/2019, PAPER BOOK NOT FILED - NOTICE ISSUED TO R-1(B) & R-2 ARE SERVED |

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| 450 | WP/39/2019 | ADV. FONSECA CLAYTON ANTHONY ADV. ROESHA MASCARNHAS | GAJANAN D. PHADTE., | YASHODHARA K. BHOSLE (DEC) THR. LRS. AND ANR., | ADV. AMEY KAKODKAR FOR R.NO.2 ADV. RASIKA NAIK FOR R.NO.1(B) ADV. MEENAKA KORGAOKAR FOR R.NO.1(B) ADV. MELWIN ASSIS VIEGAS FOR R.NO.1(B) ADV. PANKAJ M. SHIRODKAR FOR R.NO.2 ADV. AMANDA GODINHO FOR R.NO.2 ADV. DIPTY BHOMKAR FOR R.NO.2 | - AMENDMENT IS CARRIED OUT AS PER ORDER DTD.19/03/2019 PASSED BY HON'BLE COURT IN STA/890/2019 - IN VIEW OF ORDER DTD.05/03/2019 PAPER BOOK NOT FILED - NOTICE ISSUED R-1B & R-2 ARE SERVED - |
| 451 | WP/72/2019 | ADV. J. ABREU LOBO ADV. LINGUDKAR SNEHA KISHOR ADV. FERNANDES JASMINE MERILYN ADV. PRATIKSHA JUBA MANDREKAR | FONDU BHISSO GAONKAR AND 22 ORS., | STATE OF GOA, THR. THE SECRETARY (FORESTS) AND 2 ORS., | ADV. PRAVIN N. FALDESSAI FOR RESPONDENT NO. 1 & 2 | |
| 452 | WP/188/2019 | ADV. R. G. RAMANI ADV. SHENVI KAKODKAR PRANAV SURYAJI | VISHNU RAJARAM SINAI KHANDEPARKAR (DEC) THR. LRS. AND 7 ORS., | RAMA @ RAJIV DINANATH NAIK AND 7 ORS., | ADV. RAMANI ASHWIN NARESH FOR R-1 POA R-2 TO 6 | NOTICE ISSUED TO R-1 TO R-6 ARE SERVED - |
| 453 | WP/203/2019 | ADV. AGHA IFTIKHAR ADV. KETAN MORAJKAR | SAYED ZAINUDDIN AND ANR., | HABIBA BI SAYED AND ANR., | ADV. AMINA SHAIKH FOR R.NO.1 & 2 | SERVICE IS COMPLETE |
| 454 | WP/221/2019 | ADV. VIVEK ANGELO RODRIGUES ADV. NAIK VITHAL SHIVANAND ADV. JOYCE M. RODRIGUES | MAGSON'S SUPER CENTRE, REP. THR. PETITIONER NO. 2 AND 3 ORS., | STATE OF GOA, THR. THE CHIEF SECRETARY AND 2 ORS., | | |
| 455 | WP/226/2019 | ADV. VIVEK ANGELO RODRIGUES ADV. NAIK VITHAL SHIVANAND | RAJ RAJESHWAR AGENCIES AND 4 ORS., | STATE OF GOA, THR. THE CHIEF SECRETARY AND 2 ORS., | | |
| 456 | WP/229/2019 | ADV. GAWAS TUKARAM GOPAL ADV. VIVEK ANGELO RODRIGUES | MAYA GURUDAS DHARGALKAR, THR. HER CONST. POA, ARATI DHARGALKAR., | KHEMLO SAKHARAM SAWANT AND ANR., | ADV. RAUNAQ RAO FOR R.NO.2 ADV. RENIKA DESOUZA FOR R.NO.1 ADV. VISHAYA SHET FOR R.NO.1 ADV. PRITI P. S. DESHPRABHU FOR R.NO.1 ADV. ROHIT BRAS DE SA FOR R.NO.1 | - SERVICE IS COMPLETE - |

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| 457 | WP/239/2019 | ADV. SHIVRAJ GAONKAR ADV. LOHAR JAIRAJ ASHOK | SEEMA KHANDEPARKAR., | GOA BAGAYATDAR SAHAKARI KHAREDI VIKRI SAUNSTHA MARYADIT, REP. THR. ITS M.D., ULHAS ANANT UMARYE., | | |
| 458 | WP/260/2019 | ADV. YOGESH V. NADKARNI ADV. H. FERNANDES ADV. KAMAT SANKET DATTA ADV. DIVYA RAVIRAJ SHIRGAM | AGNELO LOBO., | ADMINISTRATOR OF COMMUNIDADES, MAPUSA., | ADV. PRAVIN N. FALDESSAI FOR R.NO.1 | LD. AGA WAIVES SERVICE FOR RESPONDENTS - LD. ADV. FOR TE PETITIONER POSTAL CHARGES NOT PAID HENCE WRIT REMAIN TO BE ISSUED - |
| 459 | WP/262/2019 | ADV. PRASHEEN LOTLIKAR ADV. MARUSHKA DE MONTE FURTADO ADV. PADGAONKAR CHAITANYA PRAKASH | NAMDEV VISHNU PARAB (DEC) AND 48 ORS., | THE BODY OF MEMBERS (MAZ.) OF SHRI DEVI BHUMICA VETAL DEVASTHAN,REP. BY NARAYAN T. PARAB AND 3 ORS., | ADV. PALYEKAR VINITA VISHRAM FOR R.NO.3 ADV. T.SHIRODKAR *FOR R.NO.1 & 2 ADV. VIJAY A. PALEKAR *FOR R.NO.1 & 2 ADV. MASHELKAR TANISHA AVINASH FOR R.NO.3 ADV. PADGAONKAR KISHAN C FOR R.NO.3 ADV. KAMAT GHANEKAR TANVI FOR R.NO.3 | NOTICE TO R-1 TO R-3 ARE SERVED - REPLY NOT FILED - |
| 460 | WP/265/2019 | ADV. PULKIT BANDODKAR | GOA SHIPYARD LTD, THR. ADDITIONAL GENERAL MANAGER (LEGAL), KISHOR M. SAMANT., | MARIANO L.A. ARAUJO., | ADV. ARUNKUMAR V. NIGALYE FOR RESPONDENT ADV. OMKAR VYANKATESH KULKARNI FOR RESPONDENT | RULE - LD. ADVOCATE FOR THE PETITIONER POSTAL CHARGES NOT PAID - |
| 461 | WP/269/2019 | ADV. SHIVRAJ GAONKAR ADV. LAXMAN RAMNATH SAWANT | PARESH M. S. BARAD., | ZUARI AGRO CHEMICAL LTD., THR. MANAGING DIRECTOR., | ADV. G.K. SARDESSAI FOR RESPONDENT ADV. S.BANGERA FOR RESPONDENT ADV. N.GAONKAR FOR RESPONDENT ADV. RAO MADHURI RAMESH FOR RESPONDENT ADV. AVALON ALTON CARVALHO FOR RESPONDENT | - SERVICE IS COMPLETE - |

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| 462 | WP/283/2019 | ADV. PREETAM TALAULIKAR ADV. SIMOES KHER CEAZER JOHN ADV. ALEESHA DOS REIS FALCAO ADV. ABHIJEET KAMAT | CHOWGULE INDUSTRIES PVT. LTD., THR. MANAGER, SUJAY RAO., | GOMANTAK MAZDOOR SANGH AND ANR., | ADV. MR. S. GAONKAR ADV. FOR THE R-1 | RULE - MR. GAONKAR, THE LEARNED COUNSEL, WAIVES SERVICE ON BEHALF OF THE R-1 - PROCESS FEES/POSTAL CHARGES NOT PAID TO ISSUE RULE NOTICE TO R-2 - |
| 463 | WP/296/2019 | ADV. DEEPAK GAONKAR ADV. SONALI NAGVENKAR | LAXMAN RAMA MAJIK., | GOPINATH NARAYAN GAWAS AND 50 ORS., | ADV. VIDYESH A. NAIK FOR R.NO.1 TO 51 | NOTICE ISSUED TO R-1 TO R-7, R-9 TO R-13, R-16 TO R-23, R-25 TO R-36, R-38 TO R-51 ARE SERVED - AMENDMENT NOT CARRIED OUT AS PER ORDER DTD.15/04/2019 PASSED IN MCA/283/2019 AND MCA/284/2019 - |
| 464 | WP/324/2019 | ADV. ALMEIDA COUTINHO CLEOFATO GARRETT ADV. SHAILESH REDKAR | TULSIBAI VENKATESH FAL DESSAI AND ANR., | JANAKIBAI DEVAPPA DESSAI (DEC) REP. BE HER LRS. AND 4 ORS., | ADV. RYAN DA PIEDADE MENEZES R-1(B) POA R-1(ACDE) | |
| 465 | WP/339/2019 | ADV. J. ABREU LOBO ADV. LINGUDKAR SNEHA KISHOR ADV. FERNANDES JASMINE MERILYN ADV. PRATIKSHA JUBA MANDREKAR | PAULINA MIRANDE E NORONHA., | LABAN R. B. DESOUZA AND ANR., | ADV. RYAN DA PIEDADE MENEZES FOR R.NO.1 ADV. KAKODKAR SHAMBHU SATCHIDANAND FOR R.NO.2 ADV. NIGEL JOHN FERNANDES FOR R.NO.1 ADV. GINA MARIA ALMEIDA FOR R.NO.1 | -NOTICE ISSUED TO R-1 IS SERVED |
| 466 | WP/344/2019 | ADV. SHIVRAJ GAONKAR ADV. LOHAR JAIRAJ ASHOK | TARIKA DATTATRAY CHARI., | GOA BAGAYATDAR SAHAKARI KHAREDI VIKRI SAUNSTHA MARYADIT, REP. THR. ITS M.D., ULHAS ANANT UMARYE., | | - |
| 467 | WP/346/2019 | ADV. SHIVRAJ GAONKAR ADV. LOHAR JAIRAJ ASHOK | VINAYAK KOLHE., | KADAMBA TRANSPORT CORPORATION LTD., | ADV. SHIVAN DESAI FOR RESPONDENT | - SERVICE IS COMPLETE - |
| 468 | WP/359/2019 | ADV. SHIVRAJ GAONKAR ADV. LOHAR JAIRAJ ASHOK | KALYANI SHASHIKANT GAUDE., | GOA BAGAYATDAR SAHAKARI KHAREDI VIKRI SAUNSTHA MARYADIT, REP. THR. ITS M.D., ULHAS ANANT UMARYE., | | - |

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| 469 | WP/432/2019 | ADV. NIGEL DA COSTA FRIAS ADV. RALPH MASCARENHAS ADV. JESSICA FERNANDES ADV. LAXMI SAWANT ADV. CORREIA MARIA SIMONE JUDITH | METROBIO DIAS., | THE CUNCOLIM MUNICIPAL COUNCIL, THR. ITS CHIEF OFFICER AND 2 ORS., | ADV. PRASHIL AROLKAR FOR R.NO.1 ADV. VIOLA DE MENDONCA FOR R.NO.2 & 3 ADV. PADGAONKAR CHAITANYA PRAKASH FOR R.NO.2 & 3 ADV. SHIRODKAR PRAYASH PRAVINKUMAR FOR R.NO.1 ADV. PRILAM PREMANAND PHADTE FOR R.NO.1 | - SERVICE IS COMPLETE |
| 470 | WP/581/2019 | ADV. RYAN DA PIEDADE MENEZES ADV. NIGEL JOHN FERNANDES ADV. GINA MARIA ALMEIDA | SOCIEDADE PATRIOTICA DOS BALDIOS DAS NOVAS, REP. BY ITS ATT., GEORGE AGNELO D'SOUZA., | JANO J. REKDO (DEC) THR. HIS LRS. AND ANR., | ADV. SAMIR TALEIGAONKAR FOR R.NO.1A & 1B | - |
| 471 | WP/582/2019 | ADV. RYAN DA PIEDADE MENEZES ADV. NIGEL JOHN FERNANDES ADV. GINA MARIA ALMEIDA | SOCIEDADE PATRIOTICA DOS BALDIOS DAS NOVAS, REP. BY ITS ATT., GEORGE AGNELO D'SOUZA., | MALI JANO YAMKAR AND 2 ORS., | ADV. SAMIR TALEIGAONKAR FOR R.NO.1 & 2 | - |
| 472 | WP/583/2019 | ADV. RYAN DA PIEDADE MENEZES ADV. NIGEL JOHN FERNANDES ADV. GINA MARIA ALMEIDA | SOCIEDADE PATRIOTICA DOS BALDIOS DAS NOVAS, REP. BY ITS ATT., GEORGE AGNELO D'SOUZA., | JANU J. REKDO (DEC) THR. HIS LRS. AND ANR., | ADV. SAMIR TALEIGAONKAR FOR R.NO.1A & 1B | - |
| 473 | WP/584/2019 | ADV. RYAN DA PIEDADE MENEZES ADV. NIGEL JOHN FERNANDES ADV. GINA MARIA ALMEIDA | SOCIEDADE PATRIOTICA DOS BALDIOS DAS NOVAS, REP. BY ITS ATT., GEORGE AGNELO D'SOUZA., | BABO TUKO REKDO (DEC) THR. HIS LRS. AND ANR., | ADV. SAMIR TALEIGAONKAR FOR R.NO.1(A,B&C) | - |
| 474 | WP/647/2019 | ADV. SHALAKA VIKAS SHELKE ADV. SANMAN R. KENY ADV. PAVITHRAN A.V | PREMANAND NAIK., | FABRICA DE MANDUR CHURCH, BY ITS ATTORNEY, JOAQUIM DIAS., | ADV. JOSEPH VAZ | LD. ADV. VAZ WAIVES SERVICE FOR RESPONDENT - |

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| 475 | WP/756/2019 | ADV. PADGAONKAR CHAITANYA PRAKASH ADV. VIOLA DE MENDONCA | DAMODAR G. PHADTE AND 3 ORS., | VINAYAK S. NAIK AND 2 ORS., | ADV. ASHWIN D. BHOBE FOR RESPONDENT NO 1& 2 ADV. KALPA DEVIDAS GOVENKAR FOR RESP. 1 & 2 ADV. ANGLE CHIRAG AJAY FOR RESP. 1 & 2 ADV. FERNANDES ANNEISE FOR RESP. 1 & 2 | RULED ON 18.9.2019 - LD. COUNSEL WAIVES SERVICE FOR R-1 & R-2 - POSTAL CHARGES NOT PAID TO ISSUE RULE NOTICE TO R-3 |
| | WITH | | | | | |
| | WP/818/2018 | ADV. J. ABREU LOBO | VISHRAM M. NAIK AND 2 ORS., | DAMODAR G. PHADTE AND 6 ORS., | ADV. ASHWIN D. BHOBE FOR R-5 TO R-7 | |
| 476 | WP/889/2019 | ADV. JOAQUIM GODINHO ADV. MAMMEN MISPA MARIA ABRAHAM ADV. GAONKAR VAMAN SURESH | SUBASH PURUSHOTTAM NAYAK., | GOMAND VIDYA NIKETAN, REP. BY ITS TREASURER, RAJESH KRISHNANATH NAIK., | ADV. JONATHAN DELDUQUE COSTA | CAVEAT NOTICE IS SERVED RESPONSE NOT FILED - LD. COUNSEL FOR THE PETITIONER HAS NOT DEPOSITED THE DUES |

Assistant Registrar
High Court of Bombay at Goa,
Panaji.

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